

PROCLAIMED OFFENDERS, IN ADJ COURTS, FARIDABAD

Sr.No.	Name Of Judicial Officer	CIS Number	CNR No.	Parties Name	NAME OF Proclaimed Offenders	Father Name of Proclaimed Offenders	Gender Male/Female	Address of Proclaimed Offender	FIR Number	Police Station	Date of FIR dd/mm/yyyy	Under Section	PO declare order dated dd/mm/yyyy
1	SH RAJESH MALHOTRA	SC/613/16	HRFB010131592016	STATE	BRIJESH @ Raghav	Gaya parsad	male	Tenant mevla maharajpur permanent r/o h.no 80 vill sikri raja ps jalown tehsil jalown u.p	585/16	surajkund	-	6 pocso & sc/st	27/03/19
2	SH,JAG BHUSHAN GUPTA, ASJ	PC/58/12.12.2013	HRFB01-002373-2013	STATE VS SURENDER THAKUR	SURENDER THAKUR	LT. SH. BHOPAL SINGH	MALE	H.NO.1592, H.B.C, SEC-62, FBD	144/12	SEC-31	30.07.2012	9-13-49 PC ACT & 420/406/506	18.03.19
3	SH,JAG BHUSHAN GUPTA, ASJ	SC/747/22.12.2017	HRFB01-015623-2017	STATE VS AZEEZ	ANISH @ HONSI	SH. IBAR	MALE	VILL. DHOJ, SEC-55 FBD	317/17	MUJESAR	05.05.2017	395/365 IPC& 25-54-59 ARM ACT	30.03.19
4	SH,JAG BHUSHAN GUPTA, ASJ	SC/747/22.12.2017	HRFB01-015623-2017	STATE VS AZEEZ	ANISH @ HONSI	SH. IBAR	MALE	VILL. DHOJ, SEC-55 FBD	317/17	MUJESAR	05.05.2017	395/365 IPC& 25-54-59 ARM ACT	03.05.19
5	DR VIRENDER PARSHAD	CRA/99/2014	HRFB010025472014	D D Marchent VS Mehar Chand	Sanjay Gambhir	surinder gambhir	male	F-1/9, Okhla industrial area, Phase 1, new Delhi	Criminal Complaint	PS- central	-	138 NI Act	25.3.19
6	DR VIRENDER PARSHAD	CRA/98/2014	HRFB010008502014	Sanjay Gambhir vs Mehar Chand	Sanjay Gambhir	surinder gambhir	male	F-1/9, Okhla industrial area, Phase 1, new Delhi	Criminal Complaint	PS- central	-	138 NI Act	25.3.19
7	SH DEVINDER SINGH ASJ FBD	SC/279/2018	HRFB01-005828-2018	STATE VS DILSHAD	ASHOK	PHOOLA RAM	MALE	VILL BADROLA,PS TIGAON,FBD	43/2018	SEC 7	15-01-2018	379B,34 IPC	28-02-2019
8	Sh Devinder Singh ASJ	SC/8/2017	HRFB01-000207-2017	STATE VS ARIF	AARIF	IDU	Male	VILL TEEKRI KHERA,SEC 55,FBD	725/2016	SEC 55/58	19-09-2016	471,120B IPC	30-11-2018
9	Sh Devinder Singh ASJ	SC/145/2015	HRFB01-003135-2015	STATE VS ARIF	RAJKUMAR	TARAN SINGH	MALE	GHARI KAROLPUR,PS RAJAKHERA,DIST DHOLPUR, RAJ AT PRESENT VILL AALI,DELHI	384/2014	BHUPANI	08-12-2014	471,120B IPC	03-10-2017
10	Sh Devinder Singh ASJ	SC/145/2015	HRFB01-003135-2015	STATE VS ASLAM	RAMJAN	UMAR HUSAIN	MALE	VILL SARIDUA,PS SIRDOLIA,DIST SHIVAN VIHAR,AT PRESENT VILL NOORPUR, GURGAON	384/2014	BHUPANI	08-12-2014	395,412 IPC	23-01-2018
11	Sh Devinder Singh ASJ	SC/163/2015	HRFB01-003730-2015	STATE VS WAKIL	SUBHI	SUMEER	MALE	TEEKRI KHERA,PS SEC 55,FBD	755/2014	CITY BLB	12-11-2014	420IPC	08-02-2018
12	Sh Devinder Singh ASJ	SC/163/2015	HRFB01-003730-2015	STATE VS WAKIL	WAKIL	INDU KHAN	MALE	TEEKRI KHERA,PS SEC 55,FBD	755/2014	CITY BLB	12-11-2014	420IPC	08-02-2018
13	Sh Devinder Singh ASJ	SC/545/2016	HRFB01-011706-2016	STATE VS RAJAN	RAHUL	MAM CHAND	MALE	H NO 1732,GALI NO 1,SANJAY COLONY,SEC 23,FBD	512/2016	SEC 55/58	07-07-2016	379B	01-09-2018
14	Sh Devinder Singh ASJ	SC/526/2016	HRFB01-011292-2016	STATE VS MUHEEN	AVLESH	SURESH CHAND	MALE	VILL TEEKRI KALAN,SIKANDRU,HATHRAS,UP	80/2016	SADAR BLB	21-03-2016	328,392IPC	24-8-2017
15	Sh Devinder Singh ASJ	SC/526/2016	HRFB01-011292-2016	STATE VS MUHEEN	AVDESH	KISHAN PAL	MALE	VILL MAHMOOD PUR,PS ,SIKANDRARAU,DIST HATHRAS, UP	80/2016	SADAR BLB	21-03-2016	328,392IPC	06-04-2018
16	Sh Devinder Singh ASJ	SC/526/2016	HRFB01-011292-2016	STATE VS MUHEEN	SATENDER@PAPPU	RAJ KUMAR	MALE	VILL MAHMOOD PUR, PS ,SIKANDRARAU,DIST HATHRAS, UP	80/2016	SADAR BLB	21-03-2016	328,392IPC	06-04-2018
17	Sh Devinder Singh ASJ	SC/319/2017	HRFB01-007702-2017	STATE VS RAVINDER	RAVINDER	JOGINDER	MALE	VILLAGE GUJRAN,PS MUJESAR,FBD	97/2017	SARAN	16-02-2017	506,120B IPC	15-03-2019
18	Sh Devinder Singh ASJ	SC/269/2016	HRFB01-006971-2016	STATE VS RAJU	ANAND	RAGHUVIR	MALE	SATSANG GHAR,HISAR,ROAD FATAK,NARAWANA,DIST JIND	91/2016	KOTWALI FBD	14-03-2016	506,120B IPC	04-07-2018
19	Sh Devinder Singh ASJ	SC/269/2016	HRFB01-006971-2016	STATE VS RAJU	ASHISH	OMNATH	MALE	POLICE POST KULESRA,PS SURAJPUR,GAUTAM BUDH NAGAR,UP	91/2016	KOTWALI FBD	14-03-2016	506,120B IPC	04-07-2018
20	Sh Devinder Singh ASJ	SC/117/2018	HRFB01-002318-2018	ST V S MOSEEN	MOSEEN	YAMEEN	MALE	WARD N 21,SHAREEF CHOWK,UTWALA MOHALA KETIPUR,BHAGPAT,UP	100/04-03-2017	SEC 31	04-03-2017	279,429,307,120B OF IPC,11,59,60Prevention of Cruelty to Animals Act	04-04-2019
21	Sh Devinder Singh ASJ	CRA/196/2017	HRFB01-003091-2017	ST VS VISHNU	VISHNU	BIJENDER	MALE	NEW MEET MARKET, BEHIND PANTER HOUSE, NEAR PATROL PUMP, BALLABGARH, FARIDABAD	367	SEC 55	09-08-2015	394/34 IPC	04-04-2019
22	Sh Devinder Singh ASJ	CRA/774/2018	HRFB01-012235-2018	DINESH VS TEJPAL	DINESH	SHIV DUTT	MALE	NEAR SHIDHARTH PUBLIC SCHOOL ,INDIRA COMPLEX,NAHAR PAR ,FARIDABAD ALSO AT VILL KANWRA ,SUB TEH TIGAON, DIST FARIDABAD,HR	NA	TIGAON	NA	138 NI ACT	24-04-2019
23	Sh Devinder Singh ASJ	NDPS/16/2018	HRFB01-006625-2018	ST VS GIRDHARI	SANJAY	RAM NATH	MALE	H NO WZ78A,UTTAM NAGAR OM VIHAR, MOHAN GARDAN, NEW DELHI, AT PRESENT GURU NANK NAGAR,GOHANA CHOWK, NEAR HANUMAN MANDIR,ROHTAK	44	GRP FBD	20-03-2018	20B NDPS	25-04-2019
24	Mrs. Saurab Gusain, ASJ, fbd.	SC/366/2018	HRFB010086452018	State Vs. Vikram	Vikram	Sh. Ramji Lal Paswan	Male	H.No. 104, Sector-24, Sarai Mohalla, Mujesar Faridabad	215	Kotwali Faridabad	19/04/18	379-A/511 IPC	30/03/2019.
25	PUNEET SEHGAL	SC/466/2017	HRFB01-010192-2017	STATE VS JAVED ETC.	WASIM MALIK	SAFIQ MALIK	MALE	HNO L-221,GALI NO3 GAUTAM VIHAR DELHI	250	SECTOR 31	15/05/17	379B/506 IPC,25 54/59 A.ACT	11/02/19
26	PUNEET SEHGAL	CRA/311/2018	HRFB01-004701-2018	NASIR MALIK VS RAVINDER SACHDEVA	NASIR MALIK	LT. SLAUDDIN	MALE	B-P-360(B),SGM NAGAR, NEAR HUDA FLATS,SEC 48 FBD		SGM NAGAR		138 OF N.I.ACT	22/02/19
27	PUNEET SEHGAL	CRA/281/2018	HRFB01-004048-2018	S.K.PRECISION ENGG.CO. VS AASHISH INDUSTRIAL CO.	NEERAJ BAJPAI		MALE	PROP. OF M/S S.K. PRECISION ENGG. CO AT PLOT 51-52, SANJAY COLONY SEC 23 FBD		KOTHWALI		138 OF N.I.ACT	29.4.2019
28	SH RAJESH MALHOTRA	SC/613/16	HRFB010131592016	STATE	BRIJESH @ Raghav	Gaya parsad	male	Tenant mevla maharajpur permanent r/o h.no 80 vill sikri raja ps jalown tehsil jalown u.p	585/16	surajkund	-	6 pocso & sc/st	27/03/19
29	SH VIRENDER MALIK,ASJ/FBD	NDPS/34/17	HRFB01-012809-2017	STATE VS DEV KUMAR	DEV KUMAR	RAMODASS	MALE	1) DEV KUMAR @ RAJ Address - CHHOTA SASARAM, PS-GAIRAJ GANJ, DISTT-AARA, BIHAR, AT TENENT KURVASHI NAGAR, HANUMAN MANDIR, NAGAFGARH ROAD, NANGLOI DELHI, HALL KHANABDOS,	125/17	GRP FARIDABAD	18/09/17	20B NDPS ACT	19/04/19
30	SH VIRENDER MALIK,ASJ/FBD	SC/89/18	: HRFB01-001827-2018	STATE VS SOURAB	SAURABH	DHARAM CHAND	MALE	Saurabh sonof Dharam Chand, resident of Village Faridpur, Faridabad.	358/17	BHUPANI	20/09/17	148/149/307 IPC	04/04/19
31	dr virender Parshad	CRA/99/2014	HRFB010025472014	D D Marchent VS Mehar Chand	Sanjay Gambhir	surinder gambhir	male	F-1/9, Okhla industrial area, Phase 1, new Delhi	Criminal Complaint	PS- central	-	138 NI Act	25.3.19
32	dr virender Parshad	CRA/98/2014	HRFB010008502014	Sanjay Gambhir vs Mehar Chand	Sanjay Gambhir	surinder gambhir	male	F-1/9, Okhla industrial area, Phase 1, new Delhi	Criminal Complaint	PS- central	-	138 NI Act	25.3.19
33	Sh. Anubhav Sharma	3717/2018	HRFB010094802018	State Vs. Tokir	Tokir @ Sahil	Abdul Rehman	Male	VILLAGE PAHRAPUR P.S. MANIHARI, DISTT. MUJAFARPUR, BIHAR, AT PRESENT TENAT H.NO. 42, GALI NO. 2, INDIRA COMPLEX HOUSE OF ANIL NAGAR, NEHARPUR , FARIDABAD	313	Central Faridabad	22.03.2018	379-A IPC	22.05.2019.
34	Sh Devinder Singh ASJ	SC/269/2016	HRFB01-006971-2016	STATE VS RAJU	ANAND	RAGHUVIR	MALE	SATSANG GHAR,HISAR,ROAD FATAK,NARAWANA,DIST JIND	91/2016	KOTWALI FBD	14-03-2016	506,120B IPC	04-07-2018
35	Sh Devinder Singh ASJ	SC/269/2016	HRFB01-006971-2016	STATE VS RAJU	ASHISH	OMNATH	MALE	POLICE POST KULESRA,PS SURAJPUR,GAUTAM BUDH NAGAR,UP	91/2016	KOTWALI FBD	14-03-2016	506,120B IPC	04-07-2018
36													
37	SH DEVINDER SINGH ASJ	SC/117/2018	HRFB01-002318-2018	STATE VS MORMAL	MOSEEN	YAMEEN	MALE	Ward No. 21 Shareef Chowk Utwala Mohalla Ketipur Bagpat UP	100	SEC 31	04-03-2017	307/120B IPC	06-06-2019
38	JASMINE SHARMA	SC/300/2018	HRFB01-010192-2017	STATE VS. SAGADEVA	SHIVBALA	SADA SHIVAM	MALE	H. NO. 883, GALI NO. C, PRATHAM MADANGIR, DELHI	247/17	KOTWALI	24.05.2017	379 A IPC	05/04/19
39	SH VIRENDER MALIK, ASJ,	NDPS/3/18	HRFB0100225-2018	STATE VS SUNL	SUNIL KUMAR	GAURI RAI	MALE	VILL BAKHTYALPUR, PATNA, PS BAKHTYALPUR, DISTT PATNA,BIHAR	166/20.12.17	GRP FARIDABAD	20.12.17	20B NDPS ACT	5.7.19
40	Sh. Anubhav Sharma	SC/3871/2018	HRFB010019012018	State Vs. Vipin	Abrar	Sahil	Male	Village Tedi Baghiya ghat, P.S. Usman Dhola, Agra UP, at present tenant at Village Lahiyapur, P.S. Sector-55, Faridabad	123	Tigaon,	01.06.2018	379,188,186,353,307 IPC & Arms Act , 15 of EP Act, 4 of Mines Environment Protection Act	16.07.2019
41	Sh. Anubhav Sharma	SC/3829/2018	HRFB010112392018	State Vs. Hassan	Hassan	Suleman	Male	Village Nai Distt. Nuh, Mewat	223	Sector-55, Faridabad	05.04.2018	395,397 ipc and Arms Act	17.07.2019
42	Sh. Anubhav Sharma	CRA/1103/2018	HRFB010172142018	Jagbir Vs. fbd. Distt. Primary Agr. And Rural Development Bank	Jagbir	Nanak Chand	Male	Subhash Colony, Ballabgarh Faridabad	Crl. Compl	-----	-----	138 of NI Act	17.07.2019

43	SH DEVINDER SINGH ASJ	SC/141/2018	HRFB01-002900-2018	ST VS HARISH @SAGAR NAIDU	HARISH @SAGAR NAIDU	HARISH CHANDER MADARSI	MALE	Sagar Naidu @ Harish son of Hari Chand Madarsi, Age 18 years male, Resident of D1/132 Madan Giri near Peeli Building School, P.S. Ambedkar Nagar, Delhi.	1126	CENTRAL FARIDABAD	05-10-2017	379A,201 IPC	04-07-2019
44	SH DEVINDER SINGH ASJ	CRA/296/2018	HRFB01-004297-2018	RAJ KUMAR VS ANIL DUA	RAJ KUMAR	RAM CHANDER	MALE	H.No. 217, Power House Colony, Palla No. 3, Faridabad.	NA	SGM NAGAR	NA	138 NIACT	08-07-2019
45	SH DEVINDER SINGH ASJ	CRA/774/2018	HRFB01-012235-2018	DINESH VS TEJPAL	DINESH	SHIV DUTT	MALE	Dinesh son of Sh. Shiv Dutt R/o Near Shidharth Public School, Indira Complex, Nehar Par, Faridabad-121002 also Resident of Village Kanwara, Sub Tehsil Tigaon, District Faridabad.	NA	TIGAON	NA	138 NIACT	11-07-2019
46	PUNEET SEHGAL	SC/596/2016	HRFB01-0128742016	STATE VS. MUKESH	MOHIT	Satbir	MALE	Tenant under House of Omi Pandit Vill Shupura P5 Sadar BLB	702/16	City BLB	22-08-2016	398,401 IPC	01-07-2019
47	JASMINE SHARMA	SC/353/2018	HRFB01-006899-2018	STATE VS. SALMAN KHAN	SHAHRUKH UMESHWAR	JAMSHED	MALE	VILLAGE DHAUJ, FARIDABAD	135/18	SEC-55	11.03.18	379 A IPC	22/07/19
48	dr virender Parshad	CRA/166/18	HRFB010026982018	UMESHWAR VS SURENDER	UMESHWAR	NANAK CHAND	male	VILL- PANHERAKHURD, SUB TEHSIL- MOHNA, FARIDABAD	Criminal Complaint	PS- CITY BALLABGARH	-	138 NI Act	2.7.19
49													
50	Sh. Anubhav Sharma	SC/3667/2018	HRFB010086452018	State Vs. Vikram	Dalip	Amar Singh	Male	H.No. 901, Ramswaroop colony, Faridbad	215	Kotwali fbd.	19.04.2018	379-A/511 IPC	16.08.2019
	SH VIRENDER MALIK, ASJ,	SC/655/17	HRFB010138542017	STATE VS SANTOSH	SUNIL KUMAR	BRAHMSARUP	MALE	VILL CHOBIYA, PS CHOBIYA DISTT ITAWAH UP, AT PRESENT GALI NO 1, SHIV COLONY PALLA FARIDABAD	121/09.02.17	SARAI KHAWAJA	09.02.17	379B	07.09.19
51													
52	MS KUMUD GUGNANI	S C/3754/2018	HRFB01-010136-2018	STATE OF HARYANA Vs. MANISH @ SHAHIL TANWAR					377 /2018	MUJESAR		363/366a, 8 pocso act	
53	Jasmine Sharma, ASJ	SC/136/2017	HRFB010032952017	STATE VS. DEEPAK & OTHERS	SHYAM SUNDER	AVTAR SINGH	male	H. NO. 43, JEEVAN NAGAR WAZIRPUR ROAD, NAHAR PAR, FARIDABAD	SESSION CASE	P.S. BHUPANI	05.11.2016	307, 34 IPC & 25 A.ACT	28.08.19
54	PUNEET SEHGAL	SC/3628/18	HRFB030146332018	STATE VS. SHAFIQ	SHAFIQ	DINU	MALE	village Solaka P5 Sadar Palwal .	511/17	Sadar Blb	10/24/17	379 B IPC	08/20/19
55	Sh. Anubhav Sharma	CRA/772/2018	HRFB010122142018	G.G. ENGG. VS. PARTAP SINGH	PREETPAL SINGH	PRAKASH SINGH	Male	H.No. 147, Jawahar Colony, NIT Fbd.	Cri. Complaint			N.I.Act	06.09.2019
56	SH RAJESH GARG ASJ FBD	NDPS/1/2017	HRFB010001422017	STATE VS INDER BHUSHAN	INDER BHUSHAN	BANSROPAR SINGH	MALE	TENANT ANANGPUR DAIRY FBD	695/2016	SARAI KHAWAJA	21-10-2016	20 OF NDPS ACT	30-09-2019
57	Sh. Anubhav Sharma	SC/3638/2018	HRFB01008150-2018	STATE VS. ANUJ	ANUJ	OM PARKASH	Male	H.NO. 240, BEHIND RONALD INN HOTEL, AC NAGAR, P.S. KOTWALI, FARIDABAD	92/08.03.2018	NIT FBD.	08.03.2018	379-A IPC	22.10.2019
58		SC/3638/2018	HRFB01008150-2018	STATE VS. ANUJ	RICKY	JAGTAR SINGH	Male	H.NO. 522, BEHIND RONALD INN HOTEL, AC NAGAR, NIT FARIDABAD	92/08.03.2018	NIT FBD.	08.03.2018	379-A IPC	22.10.2019
59	MS JASMINE SHARMA, ADJ	3698/2018	HRFB010092002018	STATE VS. ARUN	ARUN	JAGDISH	MALE	FOJI COLONY, NEAR SHIV MANDIR, VILLAGE ASAWATI, DISTT. PALWAL	165/2018	SEC-31	22.03.2018	379 A IPC	16.10.2019
60	SH.JAG BHUSHAN GUPTA, ASJ	SC/528/2016	HRFB01-011307-2016	STATE VS WAKAR ETC.	KHALID @ BONA	DEEN MOHD.	MALE	VILL.ALAMPUR, PS SEC. 55/ FBD.	513/16	SEC 55	07.07.2016	147/148/149/323/325/506/384/302/216	02.11.19
61	DR VIRENDER PARSHAD , ASJ FARIDABAD	SC/577/2016	HRFB010124112016	STATE VS YOGESH & OTHERS	DEVENDER @ LALA	CHANDER PRAKASH	male	H.NO-29 NATTHU COLONY, PS- CITY BALLABGARH FARIDABAD	564/16	SEC-55	07/24/16	307 IPC	20.12.19
62	Sh.Virender Malik ASJ/FBD	SC/4157/18	HRFB01-015510-2018	STATE VS SHYAM SUNDER	SHYAM SUNDER	AVTAR SINGH	MALE	HNO 43, NEAR VISHAW BHARTI SCHOOL, JEEVAN NAGAR WAZIRPUR ROAD , NEHARPAR FARIDABAD	468/2016	BHUPANI	31.10.16	302/120B IPC	04.12.19
63	Sh. Anubhav Sharma	SC/311/2016	HRFB010077512016	STATE VS. VINOD ETC.	VINOD BIDHURI	MOHAN SINGH	Male	H.NO. D-F634, DABUA COLONY, UTTAM NAGAR, GAZIPUR ROAD, NIT FARIDABAD	222	KOTWALI FBD.	17/05/2016	323,325,307,379-B,506,34 IPC	20.12.2019
64	Sh. Anubhav Sharma	SC/311/2016	HRFB010077512016	STATE VS. VINOD ETC.	AMIT BAINSLA	SUKHPAL SINGH	Male	H.NO. 7004, NEAR HARYANA PUBLIC SCHOOL, SANJAY COLONY, NIT FARIDABAD	222	KOTWALI FBD.	17/05/2016	323,325,307,379-B,506,34 IPC	20.12.2019
65	SH.JAG BHUSHAN GUPTA, ASJ	SC/360/18	HRFB01-007188-2018	STATE VS KAPIL ETC.	1. SANDEEP 2. RAJE	1. SURENDER @SUNDER 2. ZEELAY SINGH	MALE	1.VILL.-KAPULPUR, TIGAON 2.---DO---	40/18	TIGAON	14.02.2018	302/201 3/33/89 SC/ST	03.02.20

PROCLAIMED OFFENDERS, IN LOWER COURTS , FARIDABAD

Sr.No.	Name Of Judicial Officer	CIS Number	CNR No.	Parties Name	NAME OF Proclaimed Offenders	Father Name of Proclaimed Offenders	Gender Male/Female	Address of Proclaimed Offender	FIR Number	Police Station	Date of FIR dd/mm/yyyy	Under Section	PO declare order dated dd/mm/yyyy
1	SH. RAJEEV JMJC			State Vs. Neelu	Neelu		Female		1366/2017	City Ballabgarh	11.11.2017	174-A	05.01.2019
2	SH. RAJEEV JMJC	CHI-201-2018	HRFB030012912018	State Vs. Mukesh	Mukesh		Male		731	City Ballabgarh	27.08.2016	174-A	16.01.2019
3	SH. RAJEEV JMJC	CHI-18718-2013	HRFB03-0049902013	State vs. Anurodh	Pintoo @ Sanjeev		Male		353/13	SGM Nagar		174-A	19.01.2019
4	SH. RAJEEV JMJC			State Vs. Parveen Kumar	Chotte		Male		845/2018	City Ballabgarh	07.09.2018	174-A	14.01.2019
5	SH. RAJEEV JMJC	CHI-2708-2017	HRFB03-0193502017	State Vs. Narender	Narender @ Kalu		Male		486/2017	City Ballabgarh	2017	174-A	15.01.2019
6	SH. RAJEEV JMJC	CHA-53-2016		State Vs. Devender @ Kalu	Devender @ Kalu		Male		493/2015	Sector-31	20.11.2015	174-A	11.12.2018
7	SH. RAJEEV JMJC			State Vs. Shivam	Shivam		Male		661/2018	City Ballabgarh	29.06.2018	174-A	20.12.2018
8	SH. RAJEEV JMJC			State Vs. Jagjit@Leela@ Anil	Jagjit @ Leela @ Anil		Male		92/17	City Ballabgarh		174-A	20.12.2018
9	MS . KIMMI SINGLA JMJC	CHA 1998/2015	HRFB030154852015	State Vs. Rohit					177/2013	Faridabad Central		61/1/14	23.5.2017
10	MS . KIMMI SINGLA JMJC	CHI 24531/2014	HRFB030034402014	State Vs. Satish					185/2014	SGM Nagar Faridabad		279,304A,427	09.6.2017
11	MS . KIMMI SINGLA JMJC	CHI 2409/2016	HRFB030149682016	State Vs. Amit @ Habdu					359/2015	SGM Nagar Faridabad		386387	07.7.2017
12	MS . KIMMI SINGLA JMJC	CHI 453/2015	HRFB030014522015	State Vs. Vijay Arora					300/2014	Faridabad Sector-31		506	13.7.2017
13	MS . KIMMI SINGLA JMJC	CHI/5052/2017	HRFB030280852017	STATE VS. SANJAY KUMAR	SANJAY KUMAR	RADHEY LAL	MALE	H. NO. 1030, NANGLA ENCLAVE PART 2 NEAR LALU STD, FARIDABAD	433	KOTWALI	16.08.2017	174A IPC	20.04.2019
14	MS . SAKSHI SAINI, JMJC	CHI/20395/2014	HRFB030011372013	State V. Nizam etc.	Zakir @ Illayas		Male					299 Cr.P.C	22.01.2019
15	MS . SAKSHI SAINI, JMJC	CHI/3256/2016	HRFB030209342016	State Vs. Sudhir & others	Sudhir	Chote Lal	Male						
16	MS . SAKSHI SAINI, JMJC	CHI/3256/2016	HRFB030209342016	State Vs. Sudhir & others	Sonu	Sh.Subhash	Male						15.12.2018
17	MS . SAKSHI SAINI, JMJC	CHI/243/2018	HRFB030016492018	State Vs. Tayyab and ors.	Turmail	Jahuru khan							18.12.2018
18	MS . SAKSHI SAINI, JMJC	CHI/1810/2018	HRFB030126942048	State vs. Khalid	Abrraruddin	Sahabuddin							19.12.2018
19	MS . SAKSHI SAINI, JMJC	CHI/55/15	HRFB03-009836-2014	STATE VS HEERA	HEERA MANDAL	SORRY MANDAL	MALE	VILLAGE BHIKAMPUR DISTT SHIVPURA BIHAR	356/14	SECT 55/58	03-08-2014	498A IPC	15-02-2019
20	MS . SAKSHI SAINI, JMJC	CHI/1104/17	HRFB03-007192-2018	STATE VS JAVED	JAVED	CHOTYE KHAN	MALE	H.NO. 375 VILLAGE- GANJ DHUNDWARA KADARGANJ ROAD, P.S. GANJ DUNDWARA, DISTT. KASHGANJ, U.P.	92/17	SARAN	30-02-2017	224 IPC	18-02-2019
21	MS . SAKSHI SAINI, JMJC	CHI/720/16	HRFB03-004983-2016	STATE VS SHERU	SHEERU	NASRU	MALE	VILL BANDAPUR PS BHODNAKI DISTT ALWAR RAJASTHAN	487/16	SARAN	14-09-2015	379,356IPC	25-02-2019
22	Sh. TARUN SINGAL ACJM,FBD.	Chi/16692/2013	HRFB03-004487-2012	State V/s Rahul	Saleem @ Kaleem	Rafiqe	Male	R/o Vill. Ganga Ram Purwa, Ps Dariyabad, Distt. Baranbaki, Up At present R/o Badkhal Pulj Jhugi, Faridabad	141/2012	Bhupani	21.05.2012	324,452, 34, ipc & 25 of Arms Act	07.03.19

23	Dr Ashok Kumar, CJM, Faridabad	Remp/215/2018	HRFB03-032923-2018	STATE V SUJEET	SUJIT@VIJAY	CHANDI PRASAD	Male	R/O VILLAGE GAGEPUR , MATHIYA PS ROHNAPPAAR ,DISTT AZAMGARH UP	263/2016	S.KUND	01/05/16	363,366A IPC	05.03.2019
24	SANDEEP KUMAR JMCI / FBD	CHI/771/2017	HRFB03-004546-2017	STATE VS. AJAY	JAI PARKASH		MALE	VLLAGE UNDDHA PS RIWANGANJ DISTRICT CHAPRA BIHAR AT PRESENT SEC-23 FBD.	116/16	GRP	10-09-2016	380 IPC	01/03/19
25	SANDEEP KUMAR JMCI / FBD	CHI/1124/2018	HRFB03-008172-2018	STATE VS. IRSHAD	HASMUDEEN		MALE	H.NO. 720 DD NAGAR GIRD PS GAWALIOR DISTRICT DHOLPUR RAJASTHAN	1084/17	SEC- 7	05-12-2017	279, 337 IPC	02/03/19
26	SANDEEP KUMAR JMCI / FBD	CHI/1752/2017	HRFB03-012566-2017	STATE VS. SUNIL	HARI RAM		MALE	VILL- KHOJAWAS DISTRICT JHUNJHUNU RAJASTHAN	147/17	SEC-31	29-03-2017	279, 336 IPC	20/03/19
27	Garima Yadav	CHA/4718/2017	HRFB030286782017	ST VS TEKHAND	SACHIN	NAWAL	MALE	VILLAGE KHERI KHURD FARIDABAD	264/17	Bhupani	04/07/17	148, 149, 323, 341, 506 IPC	12.03.2019
28	SH. RAJEEV JMCI	CHI/18113/2017	HRFB030007792012	ST VS MANOJ	MANOJ	PHOOL SINGH	MALE	HN 137/17 GAZIPUR ROAD DABUA COLONY FARIDABAD	200/19	Central	16/04/09	420,467,468,471,120B IPC	12.03.2019
29	SH. RAJEEV JMCI	CHI-2379-2015	HRFB03-000405-2015	State	Amit	Sukhbir		HOUSE NO F-186 LAL KUNWA , PANCHMUKHI MANDIR DELHI	2379/02.06.2015	Sec-31		279	18/03/19
30	SH. RAJEEV JMCI	CHI-1569-2018	HRFB03-010793-2018	State	Brijesh	Ghanshyam		NEAR BHANI DEVSARINDSAR FARIDABAD DARSH NAGAR BLB	1000/08.09.2017	City BLB		174A	29/03/19
31	SH. RAJEEV JMCI	CHI-7005-2018	HRFB03-02367-2018	State	Sunder	Lotoh		FBD	82/13.02.2016	City BLB		420	30/03/19
32	SH.ALOK ANAND, JMCI	CHI/2585/2016	HRFB03-016086-2016	STATE VS SHOKEEN	Shokeen @ Sonu	Mohd. Yunus	Male	VILLAGE SINGAR P.S. PUNHANADISTT. NUH AT PERSENT BHURI HOUSE SUBHASH COLONY BALLABGARH FARIDABAD.	440/16	SARAN	03/07/2016	379 IPC	29/10/2018
33	Sh.ALOK ANAND, JMCI	CHI/2061/2018	HRFB03-014597-2018	STATE VS WAHID	Wahid @ Patwari	Sher Mohd.	Male	Village Bawla, PS TAVRU, NUH, Mewat	114/17	SGM NAGAR	27/03/2017	379 IPC	06/04/2018
34	Sh.ALOK ANAND, JMCI	CHA/927/2015	HRFB03-007539-2015	STATE VS SURENDER	Surender	shri chand	Male	Village Parwal, Faridabad	268/15	SEC-55	05/06/2015	EX. ACT	09/02/2017
35	Sh.ALOK ANAND, JMCI	CHA/952/2016	HRFB03-007439-2016	STATE VS SUMIT	Sumit	Arvind Kumar	Male	C-1275, SGM Nagar, faridabad	13/16	SGM NAGAR	17/03/2016	EX. ACT	04/01/2019
36	HIMANI GILL , JMCI FBD	CHI/560/2017	HRFB030030332017	STATE VS SANJAY	SANJAY	GHANSHYAM	MALE	H NO 2081 GAUTAM PURI , S BADARPUR DELHI	792	SARAN	19-06-2013	379 IPC	8-2-2019
37	HIMANI GILL , JMCI FBD	CHI/1179/2016	HRFB030073152016	STATE VS AJAY	BABLOO	PREHMAN PARDI	MALE	VILLAGE RUSIA , PS KURWAI VIDISHA , M.P	353	CENTRAL FBD	9-12-2016	457/380	11-2-2019
38	HIMANI GILL , JMCI FBD	CHA/1051/2016	HRFB030164872015	STATE VS VISHNU	VISHNU	SUBHASH SHARMA	MALE	KAILASH NAGAR , ES-2 VRINDAWAN , U.P	962	RPF FBD	15-5-2015	144RA	21-2-2019
39	HIMANI GILL , JMCI FBD	CHI/2764/2015	HRFB030082922015	STATE VS MOSIM	MOSIM	SAJJID	MALE	B-656 , VILLAGE BADHKAL , FBD	328	S'KUND	15-2-2015	323/341	14-3-2019
40	HIMANI GILL , JMCI FBD	CHI 1909/2015	HRFB030054322015	STATE VS ANAND KUMAR	ANAND , PARMOD	SATISH , SURESH	MALES	VILAGE NANGLA FIROZABAD , U.P	573	MUJESSAR	26-3-2014	420/473	14-3-2013
41	HIMANI GILL , JMCI FBD	CHI 1998/2015	HRFB030060572015	STATE VS KHALID	KHALID	YUNUS	MALE	ALAMPUR SEC-55	12	SECTOR 7	15-6-2015	379	11-3-2019
42	HIMANI GILL , JMCI FBD	CHI 1125/2016	HRFB030070342016	STATE VS RANJIT	VIMAL @ GOLU	NITESH	MALE	G-33 SANGAM VIHAR , NEW DELHI	616	S'KUND	21-4-2016	454/380	15-3-2019
43	HIMANI GILL , JMCI FBD	CHI 5543/2017	HRFB030322232017	STATE VS DINESH	SURAJ	PETROL PUMP , BGH	MALE	PETROL PUMP , BGH	300	OLD FBD	16-12-2017	379	14-3-2013
44	HIMANI GILL , JMCI FBD	CHI/2710/2015	HFB030081542015	STATE VS ARJUN	SONU	NINDER	MALE	VILLAGE SIROHI , FBD	278/2014	SECTOR 7	12-6-2015	454/380	30-3-2019
45	HIMANI GILL , JMCI FBD	CHA 2765/2017	HRFB030167442017	STATE VS HIRDEY RAM	HIRDEY	Y AHMAD	MALE	VILLAGE TIGAON	69	TIGAON	25-7-2017	EX ACT	25-3-2019
46	HIMANI GILL , JMCI FBD	CHI 1688/2018	HRFB030115502018	STATE VS TABRIK	TABRIK	TAYYUB	MALE	VILLAGE NOSERA NUH	413	OLD FBD	19-4-2018	379/411	16-3-2019
47	KIMMI SINGLA , JMCI FBD	CHI/2058/2015	HRFB030060692015	STATE VS HIRA LAL	HEERA LAL	DAYA SINGH	MALE	VILLAGE PILUI PS MANIHAR DISTRICT BALIA UP AT PRESENT DRIVER GAS ENTERPRISES HARDWARE CHOWK, NIT, FARIDABAD	235	SGM NAGAR	05.06.2015	279/336/427 IPC	16/03/19
48	KIMMI SINGLA , JMCI FBD	CHI/1999/2016	HRFB030127502016	STATE VS. ASHLAM	ASHLAM	GARIBA	MALE	H. NO. R-102, AADARSH COLONY NH 4, NIT FARIDABAD	297	SGM NAGAR	01.06.2016	457/380 IPC	30/03/19
49	KIMMI SINGLA , JMCI FBD	REMP/410/2019	HRFB030033212019	STATE VS. DEVENDER	DEVENDER	MAHESH	MALE	VILAGE BAHON PS NIGONP FARIDABAD LABGARH	19	TIGAON	04.03.2017	148/149/323/325 /341/506/379B IPC	07.03.2019
50	KIMMI SINGLA , JMCI FBD	CHI/1881/2016	HRFB030118262016	STATE VS SURENDER	SUNIL	DHARAM SINGH	MALE	FARIDABAD	264	SGM NAGAR	22.05.2016	279/336/323/427 IPC	15.03.2019
51	Ms. SAKSHI SAINI JMCI	CHI/2776/15	HRFB03-008319-2015	STATE VS MONU	SATPAL	SURAJ MAL	MALE	VILLAGE MACHHAGAR,P,S SADAR BALLAB GARH,FBD	363/2015	MUJESSAR	27-06-2015	379-IPC	25-03-2019
52	Ms. SAKSHI SAINI JMCI	CHI/2588/15	HRFB03-007832-2015	STATE VS. NEERAJ	NEERAJ	CHANDERBHAN	MALE	VILLAGE DOOGRA JOGI , P.S. ANOOP SHAHAR, DISTT. BULAND SHAHAR,U.P.	274/2015	MUJESSAR	04-05-2015	498-A,IPC	26-03-2019
53	MS SHIVANI	COMI/30257/14	HRFB030014712014	AMIT VS YASHPAL	ASHOK	hawa singh	MALE	CHACHA CHOWK PARVTIYA COLONY NIT FARIDABAD	crl complaint	mujessar		323,325,354,509,420,467,468,354B, 471,120B,506	02.03.2019
54	SH VIVEK CHAUDHARY JMCI	Hi/1716/2018	HRFB03-011645-2018	STATE VS. rakesh	TRIVENI PRASAD		MALE	VILL BIHARIPUR PO SHIVNAGAR,GAKHROLA ,PILIBHIT	148/18	SEC 31	2014-03-18	174 A	19/04/19
55	Tarannum Khan, JMCI	CRMP/575/2018	HRFB030308412018	STATE	NEERAJ	HAKIKAT RAI	MALE	HOUSE NO 1/C 10 BP NIT FARIDABAD	425	SARAN	26.05.2017	406,419,420,467,506,120B IPC	02/04.2019
56	SH.RAKESH KADIAN JMCI	CHI/1630/2018	HRFB03-011154-2018	State Vs Jai parkash	JAI PARKASH	Bhupender		H.NO 11, ADARSH NAGAR BALLABGARH DISTT FARIDABAD	200/2018	City BLB		174A	18/04/19
57	SH.RAKESH KADIAN JMCI	Chi/935/2018	HRFB03-007248-2018	State vs Devraj	Devraj	Jaipal		TIGAON DHAKLA PATTI	533/2017	City BLB		406	29/04/19
58	MS PRIYANKA JAIN JMCI	CHI/23458/2014	HRFB03-000484-2014	STATE	SUNIL KUMAR	PREM PAL	MALE	HOUSE NO 21 GALI NO 02 NEAR HANUMAN MANDIR BHARAT COLONY FARIDABAD	36	BHUPANI	09.02.2014	363,366,342,506,376,120 B 4 POCSO ACT	19.4.2019
59	HIMANI GILL , JMCI FBD	CHI 1633/2015	HRFB030050232015	STATE VS LIYAKAT	YUSUF	HARUN	MALE	VILAGE NAI PS PUNHANA , MEWAT	240	BHUPANI	26-3-2014	408	30-4-2019
60	HIMANI GILL , JMCI FBD	CHI 18/2018	HRFB0300062018	STATE VS TAJENDER	MAHENDER , TAJENDER	SUKHBIR , JASBIR	MALE	MAHABIR NAGAR , PS TILAK NGR , DELHI , 47/2 NEW BASELVA COLONY , FBD	347	OLD FBD	11-7-2018	379411	29-4-2019
61	HIMANI GILL , JMCI FBD	CHI 2431/2015	HRFB030073532015	STATE VS RAJENDER	RAJENDER	BHARAT	MALE	VILLAGE BEENEWAL , HOSHIYARPUR PUNJAB	237	CENTRAL	21-3-2014	419/420	20-4-2019
62	Ms. SAKSHI SAINI JMCI	CHI/3036/16	HRFB03-019146-2016	STATE VS RANDHAVA	RAHUL	OM PRAKASH	MALE	VILLAGE TIGAON, FBD	149/16	TIGAON	03-08-2016	323/506	30-04-2019
63	Ms. SAKSHI SAINI JMCI	Chi/1249/16	HRFB03-007538-2016	STATE VS. SYLVESTER	OSAMUYI	NGAOMOROWA	MALE	PLOT NO.-512, KASHIRA NO.-322, NEB SARAI ROAD, DELHI	97/2016	SECTOR-7	18-02-2016	420/406	30-04-2019
64	Ms. SAKSHI SAINI JMCI	CHI/2577/15	HRFB03-007790-2015	STATE VS. AMIT	DEEPAK	RAVINDER	MALE	VILLAGE DAN GARH, BULAND SHAHAR, U.P. NOW- GALI NO.-3, HARI NAGAR EXTENTION, DELHI.	105/15	SGM, NAGAR	21-03-2015	356/379	29-04-2019
65	Ms. SAKSHI SAINI JMCI	CHI/1792/15	HRFB03-005195-2015	STATE VS. RAMESH	MALLU	SITA RAM	MALE	VILLAGE LAL GANJ, P.S. RUPOULI, DISTT. PURNIYA, BIHAR.	188/15	SECTOR-55	23-04-2015	379/188	20-04-2019
66	Ms. SAKSHI SAINI JMCI	CHI/612/15	HRFB03-002167-2015	STATE VS. NAURANG	NAURANG	DIGAMBER	MALE	PAITH MOHALLA, WARD NO.-29, P.S. CITY PALWAL.	40/15	SGM, NAGAR	27-01-2015	379	04-06-2019
67	Ms. SAKSHI SAINI JMCI	CHI/2796/15	HRFB03-008360-2015	STATE VS. SURJIT	AJAY	HARI CHAND	MALE	H.NO. 114, SHIV COLONY, SECTOR-22, P.S.MUJESSAR, FBD	419/15	MUJESSAR	31-07-2015	323/325	10-06-2019
68	MS SHIVANI	4COMI/30257/14	HRFB030014712014	AMIT VS YASHPAL	ASHOK	hawa singh	MALE	CHACHA CHOWK PARVTIYA COLONY NIT FARIDABAD	crl complaint	mujessar		323,325,354,509,420,467,468,354B, 471,120B,506	02.03.2019
69	MS SHIVANI	CHI/3507/2016	HRFB03001471/2014	STAE VS MUBARIK	ASLAT	MOHABBAT	MALE	VILL-PEMA PS PUNHANA MEWAT	187/2016	TIGAON	24-09-2016	379/188/IPCAND 3 PDDP ACT	05-04-2019
70	MS SHIVANI	CHI/830/2016	HRFB030032762016	STATE VS MADHAV JHA	SUNNY	GURMUKH SINGH	MALE	B2, GALI NO 05, VIRENDRA NAGAR HARI NAGAR DELHI	681/2015	CENTRAL	16-11-2015	457/380 IPC	12-04-2019
71	MS SHIVANI	Comi/670/2015	HRFB030108192015	SWATI VS PARAS	paras	narender	MALE	hno-5G/73,2ND FLOOR,NIT FBD		NIT		498A,406,323,120B,506	15-06-2019
72	HIMANI GILL , JMCI FBD	CHI 2762/2015	HRFB030082952015	STATE VS ISRAR	GYASUDDIN	HAMID	MALE	VILLAGE AAD , PS MUDALI , DISTT MEERUT	362	S'KUND	26-5-2015	279/337	10-6-2019
73	HIMANI GILL , JMCI FBD	CHI 2002/2016	HRFB030127552016	STATE VS SUSHMA BHATIA	SANJAY ADHANA	KAMAL	MALE	VILLAGE FATEHPUR , DIST FBD	258	S'KUND	11-7-2016	420/406	11-6-2019
74	HIMANI GILL , JMCI FBD	CHI/ 16665/2015	HRFB030050912015	STATE VS SUMIT MALHOTRA	SUMIT	BHARAT	MALE	H NO 1706 GRREN FIELD COLONY FARIDABAD	23	S'KUND	21-3-2015	419/420	13-6-2019
75	HIMANI GILL , JMCI FBD	CRMP/584/2018	HRFB030293112018	STATE VS ANIL	ANIL		MALE	H.NO.130, VILLAGE DAULTABAD	338	SEC-7	11-5-2016	379	14-6-2019
76	KIMMI SINGLA , JMCI FBD	NDPS/11/2015	HRFB030030032015	STATE VS. SANTOSH	SANTOSH	RAM DEV	MALE	AT PRESENT RAHUL COLONY NIT FARIDABAD ALSO AT VILLAGE MOHALLA NATH NAGAR PEEPAR PATI PS NALMATIA DISTT BHAGALPUR BIHAR	41	SGM Nagar	27.01.2015	174A IPC	09.07.2019
77	KIMMI SINGLA , JMCI FBD	CHI/2186/2015	HRFB030063692015	STATE VS. RAJKUMAR	RAJ KUMAR	DAUJI	MALE	AT PRESENT H NO 41 PURANA WARA WARD NO 23 VIJAY NAGAR BALLABGARH FARIDABAD	163	SDR BLD.	28.05.2015	174A IPC	06.07.2019
78	SH VIVEK CHAUDHARY JMCI	CHI/873/2015	HRFB030026932015	RAKESH	CHARAN SINGH		MALE	HNO. 375 SURYA VIHAR SEHAT PUR PALLA PS SARYA KHAWAJA FBD	329	SDR BLB	10.11.2014	498A/323/406/506/34 IPC	15.6.2019
79	SH VIVEK CHAUDHARY JMCI	CHI/873/2015	HRFB030026932015	RANJEET	CHARAN SINGH		MALE	HNO. 375 SURYA VIHAR SEHAT PUR PALLA PS SARYA KHAWAJA FBD	329	SDR BLB	10.11.2014	498A/323/406/506/34 IPC	15.6.2019
80	SH VIVEK CHAUDHARY JMCI	CHI/873/2015	HRFB030026932015	PREMWATI	W/O CHARAN SINGH		FEMALE	HNO. 375 SURYA VIHAR SEHAT PUR PALLA PS SARYA KHAWAJA FBD	329	SDR BLB	10.11.2014	498A/323/406/506/34 IPC	15.6.2019
81	SH VIVEK CHAUDHARY JMCI	CHI/6699/2018	HRFB030217472018	SANDEEP	AJAB SINGH		MALE	VILL. JAMALPUR PS PISAWA DISTT. ALIGARN UP	936	SEC 7 FBD	24.10.2017	379/411	15.6.2019
82	SH VIVEK CHAUDHARY JMCI	CHI/5570	HRFB030323662017	VIKAS	KRISHAN		MALE	VILL. JASHWAR KHERI PS BAHADRGARH JHAIJAR	752	SEC 7 FBD	8.9.2017	120BIPC /61-1-14 ACT 3/181,39/192,146/196 MVACT	14.6.2019

83	SH VIVEK CHAUDHARY JM/C	CHI/4182/2017	HRFB03-021049-2017	VIKAS	SHANTI SAWAROOP		MALE	HNO. 2F-70 NIT PS KOTWALI FBD	107	BHUPANI	31.3.2017	379/411	15.6.2019
84	SH VIVEK CHAUDHARY JM/C	CHI/4238/2017	HRFB0301582017	MUSTAK @ HOKLA	HASAN		MALE	VILL. DHAUJ PS SEC 55 FBD	560	MUJEHSAR	10.8.2017	379	10.6.2019
85	SH VIVEK CHAUDHARY JM/C	CHI/1954/2016	HRFB03125712016	SUDHIR	JAGDISH		MALE	R/O GALI 2 60 FOOT ROAD JAWAHAR COLONY NIT FBD	317	KOTWALI	19.6.2016	379	10.6.2019
86	SH VIVEK CHAUDHARY JM/C	CHI/909/2018	HRFB030069552018	KUNWAR PAL	RAMDULARE		MALE	SANJAY COLONY DISPOSAL FBD	86	MUJESAR	30.1.2018	379	1.6.2019
87	SH VIVEK CHAUDHARY JM/C	CHI/3501/2016	HRFB030225532016	RAVIPARSHAD	DHARU PARSHAD		MALE	HNO. B-436 DABUA COLONY SARAN FBD	54	SARAN	2.2.2016	457/380	1.6.2019
88	SH VIVEK CHAUDHARY JM/C	CHI/2755/2015	HRFB03-008282-2015	RISHI LAMBA	JANG BAHADUR		MALE	HNO. 134 NH-5 NIT	208	KOTWALI	1.5.2015	379	3.6.2019
89	MS SHIVANI	CHI/3186/2015	HRFB030032762016	STATE VS suraj	SURAJ	DHARMENDRA	MALE	GALI NO 2 NANGALA ENCLAVE PARVATIYA COLONY	262/2015	SGM NAGAR	22-06-2015	379 IPC	08-07-2019
90	SH.RAKESH KADIAN JM/C	CHI/2702/2015	HRFB030081482015	State	SHIV KUMAR	MALYANTA		HN 11 H-1 , 221 MADANGIRI , NEW DELHI 62	46/17-3-15	SEC 31 FBD	17-03-2015	379	07/01/19
91	SH.RAKESH KADIAN JM/C	CHI/2635/2015	HRFB030079772015	State	Padam bahadur	Puran singh bahadur		VILLAGE CHAINPUR , DISTT BAJHANG, NEPAL	312/30-11-14	SEC 31 FBD	30-11-2014	457	07/01/19
92	SH.RAKESH KADIAN JM/C	Chi /3795/2015	HRFB030140612015	State	Lokesh	VED SINGH		VILLAGE BASANT VIHAR LAJPAT NAGAR PS HIGH WAY MATHURA U.P	467/15	SEC 31 FBD	2015	379	07/02/19
93	SH.RAKESH KADIAN JM/C	Chi/3499/2015	HRFB030106462015	State	keshav	jairam		VILLAGE PATTHAR , PS MOTH , DISTT JHANSI , UP AT PRESENT- TENANT VEER SINGH COLONY , MEWLA MAHARAJPUR , FARIDABAD	434/8-10-15	SEC 31 FBD	08-10-2015	338	07/17/19
94	SH.RAKESH KADIAN JM/C	Chi/ 4248/2015	HRFB030163382015	State	abhishek singh senger	janak singh sengar		VILLAGE SHEKHPUR , PS KUTHON , DISTT JALAUN , UP , AT PRESENT- HOUSE NO 325 , GALI NO 11, SGM NAGAR, FARIDABAD	502/30-11-15	SEC 31 FBD	30-11-2015	337	07/30/19
95	MS SONIA JM/C/FBD	CHA/1028/2018	HRFB03-007962-2018	STATE VS PRINCE AND SARWAN	PRINCE	RAMCHARAN	MALE	H.NO. 1001 TELI MANDI AMBALA CANT	22	SADAR BLB	14.1.2018	42A PRISON ACT	3.7.2019
96	Sh. SUNIL KUMAR-II ACJM,FBD.	CHI/138/2015	HRFB0008782015	STATE VS. RAKESH ETC.	VIKRAM	HARPAL	Male	CHACHU RAM SCHOOL, ADARSH NAGAR, BALLABGARH, FARIDABAD	717/2014	CITY BALLABGARH	30.10.2014	148,149,323,342,379,427,325,506 IPC	28.08.2019
97	Sh. SUNIL KUMAR-II ACJM,FBD.	CHI/1113/2017	HBFB030071362017	STATE VS. MOSMI @ ASIF	MOSMI @ ASIF	SORAV	Male	AT PRESENT GUGGI BUAPUR SHUKAR BAZAR RAOD PS. INDRAPURAM, GHAZIABAD PERMANENT ADDRESS VPO SAILLAING PS. JAKIHAT DISTT. AARIYA BIHAR	23/2017	SARAI KHAWAJA	10.01.2017	457,380 IPC	30.08.2019
98	SH. MOHD. SAGEER JM/C	CHI/25344/14	HRFB030075662014	STATE VS. BIJU @ SUNIL	SUNDER	RANJEET	MALE	VILL. BADOLI PS CENTRAL FBD	571/14	SEC. 7	30/09/14	451, 506	05/08/19
99	SH. MOHD. SAGEER JM/C	CHI/25344/14	HRFB030075662014	STATE VS. BIJU @ SUNIL	SHAKTI	JAIDEV	MALE	VILL. MEETPUR, KORALI PS HASANPUR DISTT PALWAL	571/14	SEC. 7	30/09/14	451, 506	05/08/19
100	Sh.Rakesh Kadian,JM/C	Chi/46/2016	HRFB03-0004622015	State VS Raj Kumar	Raj kumar	Mani Ram	MALE	143 Shiv Colony, PS Mujessar Faridabad	511/15	city BLB		379	08/03/19
101	Sh.Rakesh Kadian,JM/C	Chi 268/2016	HRFB03002002016	State VS Preetpal	Preetpal	Narender	MALE	Musida Shivgar Mill Road, PS Murida Distt Ropar Punjab	451/2015	Sec-31 FBD		398/401	08/08/19
102	Sh.Rakesh Kadian,JM/C	Exe 369/2018	HRFB020031472018	M/s Aqua	M/s Guru	NA	MALE	2E/140 NIT FBD		Kotwali		Execution	08/20/19
103	SH VIVEK CHAUDHARY JM/C	CHI/799/2016	HRFB0300530912016		ASHOK	PURAN SINGH	MALE	HNO. 333 DABUA COLONY NIT FBD	21	KOTWALI	20.1.2016	147/148/323/506 IPC	9.8.2019
104	SH VIVEK CHAUDHARY JM/C	CHA/1480/2015	HRFB030113832015		REENA	ANSARU	FEMALE	VILL. @ PS BARSOI DISTT. KATHIAR BIHAR AT PRESENT GALI NO. 10 BASELWA COLONY OLD FBD	380	OLD FBD	28.10.2015	3/4/5 I.T.P ACT	13.8.2019
105	SH VIVEK CHAUDHARY JM/C	CHI/1166/2015	HRFB030038002015		MANOJ	RUKKA	MALE	KISHAN MAJDOOR COLONY OLD FBD	103	OLD FBD	10.3.2015	323/325/34 IPC	14.8.2019
106	SH VIVEK CHAUDHARY JM/C	CHI/1166/2015	HRFB030038002015		SANJU	RUKKA	MALE	KISHAN MAJDOOR COLONY OLD FBD	103	OLD FBD	10.3.2015	323/325/34 IPC	14.8.2019
107	JM/C	CHA/1069/2015	HRFB030087062015		VIJAY	CHIRANJILAL	MALE	HNO. 475 KISHAN MAJDOOR COLONY OLD FBD	273	OLD FBD	16.7.2015	24-54-29 ARMS ACT	27.8.2019
108	HIMANI GILL , JM/C FBD	CHI 2762/2015	HRFB030082952015	STATE VS ISRAR	GYASUDDIN	HAMID	MALE	VILLAGE AAD , PS MUDALI , DISTT MEERUT	362	S'KUND	26-5-2015	279/337	10-8-2019
109	HIMANI GILL , JM/C FBD	CHI 2002/2016	HRFB030127552016	STATE VS SUSHMA BHATIA	SANJAY ADHANA	KAMAL	MALE	VILLAGE FATEHPUR , DIST FBD	258	S'KUND	11-7-2016	420/406	11-8-2019
110	HIMANI GILL , JM/C FBD	CHI/ 16665/2015	HRFB030050912015	STATE VS SUMIT MALHOTRA	SUMIT	BHARAT	MALE	H NO 1706 GRREN FIELD COLONY FARIDABAD	23	S'KUND	21-3-2015	419/420	13-8-2019
111	HIMANI GILL , JM/C FBD	CRMP/584/2018	HRFB030293112018	STATE VS ANIL	ANIL		MALE	H.NO.130, VILLAGE DAULTABAD	338	SEC-7	11-5-2016	379	14-8-2019
112	HIMANI GILL , JM/C FBD	CHI/1667/2016	HRFB030107092016	STATE V ARUN	ARUN	TP SINGH	MALE	VILLAGE NARHAWALI	160	CENTRAL	10-6-2015	420/406	21-8-2019
113	HIMANI GILL , JM/C FBD	CHI/2908/2016	HRFB030183542016	STATE VS MANISH	MANISH	SHYAM SINGH	MALE	HBC FBD	320	S'KUND	11-5-2016	148/149	1-8-2019
114	KIMMI SINGLA , JM/C FBD	CHA/770/2015	HRFB030063882015	STATE VS. SAURAV	SAURAV	JAI PRAKASH	MALE	VILLAGE JATTARI PS TAPPAL DISTT ALIGARH AT NOE RAJIV COLONY FARIDABAD	147	SDR BLD.	05/16/15	255459	09/16/19
115	KIMMI SINGLA , JM/C FBD	CHI/1772/2017	HRFB0300126562017	STATE VS. RAJKUMAR	GIRRAJ	JAIPAL	MALE	VILL FATEHPUR KALAN, PS SORO DIST KASGANJ, U.P.	57	SDR BLD.	01/27/17	379/336/120b	21.12.2019
116	KIMMI SINGLA , JM/C FBD	CHA/887/2016	HRFB030069902016	STATE VS. BHUPINDER	BHUPENDER	TEK CHAND	MALE	VILLAGE DEEGH PS SADAR BALLABHGARH FARIDABAD	49	SDR BLD.	04/18/16	25/54/59	02/04/20
117	KIMMI SINGLA , JM/C FBD	CHA/769/2015	HRFB030065662015	STATE VS ROBIN	ROBIN	RAJ KUMAR	MALE	VILLAGE RAMPUR PS DANKOR DISTT G.B NAGAR U.P	118	SDR BLD.	04/25/15	42	09/19/19
118	KIMMI SINGLA , JM/C FBD	CHA/1310/2016	HRFB030091332016	STATE VS. RAMSARAN	SARMAN	BHAGWAT	MALE	VILL HASANPUR MACHALI MOHALLA PALWAL	326	NIT FARIDABAD	12/02/15	68/01/2014	01/13/20
119	Ms. SAKSHI SAINI JM/C	CHI/2592/17	HRFB030187532017	STATE VS. ASHIF etc.	AKRAM	RUDDAR	MALE	VILLAGE DHAUJ, P.S. SECTOR-55, FBD.	92/17	MUJESSAR	01-03-2017	379-IPC	26-08-2019
120	Ms. SAKSHI SAINI JM/C	CHA/418/19	HRFB030310852018	STATE VS. MUBARIK etc.	MUBARIK	FAJRU	MALE	SHAHAR KA NANGLA,P.S. BARSANA, DISTRICT MATHURA,U.P.	442/18	SADAR BALLAB GARH	08-09-2018	42-A, PRISONS ACT	26-08-2019
121	MS SHIVANI	Chi/3255/2015	HRFB03009729201	State vs nadeem	ayub	1 AYUB S/O HAMIM	MALE	VILL.TOLI PS BHOJPUR BIHAR	20/2013	SGM NAGAR	13-01-2013	379 IPC	13-08-2019
122	MS SHIVANI	Chi/3255/2015	HRFB03009729201	State vs nadeem	nadeem	2 NADEEM S/O SALEEM	MALE	2 MOHALLA SIRJE RAWANI, VILL BILASHPUR PS DHANKAUR DIST GAUTMA BUDH NAGAR UP PRESENT- ON RENT GULZAR KA MAKAN BUS ADDE KE PICHEE , SIKANDARABAD UP	20/2013	SGM NAGAR	13-01-2013	379 IPC	13-08-2019
123	MS PRIYANKA JAIN JM/C FBD	CHI/12911/2015	HRFB03-008654-2015	STATE	PURUSHOTAM	CHOTE LAL	MALE	H NO 244 GALI 6 SOURAV VIHAR JAITHPUR DELHI	310	BHUPANI	06-08-2015	457, 380	26.8.2019
124	MS PRIYANKA JAIN JM/C FBD	CHI/2044/17	HRFB03-014042-2017	STATE	AKASH	SHIV RAJ	MALE	R/O VILLAGE KEMRALI PS BULANDSAHAR DISTT BULANDSAHAR UP AT PRESENT TENANT H NO 4661,SEC- 3, FBD	1176	CITY BALLABGARH	29-12-2016	457, 380	30.8.2019
125	MS PRIYANKA JAIN JM/C FBD	CHI/3486/2015	HRFB03-010585-2015	STATE	ABDUL @ RAHUL	MAMNUN	MALE	VILL SUJARU, PS CIVIL LINE MUJJAFAR NAGAR UP NOW MITTAL COLONY, GALI NO.31, PEHLADPUR, NEW DELHI	467	SARAI KHAWAJA	01-09-2015	379, 411	30.8.2019
126	MS PRIYANKA JAIN JM/C FBD	CHI/3606/2015	HRFB03-011122-2015	STATE	SAHID	AJIT @ TONTA	MALE	VILL JOTRU HATLA ANDWARI PS GOPALGARH DISST BHARATPUR RAJASTHAN	398	SEC 7	15-08-2014	379	30.8.2019
127	SH SANDEEP CHAUHAN, CJM , FARIDABAD	CHI/1158/2015	HRFB030075542015	STATE V RISHIPAL	RISHIPAL	RAJAJI	Male	PS GOND A ALIGARH	692/2014	CENTRAL	2014	407,34 IPC	30.8.2019
128	SH SANDEEP CHAUHAN, CJM , FARIDABAD	CHI/1406/2015	HRFB03	STATE V AZAD	ANISH	IDU MD	Male	VILLAGE LUHIKALAN PS PUNHANA DISTRICT MEWAT	472	S.KUND	13.12.14	379IPC	13.8.2019
129	SH SANDEEP CHAUHAN, CJM , FARIDABAD	CHI/1407/2015	HRFB03	STATE V AZAD	ANISH	IDU MD	Male	VILLAGE LUHIKALAN PS PUNHANA DISTRICT MEWAT	724	CENTRAL	15.12.2014	379IPC	13.8.2019
130	SH SANDEEP CHAUHAN, CJM , FARIDABAD	CHI/381/2015	HRFB030014812015	STATE V BABU	MONU	SHAMSUDDIN	Male	GAUTAM BUDH NAGAR	728	CENTRAL	17.12.2014	379IPC	19.8.2019
131	SH SANDEEP CHAUHAN, CJM , FARIDABAD	COMA/13705/2014	HRFB030055312014	STATE V PELICAN	AWANISH KUMAR	SN TIWARI	Male	HOUSE NO 16 SEC 7A FARIDABAD					8.8.2019
132	SH SANDEEP CHAUHAN, CJM , FARIDABAD				SHASHI KANT	SH UMA SHANKAR DUBEY	Male	37B SECTOR 6 FBD					
133	SH SANDEEP CHAUHAN, CJM , FARIDABAD	CHI/459/2015	HRFB030016122015	STATE V KM GUPTA	SAHIL		Male						3.8.2019
134	SH SANDEEP CHAUHAN, CJM , FARIDABAD	COMA/14189/2014	HRFB03-000052-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI					6.8.2019
135	SH SANDEEP CHAUHAN, CJM , FARIDABAD	COMA/14190/2014	HRFB03-000053-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI					6.8.2019

136	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14191/2014	HRFB03-00054-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI															6.8.2019	
137	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14192/2014	HRFB03-003214-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
138	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14193/2014	HRFB03-002835-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
139	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14194/2014	HRFB03-002831-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
140	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14229/2014	HRFB03-006461-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
141	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14230/2014	HRFB03-006462-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
142	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14231/2014	HRFB03-006463-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
143	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14232/2014	HRFB03-006464-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
144	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14233/2014	HRFB03-006465-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
145	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14234/2014	HRFB03-006466-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
146	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14235/2014	HRFB03-006467-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
147	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14236/2014	HRFB03-006468-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
148	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14237/2014	HRFB03-006469-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
149	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14238/2014	HRFB03-006470-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
150	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14239/2014	HRFB03-006471-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
151	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14240/2014	HRFB03-006472-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
152	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14241/2014	HRFB03-006473-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
153	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14242/2014	HRFB03-006474-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
154	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14243/2014	HRFB03-006475-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
155	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14244/2014	HRFB03-006476-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
156	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14245/2014	HRFB03-006477-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
157	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14246/2014	HRFB03-006478-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
158	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14247/2014	HRFB03-006480-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
159	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14248/2014	HRFB03-006482-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
160	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/319/2015	HRFB03-005046-2015	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
161	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/320/2015	HRFB03-005048-2015	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
162	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/321/2015	HRFB03-005049-2015	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
163	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/322/2015	HRFB03-005050-2015	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
164	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/323/2015	HRFB03-005051-2015	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
165	SH SANDEEP CHAUHAN, C/JM , FARIDABAD	COMA/14776/2014	HRFB03-009309-2014	STATE V KM GUPTA	KM GUPTA		Male	HOUSE NO 158 GREATER KAILASH PART 2 NEW DELHI																6.8.2019
166	SH. MOHD. SAGEER JMJC	CHI/1730/18	HRFB03-0116582018	STATE VS. SHANKAR	SHANKAR	VIRENDER SINGH	MALE	H. NO. 144, GALI NO. 18, TIRANGA CHOWK SANGAM VIHAR DELHI.	86/18	SGM NAGAR	11/02/18	379											16/09/19	
167	SH. MOHD. SAGEER JMJC	CHI/5251/17	HRFB03-0297722017	STATE VS. SUVENDU	SUVENDU	RAMESH CHAND	MALE	H. NO. 41, YOVA NEHRU KENDER WARD NO. 19, BANIIYA PART KENDUJHAR P.S. TOWN KENDUJHAR UDISA	85/17	SGM NAGAR	14/03/17	419,420,467,468,471,204,170 IPC											18/09/19	
168	SH. MOHD. SAGEER JMJC	CHI/1602/19	HRFB03-0365532018	STATE VS. SARVESH	SARVESH	MUKUL	MALE	H. NO. 50, WARD NO. 20 NEAR MANDIR WALI GALI, ANAGPUR DERI PS SARAI KHAWJA FBD	245/18	SARAI KHAWJA	18/03/18	379											25/09/19	
169	SH. MOHD. SAGEER JMJC	CHI/1409/18	HRFB030101752018	STATE VS. ABHAY	ANUJ	ANIL	MALE	VILL. PALI PS SEC. 55 FBD	27/17	SGM NAGAR	25/01/17	323,325,452,506,34 IPC											26/09/19	
170	SH. MOHD. SAGEER JMJC	CHI/6420/18	HRFB030199662018	STATE VS. JUBER	MOHD. JUBER	SALIM	MALE	H. NO. 278, GALI NO. 1, GARIMA GARDEN, SHALIMAR GARDEN,JANNATI MASJID GAJIABAD U.P.	178/18	SGM NAGAR	09/04/18	279,337,427, IPC 3/181 M.V. ACT											27/09/19	
171	HIMANI GILL , JMJC FBD	CHI/976/2017	HRFB030063412017	STATE VS RAHUL	RAHUL	ASHOK	MALE	VILLAGE AITMADPUR FBD	155/2016	WOMAN BGH	22-3-2017	354A/354D											2-9-2019	
172	HIMANI GILL , JMJC FBD	NDPS /22/2015	HRFB030066092015	STATE VS BIJENDER	SUNIL	KAMAL	MALE	VILLAGE FATEHPUR , DIST FBD	268/2015	MUJESAR	7-7-2015	NDPS											2-9-2019	
173	HIMANI GILL , JMJC FBD	CHI/ 1758/2016	HRFB030111642016	STATE VS MOHD DILSHAD	DILSHAD	IMAMUDIN	MALE	VILLAGE DHOJ FBD	264/2016	S'KUND	16-6-2016	323/324											11-9-2019	
174	KIMMI SINGLA , JMJC FBD	CHI/2878/2015	HRFB030084732015	STATE VS. AZAD@ AJJI	AZAD	ASRUDDIN	MALE	VILLAGE KHARKADI PS TAURU DISTT MEWAT	221	SDR BLD.	09.08.2014	379 IPC											30.09.2019	
175	KIMMI SINGLA , JMJC FBD	CHI/1438/2015	HRFB030044472015	STATE VS. PARVEEN KUMAR @ SAMEER ROHIT	PARVEEN	ISHWAR SINGH	MALE	AT PRESE 4116 GREEN FEILD COLONY FARIDABAD	70	SEC-31	28.02.2015	419/420/ 467/468/471											20.09.2019	
176	KIMMI SINGLA , JMJC FBD	CHI/1957/2015	HRFB030058672015	STATE VS. SAMAY SINGH	BINTU	HARI RAM	MALE	RO VILL. BILOTI KA NANGLA, PS. CHIKRANA, DISTT. BHARATPUR, RAJASTHAN.	57	SDR BLD.	25.02.2015	323/341/34											20.09.2019	
177	KIMMI SINGLA , JMJC FBD	CHI/25882/2014	HRFB030088302014	STATE VS GULZAR	ARIF	GUL HASAR	MALE	VILL. TEHRA PS BHADURGARH DISTT. HAPUR U.PAT PRESENT 179 JAMA1 COLONY NEAR B. N. PUBLIC SCHOOL PS SURAJKUND FARIDABAD	183	SGM NAGAR	09.08.2014	148/149/323/325/506											30.09.2019	
178	KIMMI SINGLA , JMJC FBD	CHI/617/2015	HRFB030022472015	STATE VS. DEEPU@DEEPAK	SHYAM SUNDER	AVTAR CHAND	MALE	H NO 43 GALI 24 FT JEEWAN NAGAR NEHAR PAR FARIDABAD	330	BHUPANI	07.10.2014	148/149/323/325/506											30.09.2019	
179	MS PRIYANKA JAIN JMJC FBD	CHI/3112/2016	HRFB03-0196342016	STATE VS KHUB SINGH	KHUB SINGH	MAHARAJ SINGH	MALE	VILL YADAV COLONY SHANTI NAGR ETWA UP AT PRESENT JHADSETLI WALE KA MAKAN NEAR SHRI RAM MANDIR SANJAY COLNY BALL	216	BALLABGARH CITY	03/04/16	279,337,338,											07-09-2019	
180	MS PRIYANKA JAIN JMJC FBD	CHI/3269/2015	HRFB03-009791-2015	STATE VS ANIL	ANIL KUMAR	RAMESH CHAND	MALE	VILL GAZIPUR PS SARANFARIDABAD	246	MUJESAR	21/05/15	147/149/341/283IPC											09-09-2019	
181	MS PRIYANKA JAIN JMJC FBD	CHI/246/2016	HRFB03-001882-2016	STATE VS SATPAL ETC	MAHINDER	RANBIR SINGH	MALE	HOUSE NO. 1204, HOUSING BOARD COLONY, SECTOR-65, FARIDABAD,	466	SADAR BALLABGARH		379.411											09-09-2019	
182	MS PRIYANKA JAIN JMJC FBD	CHI/3685/2015	HRFB03-011954-2015	STATE VS VISHNU	VISHNU	NOT KNOWN	MALE	VILL BAHERA PS SHERGARH MATHURA UP	651	SEC 7		279,304A											30-09-2019	
183	MS PRIYANKA JAIN JMJC FBD	CHI/706/2018	HRFB03-005911-2018	STATE VS PARKASH ETC	BASANT	BUDH RAM MALIK	MALE	VILL DEHISEDA PS SORO DISTT BALESHVARE STATE ODISHA	724	SURAJ KUND		381.411											19-09-2019	
184	Ms. SAKSHI SAINI JMJC	CHI/1459/18	HRFB030102732018	STATE VS. MAHESH @ MAHENDER	MAHESH @ MAHENDER	JAGDISH	MALE	H.NO. 5334, GALI NO.-203, NEAR AADHUNIK PUBLIC SCHOOL, PARVIATYA COLONY, SARAN, FARIDABAD.	762/17	SECTOR-55,FBD.	16-10-2017	498-A,354-C,323-IPC,											12-09-2019	

185	MS TARANNUM KHAN	CRM/1047/2019	HRFB030284542019	STATE VS. VIPIN	VIPIN	ASHOK KUMAR	MALE	C 194 BALBIR VIHAR SECTOR 20 DELHI 86	267	SARAN	07.04.2018	363366	05.09.2019
186	SH VIVEK CHAUDHARY	CHI/1955/2016	HRFB030125532016		GAUGAV SONU	BABU THAKUR	MALE	VILL. ANKAR PS MANPUR DISTT. SAHRSHA BIHAR AT PRESENT TENENT BARHAMPUR	83/16	GRP	26.6.2016	379/411	23.9.2019
187	SH VIVEK CHAUDHARY				BIRSINGH	BABU THAKUR	MALE	VILL. MUJEDI PS SDR BLB FBD	748/18	SEC 7	26.9.2018	452/323/384/506/34 IPC ARMS ACT	13.9.2019
188	SH VIVEK CHAUDHARY	CHI/826/2015	HRFB030037592015		AMAR	JOGINDER	MALE	DIGHOT PS SDR PALWAL PALWAL	28	SDR BLB	1.2.2015	382	7.9.2019
189	SH VIVEK CHAUDHARY				ANIL	BABU RAM	MALE	R/O HNO. 36 SEC 9 FBD	290	SEC 7	6.4.2018	120/418/406/506/120B	9.9.2019
190	SH VIVEK CHAUDHARY				VICKY	BRIJESH	MALE	JHUSSI DAYA COLONY NEAR SAMSAN GHAT PALWAL	667	SEC 7	26.8.2018	454/380	23.9.2019
191	SH VIVEK CHAUDHARY				VICKY	BRIJESH	MALE	JHUSSI DAYA COLONY NEAR SAMSAN GHAT PALWAL	701	SEC 7	10.9.2018	454/380	23.9.2019
192	JMIC				MANISH	SHANTI SAWROOP	MALE	HNO. F-61 DLF SEC 10 FBD	833	SEC 7	25.10.2018	323/506/498A/406	11.9.2019
193	SH VIVEK CHAUDHARY	CHI/7979/2018	HRFB030312842018		ABHISHEK	MAHAVIR CHAND	MALE	RANA PARTAP CHOWK OLD BUS STAND PS KOTWALI DISTT. PALI RAJASTHAN	239	SEC 7	28.4.2015	406/420/120B	10.9.2019
194	Sh.Rakesh Kadian,JMIC	Chi/7302/2018	HRFB030255072018	Mukesh	Deewan	Jhuggi sector 3 36 gaj road, Ballabgarh			1090	CITY BLLB	2.12.16	457	09/11/19
195	Sh.Rakesh Kadian,JMIC	Chi/3913/2017	HRFB030196462017	Mukesh	Deewan	Jhuggi sector 3 36 gaj road, Ballabgarh			91	CITY BLLB	2.2.17	457	09/05/19
196	SH MOHAMMAD ZAKARIA KHAN , JMIC FBD	CHI/2898/2013	HRFB030284542019	STATE VS ALAM	SHAHABUDDIN	HAJI MOHAMMAD	MALE	VILL LUHINGAKALA PUNHANA MEWAT	80	SARAN	2010	379	03.09.2019
197	Sh. SUNIL KUMAR-II ACJM,FBD.	CHI/1430/2015	HRFB03-004493-2015	ST. VS. OM PRAKASH	ARJUN	SARJEET	MALE	VILL. SAHABAD VILL TIGAON BALLABGARH FARIDABAD	51/2015	CITY BLB	26.01.2015	379,411 IPC	16.10.2019
198	Sh. SUNIL KUMAR-II ACJM,FBD.	CHI/4070/2017	HRFB03-020421-2017	ST. VS. SATISH KUMAR	SATISH KUMAR	RAM SEVAK	MALE	28 FOOT ROAD JAGMAL ENCLAVE AGWANPUR FARIDABAD	645/2017	SARAI KHAWAJA	26.07.2017	174A	10.10.2019
199	Sh.Rakesh Kadian,JMIC	Chi/1806/2015	HRFB030054472015	Zakir	Hanif			Vill Chawka PS Punhana, Nuh (mewat)	37	KOT	/23.1.15	457	10/30/19
200	Sh.Rakesh Kadian,JMIC	Exe/257/2018	HRFB020021932018	Ramesh	Satya			A-100 Nahar Singh Colony, Ballabgarh		C B		Exe	10/30/19
201	KIMMI SINGLA , JMIC FBD	CHI/2170/2016	HRFB030133152016	STATE VS. NITIN	NITIN	VIJAY PAL	MALE	VILL KURAD, THANA GHUNA, ZILA KASHIRAM NGR, UP,,AT PERESENT TENANT AT HNO 101, D BLOCK, GALI NO 3, BHALSWA DAIRY, DELHI	143	MUJESSAR	06.04.2016	498A,406	01.10.2019
202	KIMMI SINGLA , JMIC FBD	CHI/503/2015	HRFB030018732015	STATE VS ABVTAR	NETRAPAL	SURJIT SINGH	MALE	VILL BHAKHARI P.S. SARAN FBD	232	KOTWALI	23.06.2014	285,323,506,34,ipc 25,54,59 A.ACT	16.10.2019
203	SH. MOHD. SAGEER JMIC	CHI/3793/16	HRFB03-0246692016	STATE VS. ASHOK	SUNNY @ SANDEEP	SURESH	MALE	H. NO. E 1/124 MADAN GIRI NEW DELHI.	640/15	CENTRAL	02/11/15	323,341,34 IPC	01/10/19
204	SH. MOHD. SAGEER JMIC	CHI/6921/18	HRFB03-0230892018	STATE VS. PRITHAVI SINGH	PRITHAVI SINGH	SODAN SINGH	MALE	VILL. KUDWARA POST OFFICE NOSTI PS MANT DISTT. MATHURA U.P.	694/17	SGM NAGAR	23/11/17	380,34 IPC	01/10/19
205	SH. MOHD. SAGEER JMIC	CHI/6192/18	HRFB03-0185452018	STATE VS.SIRAJUDDIN	SIRAJUDDIN	MUNSHI	MALE	VILL.PANCHGAON PS TAVDU DISTT MEWAT	124/18	BHUPANI	15/04/18	379,411 IPC	16/10/19
206	SH. MOHD. SAGEER JMIC	CHI/8576/18	HRFB030354852018	STATE VS. VAKIL	VAKIL	GULSHER	MALE	H. NO. 123, WARD NO. 4, MASJID WALI GALI PRATAP NAGAR PS JAMUNA PAR DISTT. MATHURA U.P.	447/16	SARAI KHAWJA	17/07/16	498A,406 IPC	16/10/19
207	SH VIVEK CHAUDHARY JMIC	CHI/1869/18	HRFB030131382018	JITENDER	SUKHDEV		MALE	VILL. GORIYARI PS BHADAV PATNA AT PRESENT TENENT HNO. 504 TILPAT SURDASH COLONY FBD	299	SEC 7	10.4.2018	379/411	16.10.2019
208	HIMANI GILL , JMIC FBD	CHI 2782/2015	HRFB030082952015	STATE VS HAMID	GYASUDDIN	HAMID	MALE	VILLAGE AAD , PS MUDALI , DISTT MEERUT	362	S'KUND	26-5-2015	279/337	10-10-2019
209	HIMANI GILL , JMIC FBD	CHI 2008/2016	HRFB030127552016	STATE VS IKRAM	SANJAY	KAMAL	MALE	VILLAGE FATEHPUR , DIST FBD	258	TIGAON	11-7-2016	420/406	11-10-2019
210	SH. MOHD. SAGEER JMIC	CHA/1946/17	HRFB03-0133342017	STATE VS. CHANDERPAL	CHANDERPAL	SURAJ	MALE	UNCHI DANKOR U.P.	244/17	SEC. 31	12/05/17	A. ACT	20/11/19
211	SH. MOHD. SAGEER JMIC	CHI/401/16	HRFB03-0230028032016	STATE VS. UMARDEEN	JAVED	LAJAWAB KHAN	MALE	H. NO. 153 GALI NO. 4 NAYU BASELAWA COLONY OLD FBD	520/15	SEC 55	22/10/15	420,467,506,120B	16/11/19
212	SH. MOHD. SAGEER JMIC	CHI/4608/17	HRFB03-0240052017	STATE VS. NARESH	NARESH	OMPRAKASH	MALE	H. NO. 36, KRISHAN GALI RAILWAY ROAD HAPUD U.P.	304/17	CENTRAL	17/06/17	447186	05/11/19
213	SH. MOHD. SAGEER JMIC	CHI/8626/18	HRFB030359262018	STATE VS. RAMAN PURI	RAMAN PURI	BACHAN LAL PURI	MALE	H. NO. 59/B C-5 LANE SAINIK FARM PS NEB SARAI NEW DELHI.	433/17	BHUPANI	11/12/17	420,406,506,120B	22/11/19
214	SH. MOHD. SAGEER JMIC	CHI/8626/18	HRFB030359262018	STATE VS. RAMAN PURI	VIKRAM PURI	RAMAN PURI	MALE	H. NO. 59/B C-5 LANE SAINIK FARM PS NEB SARAI NEW DELHI.	433/17	BHUPANI	11/12/17	420,406,506,120B	22/11/19
215	MS TARARANNUM KHAN JMIC	CHI/402/2015	HRFB03-001538-2015	DEEPAK	UDAY VEERA	MALE	SADAR BALLABGARH FARIDABAD	18	SADAR BALLABGARH	16.01.2015	160	05.11.19	
216	MS TARARANNUM KHAN JMIC	CRM/1402/2019	HRFB03-033289-2019	ASIF	JAMIL	MALE	GHAHOT PS CHAND HUT PALWAL	81	SARAN	26.02.2019	42040634	04.11.19	
217	Sh. SUNIL KUMAR-II ACJM,FBD.	CHI/2361/2017	HRFB0301695812017	State v/s Asif	Asif	Immamudin	Male	Kaziwada mohalla, ps jewar, distt noida, up at present, in front of CNG petrol pump, prem nagar Jhuggi, bye pass road,sec-17 ,faridabad	570/2017	Central	14.7.2017	160 ipc	7.11.2019
218	Sh. SUNIL KUMAR-II ACJM,FBD.	CHI/2361/2017	HRFB0301695812017	State v/s Asif	Salman	Immamudin	Male	Kaziwada mohalla, ps jewar, distt noida, up at present, in front of CNG petrol pump, prem nagar Jhuggi, bye pass road,sec-17 ,faridabad	570/2017	Central	14.7.2017	160 ipc	7.11.2019
219	Sh. SUNIL KUMAR-II ACJM,FBD.	CHI/26055/2014	HRFB030063202014	State v/s Raju	Raju	Ramjani	Male	VILL. ATTA PS. DANKOR DISTT.GAUTAM BUDH NAGAR UP	572/2014	Central	21.09.2014	379,411 IPC	27.11.2019
220	Sh. SUNIL KUMAR-II ACJM,FBD.	CHI/1355/2016	HRFB03-008475-2016	State v/s Subha, etc.	Subhash@ Sake	RamKishan	Male	H.NO. 110 NANGLA ENCLAVE PART 2 PS. SARAN FARIDABAD	129/2016	BLB City	01.03.2016	379 ipc	29.11.2019

221	SH VIVEK CHAUDHARY JMJC	CHI/799/16	HRFB030053092016	VINOD	MOHAN SINGH	MALE	HNO. DF 636 DABUA COLONY NIT FBD	21		KOTWALI	20.1.2016	147/148/323/506 IPC	8.11.2019	
222	SH. RAKESH KADIAN, JMJC	Comi/569/2015	HRFB030087672015	Gateway clothing vs m/s fashion wing	Adari VNA	Appprao dari	MALE	13-60-13 f no.307 RAMYA RESIDENCY NEAR NEAR AMBEDKAR STATUE ARILOVA, VASAKAPATTANAM ANDHER PRADESH	Comp	Sec-31		420	29/11/19	
223	SH. RAKESH KADIAN, JMJC	Comi/569/2015	HRFB030087672015	Gateway clothing vs m/s fashion wing	Amjad	Khan Mohd.	MALE	S-19 MADHURA NAGAR CITY OLLA GUEDEM RD KHAMMAM	Comp	Sec-31		420	29/11/19	
224	SH. RAKESH KADIAN, JMJC	Comi/569/2015	HRFB030087672015	Gateway clothing vs m/s fashion wing	Vinay	Venkenshwar Valuu	MALE	S-19 MADHURA NAGAR CITY OLLA GUEDEM RD KHAMMAM	Comp	Sec-31		420	29/11/19	
225	SH. RAKESH KADIAN, JMJC	Cha979/2015	HRFB030080332015	State VS Ravinder	Ravinder	Dayachand	MALE	VIIIAtmadpur PS Sec 31 FBD	MALE	Sec-31		Ex Act	29/11/19	
226	HIMANI GILL , JMJC FBD	CHI/1394/2016	HRFB03088722016	STATE VS DINESH	AJAYVEER	GOPAL	MALE	VILLAGE VILLAGE NANGLA GUJRAN FBD	258/16	SARAN	26-5-2016	279/337	26-11-2019	
227	HIMANI GILL , JMJC FBD	NDPS/14/2018	HRFB030233512018	STATE VS VIRENDER	VIRENDER	SANJAY	MALE	VILLAGE BILKHORA , DISTT ALIGARH	171/2018	OLD FBD	11-7-2018	NDPS	21-11-2019	
228	HIMANI GILL , JMJC FBD	CHA/534/2018	HRFB030046612018	STATE VS ANJALI	AARTI	SANDEEP RAWAT	FEMALE	VILLAGE DAULTABAD SEC-16 FBD	24/2018	MUJESAR	6-2-2018	IMMORAL ACT	14-11-2019	
229	HIMANI GILL , JMJC FBD	CHI/2370/2015	HRFB030026672015	STATE VS SURAJ	SHIV KR		MALE	SADN GIRI , AMBEDKAR NAGAR DELHI	67/2015	CENTRAL	23-7-2015	379	30-11-2019	
230	HIMANI GILL , JMJC FBD	CHI/4247/2017	HRFB030217312017	STATE VS PREM KUMAR	PREM KUMAR	RAJAN	MALE	VILLAGE SARIA RANI , DISTT SULTANPUR	396/2015	KOTWALI	9-6-2016	420/406	01-11-2019	
231	SH MOHAMMAD ZAKARIA KHAN , JMJC FBD	CRM/1438/2019	HRFB030337962019	STATE VS RANJEET	RANJEET	MAHIPAL	MALE	KRISHANA NAGAR PS SABAR DISTRICT KUSHI NAGAR U.P.	663	SECTOR 58	14.09.2019	366	22.11.2019	
232	SH MOHAMMAD ZAKARIA KHAN , JMJC FBD	CRM/1437/2019	HRFB030337972019	STATE VS MALADI	MALADI UPENDRA	MALLADI SHRINIWAS	MALE	HOUSE NO 129 SECTOR 28 FARIDABAD	43	NIT FARIDABAD	04.02.2018	419 420 467 468 471 120B	14.11.2019	
233	SH MOHAMMAD ZAKARIA KHAN , JMJC FBD	CRM/1437/2019	HRFB030337962019	STATE VS SANJAY	SANJAY	PARAMANAND	MALE	FLAT NO J 02 PARK VIEW CITY GURUGRAM	43	NIT FARIDABAD	04.02.2018	419 420 467 468 471 120B	14.11.2019	
234	SH MOHAMMAD ZAKARIA KHAN , JMJC FBD	CRM/1439/2019	HRFB030337952019	STATE VS MALADI	MALADI UPENDRA	MALLADI SHRINIWAS	MALE	HOUSE NO 129 SECTOR 28 FARIDABAD	495	NIT FARIDABAD	08.10.2017	419 420 467 468 471 120B	14.11.2019	
235	SH MOHAMMAD ZAKARIA KHAN , JMJC FBD	CRM/1439/2019	HRFB030337962019	STATE VS MALADI	SANJAY	PARAMANAND	MALE	FLAT NO J 02 PARK VIEW CITY GURUGRAM	495	NIT FARIDABAD	08.10.2017	419 420 467 468 471 120B	14.11.2019	
236	SH MOHAMMAD ZAKARIA KHAN , JMJC FBD	CRM/1440/2019	HRFB030337942019	STATE VS SONU	SONU	VIPIN	MALE	BUDHSANA PS MAHRAMA DISTRICT GUDDA JHARKHAND	761	SECTOR 58	30.11.2019	363 366A	30.11.2019	
237	Sh. SUNIL KUMAR-II ACJM,FBD.	CHI/3736/2016	HRFB030243292016	State Vs. Sonu	Sonu	Ram Bharose Lal	Male	Jogipura PS. Hathras gate Distt. Hathras UP	313/2016	City Ballabgarh	04.05.2016	279,336 IPC	05.12.2019	
238	Sh. SUNIL KUMAR-II ACJM,FBD.	CHI/1823/2016	HRFB030114282016	State Vs. Rakesh	Rakesh Kumar	Triveni Prasad Sharma	Male	Vill. Biharipur Post Shiv nagar PS. Gajrola Kalan Distt. Pilibhit UP at present tenet Shiv colony gali no.2 palla faridabad	119/2016	Sarai Khawaja	16.03.2016	279,337 IPC & 3/181,146,196 MV Act	05.12.2019	
239	Sh. SUNIL KUMAR-II ACJM,FBD.	CHI/2693/2017	HRFB030193162017	State Vs. Takbir	Takbir	Abdul	Male	Vill. Baba Sar Pgs. Hawarh Distt, Hawarh Kolkata At Present Prem nagar Juggi, sec-17 Bye Pass road faridabad	542/2017	Sarai Khawaja	30.06.2017	279,337,304a IPC 3,181 MV Act	19.12.2019	
240	Sh. SUNIL KUMAR-II ACJM,FBD.	CHI/492/2015	HRFB030018462015	State Vs. Deepak	Krishanvir	Dharmbir singh	Male	Adarh Nagar Ballabgarh faridabad	619/2014	City Ballabgarh	13.09.2014	148,149,332,353,186,341,435 IPC	20.12.2019	
241	SH VIVEK CHAUDHARY JMJC	CHI/20070/14	HRFB03-003353-2013	BABLU	BEGRAJ	MALE	TIGAON FBD	133	TIGAON	3.9.2013	285/506/34IPC	6.12.2019		
242	SH VIVEK CHAUDHARY JMJC	CHI/20070/15	HRFB03-003353-2013	SUBHASH	RATAN LAL	MALE	TIGAON FBD	House no. 667 Gali no. 42 Sanjay Colony, Sector 23 Faridabad	TIGAON	3.9.2013	286/506/34IPC	6.12.2019		
243	RAKESH KADIAN , JMJC	CRM/6/2018	HRFB030009792018	Karuna Vs Yatender	Yatender	Haridutt Sharma	m	Faridabad	Comp	Old FBD		D V Act	12/05/19	
244	RAKESH KADIAN , JMJC	CRM/141/2019	HRFB030066022019	State VS Narender	Vishal	Suresh	m	Navlu Colony, Ballabgarh	128	Adarsh Nagar	11/16/18	332/353	12/09/19	
245	SH. MOHD. SAGEER JMJC	CHI/4834/17	HRFB03-0264352017	STATE VS. KANHA @ KRISHAN	DALIP @ NARESH	SH. ASHOK KUMAR	MALE	NEAR NATHU KI CHAKI VILL. JASWANT NAGAR DISTT. ITAWA U.P. AT PRESENT-TENANT AT THE HOUSE OF SH. DINANATH SCHOOL DABUA NIT FBD	553/17	SEC. 31	08/09/17	379 IPC	17/12/19	
246	MS TARARANNUM KHAN JMJC	CHI/29/2017	HRFB03-000016-2017	TIPU	RANJIT		MALE	VILLAGE FATTAFUKAR PS RAJGANJ DISTRICT JALPAI GUDDI WEST BANGAL	286	MUJESAR	11.05.2015	379	07.12.19	
247	MS TARARANNUM KHAN JMJC	CHI/3093/2015	HRFB03-009273-2015	SAJID KHAN	HANIF KHAN		MALE	VILLAGE GHAGOT PS CHANDHUT PALWAL	242	NIT FBD	19.08.15	420	05.12.19	
248	KIMMI SINGLA , JMJC FBD	CHA/3147/2018	HRFB030278472018	STATE VS. RAVI @ BANT	RAVI@ BANT	JAGAN SINGH	MALE	VILLAGE MACHGAR BALLABGARH FBD	418	SADAR BLB	08/23/18	25/54/59 A. ACT	12/20/19	
249	KIMMI SINGLA , JMJC FBD	CHA/3106/2017	HRFB030183462017	STATE VS. KAMAL	KAMAL	PURAN	MALE	VILLAGE KAMRAWALI DISTT PALWAL, AT PRESENT-H. NO.277,GALI NO6 HANUMAN NAGAR NEHAR PAR FARIDABAD	158	OLD FARIDABAD	05/20/17	61/01/14 EX ACT	12/16/19	
250	KIMMI SINGLA , JMJC FBD	CHI/1005/2018	HRFB030074412018	STATE VS. MOHD RAFIQ	PARIKH	ABDUL MOMIN	MALE	UMA HOSPITAL, UMA COLONY, PS ROHIBA, VARANASI, U.P. AT PRESENT H.NO. 13, SAMRAT SOCIETY, ANKLESHWAR, PS GATHKHAL, DISTT BHARUCH, GUJARAT	694	KOTWALI	12/27/17	420/468/467/471/380/120IPC	12/06/19	
251	Ms. SAKSHI SAINI JMJC	CHI/613/18	HRFB030051762018	STATE VS. JAI RAM	JAI RAM	AMBIKA SINGH	MALE	VILLAGE CHANDER, PS SAMRAT COLONY FARIDABAD.	19/18	SECTOR-55,FBD.	09-01-2018	279/304-A,IPC	11-12-2019	
252	Ms. SAKSHI SAINI JMJC	CHI/99/2019	HRFB030290002018	STATE VS. RAVI etc	RAVI	JAGAN SINGH	MALE	FARIDABAD.	198/18	CHHAINSA,FBD.	07-08-2018	285/506-IPC, & A.ACT	20-12-2019	
253	Sh. SUNIL KUMAR-II ACJM,FBD.	CHI/986/2018	HRFB030073482018	ST. VS TONY, RAHUL	RAHUL @ BANGALI	SH. RAMKRISHAN	MALE	VILL.PADPADA DISTT, BHARATPUR RAJESTHAN AT PRESENT PREM NAGAR JUGGI BYE PASS ROAD SEC-18 FARIDABAD	1383/2017	CENTRAL	10.12.2017	323,325,452,506,34 IPC	05.02.2020	
254	SH. MOHD. SAGEER JMJC	CHI/3945/17	HRFB03-0198932017	STATE VS. SALMAN ETC	JAAN MOHD.	BABU KHAN	MALE	H. NO. 875, VILL. BADKHAL NEAR BADKHAL JHEELNIT FBD	217/17	SGM NAGAR	19/05/17	147,149,323,506,427,325 IPC	07/01/20	
255	SH. MOHD. SAGEER JMJC	CHI/397/17	HRFB030022582017	STATE VS. DEVENDER @ LALA	NAEEM KHAN	FATEH MOHD.	MALE	H.NO. 216, GALI NO. 2, NANGLA ENCLAVE PART 1, NEAR SARPNCHAK CHOWK SARAN FBD	895/16	SEC. 7	12/11/16	323,325,506,34 IPC	08/01/20	
256	SH. MOHD. SAGEER JMJC	CHI/3349/15	HRFB030101312015	STATE VS. MAHESH	MAHESH	TULARAM	MALE	VIL. BAHAWALPUR PS SADAR BALLABGARH FBD	443/15	MUJESAR	21/08/15	341,323,325,34 IPC	13/01/20	
257	SH. MOHD. SAGEER JMJC	CHI/2098/16	HRFB03013662016	STATE VS. KUNDAN	JAIBER @ BHOLA	JORASINGH	MALE	VILL. MUNDAL KHURD PS SADAR BHIWANI DISTT. BHIWANI	361/16	CITY BALLABGARH	26/05/16	379,411 IPC	27/01/20	
258	MS POONAM KANWAR ACJ FARIDABAD	CHI/3526/2016	HRFB030230932016	STATE VS SWARN SINGH	SWARN	RAM SINGH	MALE	Address - H.No.384 Sector 29 Faridabad	411	SEC 31	23-09-2016	427,448,506,34	22-01-2020	
259	MS POONAM KANWAR ACJ FARIDABAD	CHA/755/2017	HRFB030041292017	STATE VS VIRGINUS IFEANYI EMEHWELE	VIRGINUS IFEANYI EMEHWELE	S/O SHRI EMEGWELE	MALE	H.No.68 First Floor Left Hand Side Sector 31, Faridabad	592	SEC 31	23-10-2016	Foreigners Act 14, Passport (Entry into India) Act12	06-01-2020	
260	MS POONAM KANWAR ACJ FARIDABAD	CHI/3689/2015	HRFB030119482015	STATE VS KHALID	KHALID	ILIYAS	MALE	JEEWAN NAGAR PART 2 GAUNCHI BALLABGARH FARIDABAD	480	KOTWALI	01-06-2015	279,304A,3/181	08-01-2020	
261	RAKESH KADIAN , JMJC	CHI/588/2016	HRFB030041562016	State Vs Sumit etc	Sumit	Roop Singh	m	Village Hastanpur Bhim Nagar Meerut UP	501	Sec-31	11/29/15	457	01/24/20	
262	RAKESH KADIAN , JMJC	CHI/21479/2014	HRFB030037312014	State Vs Sudhir	Sudhir	Girraj	m	Village Jasana PS Tigaon Faridabad	23	Tigaon	03/18/14	324	01/27/20	
263	RAKESH KADIAN , JMJC	CHA/875/2015	HRFB030071672015	State Vs Sunil	Sunil	Bhrampal	m	Village Khedi Bhanot PS Surajpur Distt Gautambudh Nagar, UP	204	Sec-31	05/18/15	Arms Act	01/27/20	
264	MS TARANNUM KHAN JMJC	CHI/2589/2016	HRFB030161782016	STATE VS VIJAY	VIJAY DAGAR	UDAY DAGAR	M	VILLAGE SIKANDERPUR SADAR PALWAL	393	CENTRAL	25.06.16	379	06.01.20	
265	MS TARANNUM KHAN JMJC	CHI/2502/2016	HRFB030156942016	STATE VS GULSHAN	GULSHAN	SUSHIL SHARMA	M	B6 1ST FLOOR VILLAGE MOLARBAND BADARPUR NEW DELHI	413	SURAJKUND	21.06.16	498A, 406	29.01.20	
266	MS TARANNUM KHAN JMJC	CHI/174/2016	HRFB030012422016	STATE VS SANJEEV	SANJEEV	VIDHA SHARAN	M	HN 101 RAMVIHAR SAINIK COLONY IJJAT NAGAR UP	254	SARAI KHWAJA	10.05.15	457, 380	04.01.20	
267	MS TARANNUM KHAN JMJC	CHA/18/2019	HRFB030002132019	STATE VS AKASH	AKASH	AZAD	M	VILLAGE BAMDOLI PS SECTOR 10A GURUGRAM	583	SADAR BALLABGARH	28.11.18	42AP ACT,34	09.01.20	
268	MS TARANNUM KHAN JMJC	CRMP/1/2019	HRFB030332092019	STATE VS CHANDERMA	RAMAYAN,GYANWATI,HARENDER,VIKRAM,BRJESH AND CHANDRAWATI	HARENDER,HARENDER,TUFAN,HARENDER,HARENDER AND HARENDER	M AND F		784	SARAN	10.12.18	498A, 323, 34	14.01.20	
269	MS TARANNUM KHAN JMJC	CHI/564/2015	HRFB030020622015	STATE VS MOHIT	MOHIT	TEEKAM	M	VILLAGE ASTOLI DANKAUR GAUTAM BUDH NAGAR UP PRESENT LAKKARPUR SURAJKUND FBD	4	SURAJKUND	0.01.15	147149323324341	27.01.20	
270	Ms. SAKSHI SAINI JMJC	CHA/723/16	HRFB030052672016	STATE VS. NAWAB @ BABA	NAWAB @ BABA	LATE SH. SUKH RAM	MALE	UJHANI, P.S. SHER GARH, MATHURA, U.P. NOW- JHUGGI, SECTOR-17, FBD	45/16	CENTRAL, FBD.	29-01-2016	20-61-85, NDPS, ACT	10-01-2020	

271	Ms. SAKSHI SAINI JMJC	CHI/4336/2017	HRFB030223022017	STATE VS. MOHD. TABREJ etc	MOHD. TABREJ	JAMSHEDAHMAD	MALE	H.NO. 34/17, GALI MOHD. ALI, VILLAGE PESHNABAT, P.S. PESHNABAT, DISTRICT VELLUR, TAMILNADU.	477/17	SECTOR-55.FBD.	25-07-2017	407,411.201-IPC	29-01-2020
272	Ms. SAKSHI SAINI JMJC	CHI/4336/2017	HRFB030223022017	STATE VS. MOHD. TABREJ etc.	JABID AHMAD	SALIM BASA	MALE	H.NO. 53/12, GALI NO.-2, MOULA GAON, MOHD. ALI GAON, PESHNABAT, P.S. PESHNABAT, DISTRICT VELLUR, TAMILNADU.	477/17	SECTOR-55.FBD.	25-07-2017	407,411.201-IPC	29-01-2020
273	MS POONAM KANWAR PMJJB-CUM-JMJC FARIDABAD	CHA/1258/2015	HRFB030100852015	STAT VS VEER BHAN	VEER BHAN	MANGE LAL	MALE	VILL DATIYA, PS DATIYA, DISTT. JHANSI, M.P	503/2015	BALLABGARH CITY	25-54-59 A. ACT	20-02-2020	
274	MS POONAM KANWAR PMJJB-CUM-JMJC FARIDABAD	CHI/3834/2015	HRFB 030144022015	STATE VS MANISH	MANISH KUMAR	RAJKUMAR	MALE	H NO 555 INDRA COLONY CHANDIGARH AT NOW HARI NAGAR NEHAR FAR FARIDABAD	445/2015	BHUPANI	379 IPC	24-02-2020	
275	Ms. SAKSHI SAINI JMJC	CHI/2545/2015	HRFB030075952015	STATE VS SURESH	SURESH VERMA	BANARSI DAS VERMA	MALE	FLATE NO 606, SANSKARTIK SOCIETY SECTOR 46, FARIDABAD HOUSE NO 5 D/99, NIT FARIDABAD	537/12	MUJESSAR	21-12-2012	420-406-506 IPC	26-02-2020
276	SH VIVEK CHAUDHARY JMJC	CRM/422/2020	HRFB0300057802020	RAJU KHAN	LIYAKAT KHAN	MALE	TENANT CHANDER VILL. SIHI SEC 8 FBD 358	SEC 7	7.6.2019	363,366A AND 6 POCSO ACT	24.2.2020		
277	MS TARANNUM KHAN JMJC	CHI/3424/2015	HRFB03-010458-2015	STATE VS RAVI	SAHIL	KIRAN PAL	M	SHYAM MANDIR WALI GALI AADARSH NAGAR BALLABGARH FARIDABAD	717	CITY BALLABGARH	05.10.15	32332450634	29.02.20

PROCLAIMED OFFENDERS, IN 138 NI ACT COURTS , FARIDABAD

Sr.No.	Name Of Judicial Officer	CIS Number	CNR No.	Parties Name	NAME OF Proclaimed Offenders	Father Name of Proclaimed Offenders	Gender Male/Female	Address of Proclaimed Offender	FIR Number	Police Station	Date of FIR dd/mm/yyyy	Under Section	PO declare order dated dd/mm/yyyy
1	SH. Jitender Kumar, JMJC	NACT/3572/2016	HRFB-016164-2016	Mukesh Raj v. M/s Smart	Ajay Chopra		Male			FARIDABAD KOTWALI		174-A	05.03.2019
2	SH. Jitender Kumar, JMJC	NACT/1687/2016	HRFB-006962-2016	Sardar jaswant v. Charanjeet Singh	Charanjeet Singh		Male			FARIDABAD KOTWALI		174-A	05.03.2019
3	SH. Jitender Kumar, JMJC	NACT/334/2016	HRFB03-002614-2016	Yogesh v. Vikrant	Vikrant Vashisth		Male			City Ballabgarh		174-A	07.03.2019
4	SH. Jitender Kumar, JMJC	NACT/220/2018	HRFB03-000797-2018	Mukesh Yadav v. M/s C.N.G.N. Bhatnagar	Kanwar Pal		Male			SECTOR - 7		174-A	08.03.2019
5	SH. Jitender Kumar, JMJC	NACT/646/2018	HRFB03-002583-2018	Madan	Jagdish Madanis		Male			FARIDABAD OLD		174-A	08.03.2019
6	SH. Jitender Kumar, JMJC	NACT/4311/2017	HRFB03-020048-2017	Khem Karan v. Mahender	Mahender		Male			SECTOR - 7		174-A	11.03.2019
7	SH. Jitender Kumar, JMJC	Nact/423/2017	HRFB03-003017-2017	M/s Ashutosh Steel v. M/s S.K. Bagri	S.K. Bagri		Male			MUJESAR		174-A	16.03.2019
8	SH. Jitender Kumar, JMJC	NACT/2738/2017	HRFB03-013132-2017	Amit Kumar v. Vijay Kumar	Vijay Kumar		Male			SECTOR - 7		174-A	16.03.2019
9	SH. Jitender Kumar, JMJC	Nact/3523/2017	HRFB03-016029-2017	Sheel Sarain v. M/s Hometrex Interior	Kishore Kumar		Male			FARIDABAD OLD		174-A	16.03.2019
10	SH. Jitender Kumar, JMJC	NACT/3313/2017	HRFB03-014858-2017	Gaurav Goel v. Ashoka	Rakesh Kumar, Manoj, Surender		male			FARIDABAD OLD		174-A	16.03.2019
11	SH. Jitender Kumar, JMJC	NACT/3312/2017	HRFB03-014857-2017	Nitin Goel v. Ashoka	Rakesh Kumar, Manoj, Surender		male			FARIDABAD OLD		174-A	16.03.2019
12	SH. Jitender Kumar, JMJC	Nact/2597/2017	HRFB03-012787-2017	HDFC Bank v. Simran Gandhi	Simran Gandhi		Female			FARIDABAD CENTRAL		174-A	16.03.2019
13	SH. Jitender Kumar, JMJC	NACT/806/2018	HRFB03-003443-2018	Shri Venkatesh Chitambar	Naveen Chopra		Male			FARIDABAD CENTRAL		174-A	18.03.2019
14	SH. Jitender Kumar, JMJC	NACT/3885/2017	HRFB03-018343 -2017	Yadullah	Shaik Yadullah		Male			SECTOR - 7		174-A	18.03.2019
15	SH. Jitender Kumar, JMJC	NACT/53/2017	HRFB03-000276-2017	M/s JBJ Traders v. Sakshi Auto Components	Sunil Kumar Mishra		Male			FARIDABAD KOTWALI		174-A	19.03.2019
16	SH. Jitender Kumar, JMJC	NACT/56/2017	HRFB03-000277-2017	Ganpati Steel v. Sakshi Auto Components	Sunil Kumar Mishra		Male			FARIDABAD KOTWALI		174-A	19.03.2019
17	SH. Jitender Kumar, JMJC	NACT/3390/2017	HRFB03-015428-2017	Lal Singh v. Zaffrudin	Zaffrudin		Male			SADAR		174-A	20.03.2019
18	SH. Jitender Kumar, JMJC	NACT/2439/2017	HRFB03-012002-2017	HDFC Bank v. Yogesh Sharma	Yogesh Sharma		Male			FARIDABAD CENTRAL		174-A	25.03.2019
19	SH. Jitender Kumar, JMJC	NACT/2020/2018	HRFB03-008045-2018	Deepak Soni v. Hitesh Dang	Hitesh Dang		Male			SECTOR - 7		174-A	30.03.2019
20	SH. Jitender Kumar, JMJC	NACT/6157/2017	HRFB03-030756-2017	Devender v. Rohit	Rohit		Male			SECTOR - 7		174-A	30.03.2019
21	SH. Jitender Kumar, JMJC	NACT/6158/2017	HRFB03-030755-2017	Devender v. Rohit Kumar	Rohit Kumar		Male			SECTOR - 7		174-A	30.03.2019
22	SH. Jitender Kumar, JMJC	NACT/4145/2017	HRFB03-019538-2017	M/s Singla Traders v. Mumtaz Hussain	Mumtaz Hussain		Male			FARIDABAD OLD		174-A	30.03.2019
23	SH.PARDEEP KUMAR, JMJC	NACT/4326/2017	HRFB030202122017	RANBIR DHANKAR VS TST FURNITURE HOUSE etc.					Awaiting	Awaiting	Awaiting	Awaiting	01.05.2019
24	SH.PARDEEP KUMAR, JMJC	NACT/1983-2018	HRFB030079672018	SHIV KUMAR JINDAL VS PIYUSH INFRASTRUCTURE INDIA PVT LTD etc.					Awaiting	Awaiting	Awaiting	Awaiting	11.04.2019
25	SH.PARDEEP KUMAR, JMJC	NACT/2537-2017	HRFB030125602017	VIJAY KUMAR VS THAN SINGH etc.					Awaiting	Awaiting	Awaiting	Awaiting	27.05.2019
26	SH.PARDEEP KUMAR, JMJC	NACT/2344-2018	HRFB030093972018	VED PARKASH SINGH VS SUBE RAM etc.					Awaiting	Awaiting	Awaiting	Awaiting	01.06.2019
27	SH.PARDEEP KUMAR, JMJC	NACT/3887/2017	HRFB030183162017	PAAWAN FILLING STATION VS SHAMIM@SAMIM etc.					Awaiting	Awaiting	Awaiting	Awaiting	24.05.2019
28	SH.PARDEEP KUMAR, JMJC	NACT/3888/2017	HRFB030183192017	PAAWAN FILLING STATION VS SHAMIM@SAMIM etc					Awaiting	Awaiting	Awaiting	Awaiting	24.05.2019
29	SH.PARDEEP KUMAR, JMJC	NACT/5134/2017	HRFB030249172017	JAI PARKASH VS POOJA SINDHU etc					Awaiting	Awaiting	Awaiting	Awaiting	24.05.2019
30	SH.PARDEEP KUMAR, JMJC	NACT/239-2018	HRFB030008352018	BHAGYA HASIJA VS RAJYASHREE etc.					Awaiting	Awaiting	Awaiting	Awaiting	06.06.2019
31	SH.PARDEEP KUMAR, JMJC	NACT/238/2018	HRFB030008362018	GULSHAN V/S RAJYASHREE					Awaiting	Awaiting	Awaiting	Awaiting	06.06.2019
32	SH.PARDEEP KUMAR, JMJC	NACT/3522/2018	HRFB030147402018	FARIDABAD CENTRAL CO. OP. BANK LTD VS VIJAY PAL ADHANA etc					Awaiting	Awaiting	Awaiting	Awaiting	31.08.2019
33	SH.PARDEEP KUMAR, JMJC	NACT/3519/2018	HRFB030147422018	FARIDABAD BANK V/S RAM PARSAD					Awaiting	Awaiting	Awaiting	Awaiting	31.08.2019
34	SH.PARDEEP KUMAR, JMJC	NACT/2760-2017	HRFB030132492017	HDFC BANK LTD VS SHEETAL PRASAD SHUKLA etc.					Awaiting	Awaiting	Awaiting	Awaiting	06.06.2019
35	SH.PARDEEP KUMAR, JMJC	NACT/2775/2017	HRFB030132462017	HDFC V/S ANURAG					Awaiting	Awaiting	Awaiting	Awaiting	06.06.2019
36	SH.PARDEEP KUMAR, JMJC	NACT/122/2018	HRFB030004362018	VIPIN KUMAR VS PARDEEP BAISLA etc.					Awaiting	Awaiting	Awaiting	Awaiting	29.08.2019
37	SH.PARDEEP KUMAR, JMJC	NACT/1125/2018	HRFB030044552018	State Bank of India VS HITESH GUPTA etc.					Awaiting	Awaiting	Awaiting	Awaiting	29.08.2019
38	SH.PARDEEP KUMAR, JMJC	NACT/1046/2017	HRFB030058982017	NEHA SHARMA VS PITAM					Awaiting	Awaiting	Awaiting	Awaiting	03.05.2019
39	SH.PARDEEP KUMAR, JMJC	NACT/1234/2017	HRFB030063892017	NEHA SHARMA VS PITAM etc.					Awaiting	Awaiting	Awaiting	Awaiting	03.05.2019
40	SH.PARDEEP KUMAR, JMJC	NACT/1446/2018	HRFB030055312018	LATITUDE BOOKS PVT LTD VS BOOKS GARDEN etc.					Awaiting	Awaiting	Awaiting	Awaiting	03.07.2019
41	SH.PARDEEP KUMAR, JMJC	NACT/4783/2016	HRFB030233912016	SUJEET KUMAR DUBEY VS PINTOO KUMAR e					Awaiting	Awaiting	Awaiting	Awaiting	28.05.2019
42	SH.PARDEEP KUMAR, JMJC	NACT/1414/2017	HRFB030071772017	BHARTESH BHARDWAJ VS ARUN KAPOOR etc.					Awaiting	Awaiting	Awaiting	Awaiting	03.06.2019

43	SH. Jitender Kumar, JMIC	NACT/3572/2016	HRFB-016164-2016	Mukesh Raj v. M/s Smart	Ajay Chopra		Male										FARIDABAD KOTWALI		174-A		05.03.2019		
44	SH. Jitender Kumar, JMIC	NACT/1687/2016	HRFB-006962-2016	Sardar Jaswant v. Charanjeet Singh	Charanjeet Singh		Male											FARIDABAD KOTWALI		174-A		05.03.2019	
45	SH. Jitender Kumar, JMIC	NACT/334/2016	HRFB03-002614-2016	Yogesh v. Vikrant	Vikrant Vashisth		Male											FARIDABAD KOTWALI City Ballabgarh		174-A		07.03.2019	
46	SH. Jitender Kumar, JMIC	NACT/220/2018	HRFB03-000797-2018	Mukesh Yadav v. M/s C.N.G.N. Dhillon Kumar v. Jagdish Madan	Kanwar Pal		Male											SECTOR - 7		174-A		08.03.2019	
47	SH. Jitender Kumar, JMIC	NACT/646/2018	HRFB03-002583-2018	Madan	Jagdish Madanis		Male											FARIDABAD OLD		174-A		08.03.2019	
48	SH. Jitender Kumar, JMIC	NACT/4311/2017	HRFB03-020048-2017	Khem Karan v. Mahender M/s Ashutosh Steel v. M/s S.K. Bagri	Mahender		Male											SECTOR - 7		174-A		11.03.2019	
49	SH. Jitender Kumar, JMIC	Nact/423/2017	HRFB03-003017-2017	M/s Ashutosh Steel v. M/s S.K. Bagri	S.K. Bagri		Male											MUJESAR		174-A		16.03.2019	
50	SH. Jitender Kumar, JMIC	NACT/2738/2017	HRFB03-013132-2017	Amit Kumar v. Vijay Kumar	Vijay Kumar		Male											SECTOR - 7		174-A		16.03.2019	
51	SH. Jitender Kumar, JMIC	Nact/3523/2017	HRFB03-016029-2017	Sheel Sarain v. M/s Hometrex Interior	Kishore Kumar		Male											FARIDABAD OLD		174-A		16.03.2019	
52	SH. Jitender Kumar, JMIC	NACT/3313/2017	HRFB03-014858-2017	Gaurav Goel v. Ashoka	Rakesh Kumar, Manoj, Surender		male											FARIDABAD OLD		174-A		16.03.2019	
53	SH. Jitender Kumar, JMIC	NACT/3312/2017	HRFB03-014857-2017	Nitin Goel v. Ashoka	Rakesh Kumar, Manoj, Surender		male											FARIDABAD OLD		174-A		16.03.2019	
54	SH. Jitender Kumar, JMIC	Nact/2597/2017	HRFB03-012787-2017	HDFC Bank v. Simran Gandhi	Simran Gandhi		Female											FARIDABAD CENTRAL		174-A		16.03.2019	
55	SH. Jitender Kumar, JMIC	NACT/806/2018	HRFB03-003443-2018	Shajeeb Saeed v. Chiranjiv Yadullah	Naveen Chopra		Male											FARIDABAD CENTRAL		174-A		18.03.2019	
56	SH. Jitender Kumar, JMIC	NACT/3885/2017	HRFB03-018343 -2017	Yadullah	Shaik Yadullah		Male											SECTOR - 7		174-A		18.03.2019	
57	SH. Jitender Kumar, JMIC	NACT/53/2017	HRFB03-000276-2017	M/s JBJ Traders v. Sakshi Auto Components	Sunil Kumar Mishra		Male											FARIDABAD KOTWALI		174-A		19.03.2019	
58	SH. Jitender Kumar, JMIC	NACT/56/2017	HRFB03-000277-2017	Ganpati Steel v. Sakshi Auto Components	Sunil Kumar Mishra		Male											FARIDABAD KOTWALI		174-A		19.03.2019	
59	SH. Jitender Kumar, JMIC	NACT/3390/2017	HRFB03-015428-2017	Lal Singh v. Zaffrudin	Zaffrudin		Male											SADAR		174-A		20.03.2019	
60	SH. Jitender Kumar, JMIC	NACT/2439/2017	HRFB03-012002-2017	HDFC Bank v. Yogesh Sharma	Yogesh Sharma		Male											FARIDABAD CENTRAL		174-A		25.03.2019	
61	SH. Jitender Kumar, JMIC	NACT/2020/2018	HRFB03-008045-2018	Deepak Soni v. Hitesh Dang	Hitesh Dang		Male											SECTOR - 7		174-A		30.03.2019	
62	SH. Jitender Kumar, JMIC	NACT/6157/2017	HRFB03-030756-2017	Devender v. Rohit	Rohit		Male											SECTOR - 7		174-A		30.03.2019	
63	SH. Jitender Kumar, JMIC	NACT/6158/2017	HRFB03-030755-2017	Devender v. Rohit Kumar	Rohit Kumar		Male											SECTOR - 7		174-A		30.03.2019	
64	SH. Jitender Kumar, JMIC	NACT/4145/2017	HRFB03-019538-2017	M/s Singla Traders v. Mumtaz Hussain	Mumtaz Hussain		Male											FARIDABAD OLD		174-A		30.03.2019	
65	Ms. NEELAM JMIC	NACT/1629/2018	NHRFB03-006462-2018	Parveen v. Sandeep	Sandeep		Male											H.No. 99, Sector-7A, Faridabad				03.04.2019	
66	Ms. NEELAM JMIC	NACT/3292/2017	HRFB03-014830-2017	Bharat Singh v. Durga Prasad	Durga Prasad		Male											Proprietor of Sahil Trading Co., Shop No. 94, New Anaj Mandi, Ballabgarh				06.04.2019	
67	Ms. NEELAM JMIC	NACT/3933/2017	HRFB03-018473-2017	Jitender v. Manu Yadav	Manu Yadav	Shambhu Yadav	Male											H.No. 5570, Sector-3, Distt. Faridabad				06.04.2019	
68	Ms. NEELAM JMIC	NACT/373/2018	HRFB03-001540-2018	Narvir v. Pawan Kumar	Pawan Kumar	Niranjan Lal	Male											Director of M/s Aggarwal Sales Corporation (P) Ltd., Shop No.1, Apna ghar Market, Sohna Road, near Peer Baba, Faridabad				06.04.2019	
69	Ms. NEELAM JMIC	NACT/963/2017	HRFB03-005507-2017	Suraj v. New JND	Harpal		Male											Director of New JMD Land ICON Pvt. Ltd., SCO-9, 1 st Floor, HUDA Market, Part-II, Sector-18, Faridabad				06.04.2019	
70	Ms. NEELAM JMIC	NACT/298/2018	HRFB03-001230-2018	Deepika v. Gaurav	Gaurav	Gobind	Male											H.No. 717, Khatriwara, Old Faridabad				18.04.2019	
71	Ms. NEELAM JMIC	NACT/2491/2017	HRFB03-012333-2017	Dharam Deo Saini v. Vishan Raghav	Vishan Raghav		Male											H.No. A-28, Maharaj Singh Market Vishwakarma Colony, M.B. Road, Lal Kuan, New Delhi.				20.04.2019	
72	Ms. NEELAM JMIC	NACT/3252/2017	HRFB03-014662 -2017	Sarjeet Singh v. Shaik Yadullah	Shaik Yadullah		Male											H.No. 11-29-233/2, Ramanathpuri-1, Deshaipet Road, Warangal Telangana				22.04.2019	
73	Ms. NEELAM JMIC	NACT/6633/2017	HRFB03-032746-2017	Sunit v. Sandhya Kumari	Sandhya Kumari		Female											H.No. 1312, Gali No. 7, Near Bittu Pani Plant, Sehatpur, Faridabad				23.04.2019	
74	Ms. NEELAM JMIC	NACT/5565/2015	HRFB03-014968 -2015	M/s Gupta Engg. v. M/s Ashok Sanjay v. Sushil Kumar	Ram Bahadur Thakur		Male											A-2/78, Mohan Garden, Uttam Nagar, New Delhi				29.04.2019	
75	Ms. NEELAM JMIC	NACT/6754/2017	HRFB03-033020 -2017	Sanjay v. Sushil Kumar	Sushil Kumar	Sh. Mahender Singh												H.No. E-1/6, Edilco Township, Panipat				29.04.2019	
76	Ms. NEELAM JMIC	NACT/909/2017	HRFB03-005254 -2017	Ajay v. M/s Universal	Vikram, Varun and Raman Puri		Male											proprietors/Directors of M/s Universal Buildwell Pvt. Ltd. Gurgaon, Sohna Road, 122018, Haryana				29.04.2019	
77	Ms. NEELAM JMIC	Nact/3894/2014	HRFB03-002156-2013	M/s Barkat Technologies Pvt. Ltd. v. M/s FMN Enterprises	Zakir Hussain		Male											Proprietor of M/s FMN Enterprises, Shop No. 7, M.K. compound, Jari Mari, Andheri, Kuria Road, Mumbai				30.04.2019	
78	Sh. Amit Sihag	NACT/2859/17	HB03-013385-2017	Sahil Bhatia Vs. Om Brij Raj	Raju Paswan	Not mentioned	Male											Raju Paswan, A.R of Brij Raj Engg. Works, R/o H.No. 614, Sector-23, NIT, Faridabad	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	05.04.19
79	Sh. Amit Sihag	NACT/6536/17	HB03-032314-2017	Jyoti Industrial Vs. Sai Metal	Vijender Singh & Ashwani Singh	Not mentioned	Male											Ashwani Singh & Vijender Singh both are A.R. of M/s Sai Metal Pressing Works, at Plot No. A311, Gali No. 1, Dabua Nawada Road, Faridabad	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	09.04.19
80	Sh. Amit Sihag	NACT/6535/17	HB03-032315-2017	Jyoti Industrial Vs. Sai Metal	Vijender Singh & Ashwani Singh	Not mentioned	Male											Ashwani Singh & Vijender Singh both are A.R. of M/s Sai Metal Pressing Works, at Plot No. A311, Gali No. 1, Dabua Nawada Road, Faridabad	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	09.04.19
81	Sh. Amit Sihag	NACT /3071/17	HB03-013936-2017	Choudhary Earthmovers Vs. Chitra Builders	Sunil Kumar & Rakhi Shah	Not mentioned	Male											Sunil Kumar & Rakhi Shah both Directors of M/s Chitra Builders Pvt. Ltd., R/o Tantra 119, Guruswamy Nagar, Amravati, Bharathiar University Post Coimbatore 631046	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	09.04.19
82	Sh. Amit Sihag	NACT/2500/17	HB03-012473-2017	Victor Agencies Vs. Aryavart Chemicals	TVC Nairy, Ajay Chander & Shobna	Not mentioned	Male											Mr. TVC Nair, Ajay Chander & Shobna chander, all are Managing Directors of M/s Aryavart Chemicals Pvt. Ltd., at H.No. 105, Shilpa 40, Gordia Nagar, Ghatkopar, Mumbai	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	10.04.19
83	Sh. Amit Sihag	NACT /1300/17	HB03-006692-2017	Mukesh Vs. Ahsan	Ahsan Kumar	Sh. Yunis Kureshi	Male											Ahsan Kureshi, S/o Sh. Yunis Kureshi, R/o Shop No. 4, Meat Market, NIT No. 5, Faridabad	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	10.04.19
84	Sh. Amit Sihag	NACT/596/2018	HRFB030062112018	FAIMEED KHAN VS SANJAY SHARMA	Sanjay Sharma	Sh. Ashok Sharma	Male											Sanjay Sharma S/o Sh. Ashok Sharma, R/o H.No. 3, Hari Nagar Ext. Near A.S.P. School, Badarpur, Jaitpur, New Delhi	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	11.04.19
85	Sh. Amit Sihag	NACT/246/2018	HRFB030009932018	O.E EXPORTS VS TANDON ARTS etc.	Ajar Tandon	Sh. Rajni Kant Tandon	Male											Ajar Tandon, S/o Late Mr. Rajni Kant Tandon, Prop., of m/s Tandon Arts, at 412-413, Lajpat Nagar Market, Jalandhar, Punjab	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	11.04.19
86	Sh. Amit Sihag	NACT/2048/2018	HRFB030082102018	ARFIN VS HITESH DANG	Hitensh	Late Sh. Surender Dang	Male											Hitesh Dang, S/o Late Sh. Surender Dang, R/o H.No. 2D-19, NIT, Faridabad	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	12.04.19
87	Sh. Amit Sihag	NACT/712/2017	HRFB030044932017	Babu Ram Vs.Saleem	Saleem	Not mentioned	Male											Saleem, S/o Not known, R/o H.No. 1183, Bhadana Chowk, NIT, Faridabad	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	12.04.19
88	Sh. Amit Sihag	NACT/4365/2017	HRFB030203682017	Vinod Kumar Vs. Rajkumar Venus Chemicals Vs. Surya Enterprise	Rajkumar	Sh. Mehar Chand	Male											Rajkumar, S/o Sh. Mehar Chand, R/o Village Chandawali, Tehsil Ballabgarh, Faridabad	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	12.04.19
89	Sh. Amit Sihag	NACT/5484/2017	HRFB030273082017	Venus Chemicals Vs. Surya Enterprise	Nitin Gupta	Not mentioned	Male											Nitin Gupta, Authorized Signatory of M/s Surya Enterprises, at plot NO. 527, SEC 58, Electroplating Zone, Faridabad	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	12.04.19
90	Sh. Amit Sihag	NACT/5485/2017	HRFB030273042017	Venus Chemicals Vs. Surya Enterprise	Nitin Gupta	Not mentioned	Male											Nitin Gupta, Authorized Signatory of M/s Surya Enterprises, at plot NO. 527, SEC 58, Electroplating Zone, Faridabad	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	12.04.19
91	Sh. Amit Sihag	NACT/6121/17	HB03-030714-2017	WhollyJoy Products Vs. Shishu Pal Singh	Shishu Pal Singh	Ramesh Chandra	Male											Shishu Pal Singh, S/o Sh. Ramesh Chandra, R/o H.No. 149, Maanpur, P.S. Sikandra, Teh. Sikandra, Distt. Kanpur Dehat U.P.	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	19.04.19
92	Sh. Amit Sihag	NACT, / 6126/17	HB03-030716-2017	WhollyJoy Products Vs. Raj Kumar Singh	Raj Kumar Singh	Not mentioned	Male											Raj Kumar, R/o VPO Raraunkh Kanpur, Dilwal Kanpur Dehat, Kanpur, U.P.	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	19.04.19
93	Sh. Amit Sihag	NACT / 6120/17	HB03-030716-2017	WhollyJoy Products Vs. Samrendra	Samrendra	Not mentioned	Male											Samrendra Kumar, R/o VPO Madhogarh, Village P.O. Madhogarh, Distt. Jalaun, U.P.	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	19.04.19
94	Sh. Amit Sihag	NACT/ 6119/17	HB03-030720-2017	WhollyJoy Products Vs. Bhanu Pratap	Bhanu Pratap	Sh. Ganga Singh	Male											Bhanu Pratap Singh, S/o Sh. Ganga Singh Yadav, VPO Soopa Gopalpura, Jalaun, U.P.	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	19.04.19
95	Sh. Amit Sihag	NACT /5168/16	HB03-025459-2016	Utaksh Singh Vs. Om Brij Raj Engg.	Raju	Not mentioned	Male											Raju, Prop., of M/s Om Brij Raj Engg. Works, Office at Plot No. P24/2E, Sector-23, Fbd.	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	25.04.19
96	Sh. Amit Sihag	NACT/ 1259/17	HB03-006478-2017	Jhankar Electronics Vs. Amit Kumar	Amit Kumar	Sh. Ramesh Chand	Male											Amit Kumar, S/o Sh. Ramesh Chand, R/o H.No. 47, Ward No. 15, Village Kheri Khurd, Tehsil & Distt. Faridabad	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	29.04.19
97	Sh. Amit Sihag	NACT/3509/17	HB03-015955-2017	The Fbd. Vs. Ramsanehi	Ramsanehi	Sh. Kishan Lal	Female											Ramsanehi, S/o Sh. Kishan Lal, R/o Near Eltion Cotton Mill, Sanjay Colony, Ballabgarh, Faridabad	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	29.04.19

98	Sh. Amit Sihag	NACT / 2441/18	HB03-09678-2018	M/s Makkar Tent Vs. Mahinder	Mahinder	Sh. Inder Singh	Male	Mahinder Singh, S/o Sh. Inder Singh, R/o Flat No. 307, 1st Floor Apna Ghar Society, Sector-55, Faridabad	Awaiting FIR	Awaiting FIR	Awaiting FIR	Awaiting FIR	30.04.19	
99	SH. Jitender Kumar, JMJC	NACT/3572/2016	HRFB-016164-2016	Mukesh Raj v. M/s Smart Sardar Jaswant v. Charanjeet Singh	Ajay Chopra		Male					FARIDABAD KOTWALI	174-A	05.03.2019
100	SH. Jitender Kumar, JMJC	NACT/1687/2016	HRFB-006962-2016	Yogesh v. Vikrant	Charanjeet Singh		Male					FARIDABAD KOTWALI	174-A	05.03.2019
101	SH. Jitender Kumar, JMJC	NACT/334/2016	HRFB03-002614-2016	Mukesh Yadav v. M/s C.N.G.N. Madan	Vikrant Vashisth		Male					FARIDABAD KOTWALI	174-A	07.03.2019
102	SH. Jitender Kumar, JMJC	NACT/220/2018	HRFB03-000797-2018	Mukesh Kumar v. Jagdish	Kanwar Pal		Male					SECTOR - 7	174-A	08.03.2019
103	SH. Jitender Kumar, JMJC	NACT/646/2018	HRFB03-002583-2018	Khem Karan v. Mahender	Jagdish Madanis		Male					FARIDABAD OLD	174-A	08.03.2019
104	SH. Jitender Kumar, JMJC	NACT/4311/2017	HRFB03-020048-2017	M/s Ashutosh Steel v. M/s S.K. Bagri	Mahender		Male					SECTOR - 7	174-A	11.03.2019
105	SH. Jitender Kumar, JMJC	Nact/423/2017	HRFB03-003017-2017	Amit Kumar v. Vijay Kumar	S.K. Bagri		Male					MUJESAR	174-A	16.03.2019
106	SH. Jitender Kumar, JMJC	NACT/2738/2017	HRFB03-013132-2017	Sheel Sarain v. M/s Hometrex Interior	Vijay Kumar		Male					SECTOR - 7	174-A	16.03.2019
107	SH. Jitender Kumar, JMJC	Nact/3523/2017	HRFB03-016029-2017	Gaurav Goel v. Ashoka	Kishore Kumar		Male					FARIDABAD OLD	174-A	16.03.2019
108	SH. Jitender Kumar, JMJC	NACT/3313/2017	HRFB03-014858-2017	Nitin Goel v. Ashoka	Rakesh Kumar, Manoj, Surender		male					FARIDABAD OLD	174-A	16.03.2019
109	SH. Jitender Kumar, JMJC	NACT/3312/2017	HRFB03-014857-2017	HDFC Bank v. Simran Gandhi	Rakesh Kumar, Manoj, Surender		male					FARIDABAD OLD	174-A	16.03.2019
110	SH. Jitender Kumar, JMJC	Nact/2597/2017	HRFB03-012787-2017	Shri Jitender Kumar v. Chhota Park	Simran Gandhi		Female					FARIDABAD CENTRAL	174-A	16.03.2019
111	SH. Jitender Kumar, JMJC	NACT/806/2018	HRFB03-003443-2018	Yadullah	Naveen Chopra		Male					FARIDABAD CENTRAL	174-A	18.03.2019
112	SH. Jitender Kumar, JMJC	NACT/3885/2017	HRFB03-018343 -2017	M/s JBJ Traders v. Sakshi Auto Components	Shaik Yadullah		Male					SECTOR - 7	174-A	18.03.2019
113	SH. Jitender Kumar, JMJC	NACT/53/2017	HRFB03-000276-2017	Ganpati Steel v. Sakshi Auto Components	Sunil Kumar Mishra		Male					FARIDABAD KOTWALI	174-A	19.03.2019
114	SH. Jitender Kumar, JMJC	NACT/56/2017	HRFB03-000277-2017	Lal Singh v. Zaffrudin	Sunil Kumar Mishra		Male					FARIDABAD KOTWALI	174-A	19.03.2019
115	SH. Jitender Kumar, JMJC	NACT/3390/2017	HRFB03-015428-2017	HDFC Bank v. Yogesh Sharma	Zaffrudin		Male					SADAR	174-A	20.03.2019
116	SH. Jitender Kumar, JMJC	NACT/2439/2017	HRFB03-012002-2017	Deepak Soni v. Hitesh Dang	Yogesh Sharma		Male					FARIDABAD CENTRAL	174-A	25.03.2019
117	SH. Jitender Kumar, JMJC	NACT/2020/2018	HRFB03-008045-2018	Devender v. Rohit	Hitesh Dang		Male					SECTOR - 7	174-A	30.03.2019
118	SH. Jitender Kumar, JMJC	NACT/6157/2017	HRFB03-030756-2017	Devender v. Rohit Kumar	Rohit		Male					SECTOR - 7	174-A	30.03.2019
119	SH. Jitender Kumar, JMJC	NACT/6158/2017	HRFB03-030755-2017	M/s Singla Traders v. Mumtaz Hussain	Rohit Kumar		Male					SECTOR - 7	174-A	30.03.2019
120	SH. Jitender Kumar, JMJC	NACT/4145/2017	HRFB03-019538-2017	Parveen v. Sandeep	Mumtaz Hussain		Male					FARIDABAD OLD	174-A	30.03.2019
121	Ms. NEELAM JMJC	NACT/1629/2018	HRFB03-006462-2018	Bharat Singh v. Durga Prasad	Sandeep		Male	H.No. 99, Sector-7A, Faridabad						03.04.2019
122	Ms. NEELAM JMJC	NACT/3292/2017	HRFB03-014830-2017	Jitender v. Manu Yadav	Durga Prasad		Male	Proprietor of Sahil Trading Co., Shop No. 94, New Anaj Mandi, Ballabgarh						06.04.2019
123	Ms. NEELAM JMJC	NACT/3933/2017	HRFB03-018473-2017	Narvir v. Pawan Kumar	Manu Yadav	Shambhu Yadav	Male	H.No. 5570, Sector-3, Distt. Faridabad						06.04.2019
124	Ms. NEELAM JMJC	NACT/373/2018	HRFB03-001540-2018	Suraj v. New JND	Pawan Kumar	Niranjan Lal	Male	Director of M/s Aggarwal Sales Corporation (P) Ltd., Shop No.1, Apna ghar Market, Sohna Road, near Peer Baba, Faridabad						06.04.2019
125	Ms. NEELAM JMJC	NACT/963/2017	HRFB03-005507-2017	Deepika v. Gaurav	Harpal		Male	Director of New JMD Land ICON Pvt. Ltd., SCO-9, 1 st Floor, HUDA Market, Part-II, Sector-18, Faridabad						06.04.2019
126	Ms. NEELAM JMJC	NACT/298/2018	HRFB03-001230-2018	Dharam Deo Saini v. Vishan Raghav	Gaurav	Gobind	Male	H.No. 717, Khatriwara, Old Faridabad						18.04.2019
127	Ms. NEELAM JMJC	NACT/2491/2017	HRFB03-012333-2017	Sarjeet Singh v. Shaik Yadullah	Vishan Raghav		Male	H.No. A-28, Maharaj Singh Market Vishwakarma Colony, M.B. Road, Lal Kuan, New Delhi.						20.04.2019
128	Ms. NEELAM JMJC	NACT/3252/2017	HRFB03-014662 -2017	Sunit v. Sandhya Kumari	Shaik Yadullah		Male	H.No. 11-29-233/2, Ramanathpuri-1, Deshaipet Road, Warangal Telangana						22.04.2019
129	Ms. NEELAM JMJC	NACT/6633/2017	HRFB03-032746-2017	M/s Gupta Engg. v. M/s Ashok Sanjay v. Sushil Kumar	Sandhya Kumari		Female	H.No. 1312, Gali No. 7, Near Bittu Pani Plant, Sehatpur, Faridabad						23.04.2019
130	Ms. NEELAM JMJC	NACT/5565/2015	HRFB03-014968 -2015	Ajay v. M/s Universal	Ram Bahadur Thakur		Male	A-2/78, Mohan Garden, Uttam Nagar, New Delhi						29.04.2019
131	Ms. NEELAM JMJC	NACT/6754/2018	HRFB03-033020 -2017	M/s Barkat Technologies Pvt. Ltd. v. M/s FMN Enterprises	Sushil Kumar	Sh. Mahender Singh	Male	H.No. E-1/6, Edilco Township, Panipat						29.04.2019
132	Ms. NEELAM JMJC	NACT/909/2017	HRFB03-005254 -2017	Devender v. Rohit	Vikram, Varun and Raman Puri		Male	proprietors/Directors of M/s Universal Buildwell Pvt. Ltd. Gurgaon, Sohna Road, 122018, Haryana						29.04.2019
133	Ms. NEELAM JMJC	Nact/3894/2014	HRFB03-002156-2013	Anshu Kumar v. Devi Ram	Zakir Hussain		Male	Proprietor of M/s FMN Enterprises, Shop No. 7, M.K. compound, Jari Mari, Andheri, Kuria Road, Mumbai						30.04.2019
134	Ms. NEELAM JMJC	NACT/6765/2017	HRFB03-033050-2017	Avon Money v. Pankaj Thakur	Devi Ram	Heta	Male	H.No. 229, Gali No. 25, Shiv Enclave, Part-II, Ismilpur, Faridabad						06.06.2019
135	Ms. NEELAM JMJC	NACT/294/2018	HRFB03-001173-2018	Satbir Singh v. Ravinder	Pankaj Thakur	Heera Singh	Male	H.No. 458, Khand-B, Gali No. 8, Near Air Force Station, Jawahar Colony, NIT, Faridabad						06.06.2019
136	Ms. NEELAM JMJC	NACT/1615/2018	HRFB03-006428-2018	Joginder Nath v. R.S. Yadav	Ravinder Singh	Mahavir Singh	Male	Proprietor of M/s Eazystore Networks, 718/89, Hemkunt Chambers, Nehru Place, South Delhi-110019, R/o H.no. 04, Block-11, Spring Field Colony, Faridabad						06.06.2019
137	Ms. NEELAM JMJC	NACT/3596/2017	HRFB03-016390-2017	M/s Microworld v. M/s Eazystore Network	R.S. Yadav (Ram Shrikhan Yadav)		Male	Proprietor of M/s Eazystore Networks, 718/89, Hemkunt Chambers, Nehru Place, South Delhi-110019, R/o H.no. 04, Block-11, Spring Field Colony, Faridabad						12.06.2019
138	Ms. NEELAM JMJC	NACT/6771/2017	HRFB03-033080-2017	M/s Microworld v. M/s Eazystore Network	Ashish Abrol		Male	Proprietor of M/s Eazystore Networks, 718/89, Hemkunt Chambers, Nehru Place, South Delhi-110019, R/o H.no. 04, Block-11, Spring Field Colony, Faridabad						12.06.2019
139	Ms. NEELAM JMJC	NACT/6769/2017	HRFB03-033082-2017	Rajesh Singh v. Mahender Kumar	Ashish Abrol	Gurcharan Singh Jaiswal	Male	R/o H.No. 2486, Block-B, S.G.M. Nagar, NIT, Faridabad						15.06.2019
140	Ms. NEELAM JMJC	NACT/2145/2017	HRFB03-010490-2017	Gajender v. Tarun Kaushik	Mahesh Jaiswal	Ishwar Singh	Male	Village Bhupani, P.O. Bhashkola, District Faridabad						15.06.2019
141	Ms. NEELAM JMJC	NACT/6048/2017	HRFB03-030207-2017	M/s Mahipal Engg. v. Tarun Kaushik	Narendra Kumar		Male	Proprietor of S.G. Metal Udyog, 488/252, Khillu Colony, Arya Nagar, Ballabgarh also at Village Sahupura Kalan, Fatehpur Billoch						15.06.2019
142	Ms. NEELAM JMJC	NACT/2233/2017	HRFB03-011137-2017	HDFC Bank v. Navdeep Yadav	Tarun Kaushik		Male	Proprietor of Shree Ganesh Metal Udyog, 488/252, Khillu Colony, Arya Nagar, Ballabgarh						15.06.2019
143	Ms. NEELAM JMJC	NACT/2234/2017	HRFB03-011138-2017	Parveen v. Sandeep Malik	Navdeep Yadav	Pradeep Yadav	Male	F-242, Sector-11, Pratap Vihar, Ghaziabad						15.06.2019
144	Ms. NEELAM JMJC	NACT/2583/2017	HRFB03-012774-2017	Radha Raman v. Sabu Khan	Sandeep Malik	V.S. Malik	Male	H.No. 99, Sector-7A, Faridabad						04.05.2019
145	Ms. NEELAM JMJC	Nact/4117/2017	HRFB03-019474-2017	M/s LA Cucina v. M/s VGS	Sabu Khan	Nuri Khan	Male	Village Seekri, Tehsil Ballabgarh, District Faridabad						04.05.2019
146	Ms. NEELAM JMJC	Nact/2085/2018	HRFB03-083337-2018	Paras Nath v. Sunita Sharma	Suresh Pandari		Male	Authorized Signatory of M/s VGS Design House Pvt. Ltd., H.No. C-595, Sushant Lok-1, Block-C, First Gurgaon, Tehsil Gurgaon						13.05.2019
147	Ms. NEELAM JMJC	NACT/5648/2015	HRFB03-015205-2015	Om Parkash	Sunita Sharma	w/o Naveen Sahrma	Female	H.No. E-1, SGM Nagar, NIT, Faridabad						15.05.2019
148	Ms. NEELAM JMJC	NACT/3912/2015	HRFB03-008099-2015	Suraj v. New JND	Om Parkash		Male	Director of New JMD Land ICON Pvt. Ltd., SCO-9, 1 st Floor, HUDA Market, Part-II, Sector-18, Faridabad						18.05.2019
149	Ms. NEELAM JMJC	NACT/963/2017	HRFB03-005507-2017	Dharam Deo Saini v. Vishan Raghav	Vishan Raghav		Male	H.No. A-28, Maharaj Singh Market Vishwakarma Colony, M.B. Road, Lal Kuan, New Delhi						18.05.2019
150	Ms. NEELAM JMJC	NACT/2491/2017	HRFB03-012333-2017	Sandhya Sharma v. Rajesh Talwar	Rajesh Talwar	Om Prakash	Male	H.No. 5K/78, NIT, Faridabad						22.05.2019
151	Ms. NEELAM JMJC	NACT/6673/2017	HRFB03-032793-2017	Rohtash Singh v. Sudhir Kumar	Sudhir Kumar	Shri Surender	Male	H.No. 654, Chirag Delhi, New Dehi and R/o H.No. 11/566, Radha Nagar, Bulandshahar, U.P.						27.05.2019
152	Ms. NEELAM JMJC	NACT/3460/2017	HRFB03-015801-2017	Ved Singh v. Ashish Sharma	Ashish Sharma	Manoj Kumar	Male	Gali No. 1, Prem Nagar, uncha Gaon, c/o Pawan Kumar, Ballabgarh, Faridabad, Service is also to be effect at H.No. 265, Ward No. 34, Near Shiv Mander, Yadav Colony, Prem Nagar, Ballabgarh						27.05.2019
153	Ms. NEELAM JMJC	NACT/6326/2017	HRFB03-031462-2017	Devinder v. Ashu	Ashu Sharma	Om Prakash Sharma	Male	H.No. 1029, Block-C, No. 25, Shiv Enclave, Park-1, Ismilpur, Faridabad						27.05.2019
154	Ms. NEELAM JMJC	NACT/3365/2017	HRFB03-0155312-2017	Avon Money v. Pankaj Thakur	Pankaj Thakur	Heera Singh	Male	H.No. 66, Gali No. 4, 24 ft. Road, Near CPM Public School, Malerna Road, Ballabgarh						31.05.2019
155	Ms. NEELAM JMJC	NACT/2295/2018	HRFB03-009039-2018	Sanjay Kumar v. Rahul	Rahul	Mukesh Sharma	Male	VPO Bhupani, Faridabad						31.05.2019
156	Ms. NEELAM JMJC	NACT/311/2018	HRFB03-001280-2018	Jaibir v. Parveen	Parveen	Ishwar Singh	Male	H.No. 2014, Sector-23A, Faridabad						01.07.2019
157	Ms. NEELAM JMJC	NACT/1556/2018	HRFB03-006013-2018	Rajesh v. Karan	Karan	Kanwar Bhan Chhabra	Male							01.07.2019
158	Ms. NEELAM JMJC	NACT/932/2017	HRFB03-005422-2017											

159	Ms. NEELAM JMIC	NACT/1458/2018	HRFB03-005593-2018	Chander	Vidhan Chander	Subhash Chander Nath	Male	H.No. 621, Sector-18, Faridabad				03.07.2019
160	Ms. NEELAM JMIC	NACT/5659/2017	HRFB03-027959-2017	Devinder Arora v. Rajender Dhawan	Rajender Dhawan	K.N. Dhawan	Male	H.No. 605, Sector-7-B, Faridabad				03.07.2019
161	Ms. NEELAM JMIC	NACT/2605/2017	HRFB03-012790-2017	Jitender v. Munna	Munna Kumar Kesari	Gauri Prasad Kesari	Male	Village Bakhari Bazar Near Sonia Medical Store, P.S. Bakhri Bazar, Tehsil Bakhri Bazar Sakarpur, District Begusarai, Bihar-848201				03.07.2019
162	Ms. NEELAM JMIC	NACT/2727/2018	HRFB03-010806-2018	Rastogi Mobile v. R.B. Associates	Nitin Saraswat		Male	Proprietor of M/s R.B. Associates, 3E/127, 2 nd Floor, NIT, Faridabad				05.07.2019
163	Ms. NEELAM JMIC	NACT/1631/2018	HRFB03-006461-2018	Parveen v. Sandeep	Sandeep Malik	s/o V.S. Malik	Male	H.No. 99, Sector-7A, Faridabad				06.07.2019
164	Ms. NEELAM JMIC	NACT/5402/2018	HRFB03-002677-2018	Sumit v. Prem	Prem		Male					06.07.2019
165	Ms. NEELAM JMIC	NACT/4077/2017	HRFB03-019168-2017	Aman Gaur v. Sudesh Kumar	Sudesh Kumar	Late Sh. Ram Sharan	Male	Village Noorpur, Jharsa, District Gurgaon, Haryana				06.07.2019
166	Ms. NEELAM JMIC	NACT/3353/2017	HRFB03-015384-2017	Kaltoo v. Pankaj	Pankaj	Hari Mittal	Male	H.No. 116, 2 nd Floor, Sector-15A, Faridabad				06.07.2019
167	Ms. NEELAM JMIC	NACT/4563/2017	HRFB03-021692-2017	M/s K.K. Diary v. M/s Agri	Gopal Sharma		Male	Proprietor of M/s Agri-Best India Ltd., SCF 166, Sector-9, Faridabad, 1 st Floor, Faridabad				06.07.2019
168	Ms. NEELAM JMIC	NACT/916/2017	HRFB03-005382-2017	M/s Fatehpuria Ispat v. M/s S.K. Precision	Neeraj Bajpai		Male	Owner/proprietor/Authorized Signatory of M/s S.K. Precision Engg. Co., E-51/52, Sanjay Colony, Sector-23, Faridabad				06.07.2019
169	Ms. NEELAM JMIC	Nact/6188/2017	HRFB03-030848-2017	Pooja Aggarwal v. M/s Rudraksh Alliance	Hardyanand Patiyari		Male	partner of M/s Rudraksh Alliance Residency, R/o H.No. J-113, DLF, Sector-10, Faridabad,				08.07.2019
170	Ms. NEELAM JMIC	NACT/1611/2018	HRFB03-006370-2018	Hem Kumar v. Parvinder Yadav	Parvinder Yadav	Sh. Subhash Yadav	Male	H.No. 117, Villiage Murtzapur (Mirzapur), Tehsil Ballabgarh, Distt. Faridabad				11.07.2019
171	Ms. NEELAM JMIC	NACT/6545/2017	HRFB03-032297-2017	Dev Dutt v. Pardeep Kumar	Pardeep Kumar	Kishan	Male	H.No. 29, Ganga Ram Colony, Sector-18, Old Faridabad				12.07.2019
172	Ms. NEELAM JMIC	NACT/5512/2017	HRFB03-027427-2017	Avon Money v. Pankaj Thakur	Pankaj Thakur	Heera Singh	Male	Faridabad				12.07.2019
173	Ms. NEELAM JMIC	NACT/4100/2016	HRFB03-019131-2016	Deepraj Chaudhary v. Mahender	Neelam Chaudhary	D/o Pankaj Chaudhary,	Female	R/o Village Patna Muradpur, Tehsil and District Hapur (U.P.)				12.07.2019
174	Ms. NEELAM JMIC	NACT/3914/2017	HRFB03-018286-2017	M/s Swastik v. M/s Jindal	Kamlesh Jindal	s/o Ganga Ram	Male	R/o Village Sirthia, Tehsil Chhata, Distt. Mathura (U.P.)				12.07.2019
175	Ms. NEELAM JMIC	Nact/384/2017	HRFB03-002852-2017	M/s Swastik v. M/s Jindal	Kamlesh Jindal		Male	Director of M/s Jindal Buildys Ltd. , Plot No. 197, Sector-IV, Phase-II, Growth Centre Bawal, Rewari				15.07.2019
176	Ms. NEELAM JMIC	Nact/383/2017	HRFB03-002853-2017	M/s Swastik v. M/s Jindal	Kamlesh Jindal		Male	Director of M/s Jindal Buildys Ltd. , Plot No. 197, Sector-IV, Phase-II, Growth Centre Bawal, Rewari				15.07.2019
177	Ms. NEELAM JMIC	Nact/385/2017	HRFB03-002851-2017	M/s Swastik v. M/s Jindal	Kamlesh Jindal		Male	Director of M/s Jindal Buildys Ltd. , Plot No. 197, Sector-IV, Phase-II, Growth Centre Bawal, Rewari				15.07.2019
178	Ms. NEELAM JMIC	NACT/2333/2016	HRFB03-011687-2016	Dharam Singh v. Harkesh Hem Kumar v. Parvinder Yadav	Harkesh	Subhash Yadav	Male	R/o H.No. 578, Malerna Road, Adarsh Nagar, Ballabgarh, Faridabad				15.07.2019
179	Ms. NEELAM JMIC	NACT/5903/2017	HRFB03-029312-2017	Rajiv Budhiraja v. Rakesh	Parvinder Yadav	s/o Shiv Dutt,	Male	H.No. 117, Villiage Murtzapur (Mirzapur), Tehsil Ballabgarh, Faridabad				15.07.2019
180	Ms. NEELAM JMIC	NACT/3019/2017	HRFB03-013628-2017	Rajiv Budhiraja v. Rakesh	Rakesh Dutt	s/o Shiv Dutt,	Male	R/o 1295, HBC, Sector-9, Opposite MVM School, Faridabad				15.07.2019
181	Ms. NEELAM JMIC	NACT/3018/2017	HRFB03-013627-2017	Rajiv Budhiraja v. Rakesh	Rakesh Dutt	s/o Shiv Dutt,	Male	R/o 1295, HBC, Sector-9, Opposite MVM School, Faridabad				15.07.2019
182	Ms. NEELAM JMIC	NACT/3836/2017	HRFB03-017984-2017	Gianender v. Tarun	Tarun Atwal	s/o Dilbagh Singh	Male	R/o Omax Heights, BT-4, Flat No. 404, Summit Tower, Near Sai Dham Mandir, Sector-86, Greater Faridabad				15.07.2019
183	Ms. NEELAM JMIC	NACT/3115/2018	HRFB03-013114-2018	Gaurav Sharma v. M/s Charak Chits Pvt.	Attarwati & Harvinder			M/s Charak Chits Pvt. Ltd., R/o H.No. 383, Sector-8, Faridabad				17.07.2019
184	Ms. NEELAM JMIC	NACT/3445/2017	HRFB03-015681-2017	Amit Tyagi v. Ankit	Ankit	s/o Dheeraj Bhadana	Male	Village Pali Bans, P.O. Pali, Tehsil and District Faridabad				17.07.2019
185	SH PARDIP KUMAR JMIC FBD	NACT/2124-2015	HRFB030044012015	AJAY KUMAR VS BRIJESH KUMAR PARASHAR etc	BRIJESH KUMAR PARASHAR	GHANSHAYAM PARASHAR	Male	H NO 266 TILPAT DISTT FARIDABAD		SARAI KHAWAJA	138 NI ACT	08/08/19
186	SH PARDIP KUMAR JMIC FBD	NACT/2125-2015	HRFB030044022015	SUNIL VS BRIJESH KUMAR PARASHAR etc.	BRIJESH KUMAR PARASHAR	GHANSHYAM PARASHAR	Male	H NO 266 TILPAT DISTT FARIDABAD		SARAI KHAWAJA	138 NI ACT	08/2019
187	SH PARDIP KUMAR JMIC FBD	NACT/3882/2017	HRFB030182602017	NARESH KUMAR VS VIDHYA MEHTA etc.	VIDHYA MEHTA	V K MEHTA	Female	H NO. C-3/76 1ST FLOOR MEHTA POLY CLINIC JANAKPURI NEW DELHI-110058		City Ballabgarh	138 NI ACT	13/08/2019
188	SH PARDIP KUMAR JMIC FBD	NACT/3919/2017	HRFB030184532017	SARPANCH DEVELOPERS VS SALIM AHMAD etc.	SALIM AHMAD	KAMRUDDIN	Male	VILL JATOLA FARIDABAD		City Ballabgarh	138 NI ACT	16/08/2019
189	SH PARDIP KUMAR JMIC FBD	NACT/4031/2017	HRFB030190492017	REKHA SINGH VS GULAM NABI KHAN	GULAM NABI	ABDUL REHMAN	Male	192 SECOND FLOOR SUKHDEV VIHAR NEW DELHI 11025		NIT	138 NI ACT	17/08/2019
190	SH PARDIP KUMAR JMIC FBD	NACT/1995-2017	HRFB030098192017	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD. VS NARENDER SINGH	NARENDER		Male	VILLAGE SWAMIKA, TEHSIL HATHIN-121103		City Ballabgarh	138 NI ACT	21/08/2019
191	SH PARDIP KUMAR JMIC FBD	NACT/4903-2017	HRFB030236032017	PANKAJ SHARMA VS PARDEEP KUMAR	PARDEEP KUMAR		Male	FF-447 AFFORDABLE SOCIETY SWARN NAGRI GAUTAMBUDH NAGAR GREATER NOIDA		City Ballabgarh	138 NI ACT	21/08/2019
192	SH PARDIP KUMAR JMIC FBD	NACT/3180-2018	HRFB030132902018	JAI PARKASH GAUR VS NIRAKAR BISWAL	NIRAKAR BISWAL	NALINI KANT BISWA	Male	H NO 182B SECTOR 7D FARIDABAD		MUJEHSAR	138 NI ACT	21/08/2019
193	SH PARDIP KUMAR JMIC FBD	NACT/4842/2016	HRFB030236222016	TARA SREE ENGINEERING VS SHREE JI INDUSTRIES etc.	K.J. Anis		Male	PROP. OF M/S SHREE JI INDUSTRIES, SHED NO D-32, ZAVERI ESTATE, O, KATHWARA, GIDC, ODHAV, AHMEDABAD		OLD FBD	138 NI ACT	22/08/2019
194	SH PARDIP KUMAR JMIC FBD	NACT/692/2017	HRFB030044422017	Avon Money India Solution Ltd. VS PINKI	PINKI	CHANDER SHELHAR	Female	HOUSE NO. F-319, HARSH VIHAR, PART-1, JAIPUR DELHI-44		OLD FBD	138 NI ACT	22/08/2019
195	SH PARDIP KUMAR JMIC FBD	NACT/2864/2017	HRFB030134152017	SATPAL BHATI VS NEW JMD LAND ICON PVT LTD	Omparkash Bhati		Male	NER DISPOSAL WATER BOOSTER BASWELWA COLONY OLD FARIDABAD		City Ballabgarh	138 NI ACT	22/08/2019
196	SH PARDIP KUMAR JMIC FBD	NACT/3373/2017	HRFB030153852017	SANJAY GUPTA VS SHIV RAM	SHIV RAM	RAMESH CHAND	Male	H NO. 368 BHAGAT SINGH COLONY TIGAON ROAD BALLABGARH FARIDABAD		City Ballabgarh	138 NI ACT	26/08/2019
197	SH PARDIP KUMAR JMIC FBD	NACT/3747-2017	HRFB030174882017	GOYAL ELECTRIC AGENCY VS TARUN KAUSHIK etc.	TARUN KAUSHIK	LALA RAM PANDIT	Male	GALI NO. 5 ARYA NAGAR BEHIND ANAND BAKERY NEAR PATHWARI MANDIR BALLABGARH FARIDABAD		City Ballabgarh	138 NI ACT	26/08/2019
198	SH PARDIP KUMAR JMIC FBD	NACT/4682-2017	HRFB030225582017	MANISH BABBAR VS MUKUND SHARM	MUKUND SHARMA	T N SHARMA	Male	KWJ APARTMENT BLOCK B H NO. 108 1ST FLOOR D-4 SEC 77 NEHAR PAR FARIDABAD		NIT	138 NI ACT	27/08/2019
199	SH PARDIP KUMAR JMIC FBD	NACT/2741/2017	HRFB030131892017	DEEPAK YADAV VS PARVINDER YADAV	Parvinder Yadav	SUBHASH YADAV ,	Male	H NO. 117 VILL MIRJAPUR BALLABGARH FARIDABAD		City Ballabgarh	138 NI ACT	28/08/2019
200	SH PARDIP KUMAR JMIC FBD	NACT/2782/2017	HRFB030132592017	HDFC BANK LTD VS AGRI BEST INDIA PVT LTD	Gopal Sharma		Male	THROUGH ITS AUTHORISED SIGNATORY DIRECTOR GOPAL SHARMA C/O SCF-166 2 FLOOR SECTOR-9 FARIDABAD HARYANA		Central	138 NI ACT	31/08/2019
201	MS. NEELAM LD. JMIC	NACT/3869/2017	CNR No. HRFB03-018159-2017	Chanchal v. Mohan Lal	MOHAN LAL	LAXMAN DASS	MALE	House No.24F, 1 st Floor, Fruit Garden, NH-5, NIT Faridabad, District Faridabad				20/08/2019
202	MS. NEELAM LD. JMIC	NACT/4498/2017	CNR No. HRFB03-021158-2017	RAHUL VS. NEERAJ	NEERAJ	RISHIPAL SHARMA	MALE	House No.211, Sector-11D, 2 nd Floor, near Sector-11 Police Post Faridabad				20/08/2019
203	MS. NEELAM LD. JMIC	NACT/6105/2017	CNR No. HRFB03-030619-2017	PARAS VS. SONU	SONU	DEVI	MALE	Village Fatehpur Biloch, Tehsil Ballabgarh, District Faridabad				20/08/2019
204	MS. NEELAM LD. JMIC	NACT/4497/2017	CNR No. HRFB03-021161-2017	RAHUL VS. NEERAJ	NEERAJ	RISHIPAL SHARMA	MALE	House No. 505, Sector-11D, 1 st Floor, near I.B.S. Ashwani Hospital, Sector-11, Faridabad				20/08/2019
205	MS. NEELAM LD. JMIC	NACT/912/2017	CNR No. HRFB03-005282-2017	JAWAHAR VS. SANJEEV	SANJEEV	LABH SINGH	MALE	Village Dhurai Baragaun, P.O. Shahabad, Tehsil Shahabad, District Rampur, U.P				19/08/2019
206	MS. NEELAM LD. JMIC	NACT/6006/2017	CNR No. HRFB03-029981-2017	CHANDER VS. MOHAKKAM RAWAT	MOHAKKAM RAWAT	SHISH PAL	MALE	village Asaoti, Tehsil & Distt. Palwal, 2 nd Address:- Sh. Mohkam Rawat @ Dr. Pawan, Dr. Pawan Clinic, Bapa Nagar, Ward No.40, Near Deepak General Store, Ballabgarh, District Faridabad				21/08/2019
207	MS. NEELAM LD. JMIC	NACT/3522/2016	CNR no. HRFB03-016028-2016	KAMAL VS. VIVEK	VIVEK	DHARAMVIR	MALE	H. No.3996, Sainik Colony, Faridabad				27/08/2019
208	MS. NEELAM LD. JMIC	NACT/5954/2016	CNR no. HRFB03-029508-2017	RAMESH VS. ANIL	ANIL	BHARAT SINGH	MALE	Director/Principal of Bharat Sr. Secondary School, Rayali VPO Kuhadbass, Tehsil Buhana, Distt. Jhunjhunu, Rajasthan				27/08/2019
209	MS. NEELAM LD. JMIC	NACT/3479/2017	CNR No. HRFB03-015823-2017	SURESH VS. PAWAN	PAWAN	PAWAN	MALE	H. No. 10/73, Bard Mohalla Old Faridabad				27/08/2019

210	MS. NEELAM LD. JMIC	NACT/2474/2019	CNR No. HRFB03-012322-2017	MOHAN VS. RAES	RAJESH GOSWAMI	BRIJ MOHAN	MALE	Village Nimana, Tehsil Ramganj Mandi, District Kota (Rajasthan)										31/08/2019	
211	MS. NEELAM LD. JMIC	NACT/2475/2017	CNR No. HRFB03-012323-2017	MOHAN VS. RAES	RAJESH GOSWAMI	BRIJ MOHAN	MALE	Village Nimana, Tehsil Ramganj Mandi, District Kota (Rajasthan)											31/08/2019
212	MS. NEELAM LD. JMIC	NACT/3047/2016	CNR No. HRFB03-013774-2016	RAJA SULPHAR VS. MANGLESWARI	ELINA DASS	NOT GIVEN	MALE	Chairman of M/s Maa Mangaleshwari Khadi Weaver Samiti, Hariharpur, Post Office Khari, Sonepur, Orissa. 767017											31/08/2019
213	MS. NEELAM LD. JMIC	NACT/3672/2017	CNR No. HRFB03-016683-2017	R DHUNNA VS. TULSI	TULSHI	THAN SINGH	MALE	House No.313, Gali No.8, Adarsh Nagar, 2 nd Block, near Shisham Ka Ped, Uncha Gaon Road, Faridabad											31/08/2019
214	MS. NEELAM LD. JMIC	NACT/3986/2017	CNR No. HRFB03-018758-2017	KRISHAN VS. GULAB	GULAB KHAN	KALE KHAN	MALE	Village Kei Gaon, Ballabgarh, District Faridabad											31/08/2019
215	Sh. Amit Sihag	Nact No. 6501/17	HB03-032126-2017	Sandeep Vs. Yashpal Verma	Yaspal Verma	Not mentioned	M	Yashpal Verma, R/o H.No. 2074, Prem Niwas Janta Colony, NIT, Faridabad and also at Yashpal Verma Document Writer Tehsil Compound, Sector-12, Faridabad	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	03.09.2019
216	Sh. Amit Sihag	Nact No. 2135/18	HB03-03008498-2018	BGS Fashions Vs. Giromy Samoni INC	Sarika Sharma and Anil Sharma	Not mentioned	F and M	Sarika Sharma, Prop., of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi & accused no. 3 Anil Sharma, Prop. of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	03.09.2019
217	Sh. Amit Sihag	Nact No. 2136/18	HB03-008491-2018	BGS Fashions Vs. Giromy Samoni INC	Sarika Sharma and Anil Sharma	Not mentioned	F and M	Sarika Sharma, Prop., of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi & accused no. 3 Anil Sharma, Prop. of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	03.09.2019
218	Sh. Amit Sihag	Nact No. 2137/18	HB03-008496-2018	BGS Fashions Vs. Giromy Samoni INC	Sarika Sharma and Anil Sharma	Not mentioned	F and M	Sarika Sharma, Prop., of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi & accused no. 3 Anil Sharma, Prop. of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	03.09.2019
219	Sh. Amit Sihag	Nact No. 2138/18	HB03-008493-2018	BGS Fashions Vs. Giromy Samoni INC	Sarika Sharma and Anil Sharma	Not mentioned	F and M	Sarika Sharma, Prop., of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi & accused no. 3 Anil Sharma, Prop. of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	03.09.2019
220	Sh. Amit Sihag	Nact No. 2139/18	HB03-008494-2018	BGS Fashions Vs. Giromy Samoni INC	Sarika Sharma and Anil Sharma	Not mentioned	F and M	Sarika Sharma, Prop., of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi & accused no. 3 Anil Sharma, Prop. of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	03.09.2019
221	Sh. Amit Sihag	Nact No. 2134/18	HB03-008497-2018	BGS Fashions Vs. Giromy Samoni INC	Sarika Sharma and Anil Sharma	Not mentioned	F and M	Sarika Sharma, Prop., of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi & accused no. 3 Anil Sharma, Prop. of M/s Samoni INCC A 44/B, Road No. 2, Mahipalpur Extension, Delhi	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	A/FIR for 23.09.2019	03.09.2019
222	Sh. Amit Sihag	Nact No. 3113/17	HB03-014165-2017	Gupta Engineers Vs. Global Cooling Towers	Mohd. Firoz Alam	Not Signatory	M	Mohd. Firoz Alam, Authorized Signatory of M/s Global Cooling Tower & Equipment, R/o G-27 Shahin Gagh Abul Fazal Enclave, Part-11, Near Kalindi Kunj, New Delhi	A/FIR for 19.09.2019	A/FIR for 19.09.2019	A/FIR for 19.09.2019	A/FIR for 19.09.2019	A/FIR for 19.09.2019	A/FIR for 19.09.2019	A/FIR for 19.09.2019	A/FIR for 19.09.2019	A/FIR for 19.09.2019	A/FIR for 19.09.2019	05.09.2019
223	Sh. Amit Sihag	Nact No. 1014/18	HB03-004028-2018	Puran Vs. Pothi Prasad	Pothi Prasad	Sh. Amar Singh	M	Pothi Prasad, S/o Sh. Amar Singh, R/o Village Wazira Tehsil Nadbai, Distt. Bharatpur, Rajasthan	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	06.09.2019
224	Sh. Amit Sihag	Nact No. 558/18	HB03-002191-2018	Harsh Enterprises Vs. S.K. Precision Engg.	Neeraj Vajpai	Not mentioned	M	Neeraj Vajpai, Prop., of M/s S.K. Precision Engg. Co. Plot No. E-52, Sanjay Colony, Sector-23, Faridabad, also at H.No. C-89, Opp. Haryana Electricity Board, Dabua Colony, Faridabad	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	06.09.2019
225	Sh. Amit Sihag	Nact No. 556/18	HB03-002192-2018	Harsh Enterprises Vs. S.K. Precision Engg.	Neeraj Vajpai	Not mentioned	M	Neeraj Vajpai, Prop., of M/s S.K. Precision Engg. Co. Plot No. E-52, Sanjay Colony, Sector-23, Faridabad, also at H.No. C-89, Opp. Haryana Electricity Board, Dabua Colony, Faridabad	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	06.09.2019
226	Sh. Amit Sihag	Nact No. 4967/17	HB03-024080-2017	Adgel Corporation Vs. Suvarna Fibrotech	Sosanna Palamatam Varghes, Naina Konkotra Johson, Palamuttam Inasu Varghese & Nelvin Palamatam Varghese,	Not mentioned	M and F	accused No. 2 to 5 Sosanna Palamatam Varghes, Naina Konkotra Johson, Palamuttam Inasu Varghese & Nelvin Palamatam Varghese, all Director of M/s Suvarna Fibrotech Pvt. Ltd., Suvarna Plot No. 62, Sector-26, Pradhikaran, Nigdi, Pune-411044	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	06.09.2019
227	Sh. Amit Sihag	Nact No. 2256/18	HB03-009029-2018	M/s Prince Enterprises Vs. M/s Baba Coaters	Ravinder Rana	Not mentioned	M	Ravinder Rana, Prop., of M/s Baba Coaters, Plot No. 104, Sector-24, Faridabad	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	07.09.2019
228	Sh. Amit Sihag	Nact No. 14760/13	HB03-002919-2013	Chander Mohan Vs. Shalini Mehta	Shalini Mehta	W/o Sh. Pradeep Mehta	F	Shalini Mehta, W/o Pradeep Mehta, R/o H.NO. 2140, Sector-16, Faridabad	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	A/FIR for 21.09.2019	06.09.2019
229	Sh. Amit Sihag	Nact No. 2050/18	HB03-008212-2018	Sachin Vs. Jyoti Manchanda	Jyoti Manchanda	W/o Sh. Shakti Manchanda	F	Jyoti Manchanda, W/o Sh. Shakti Manchanda, at H.No. 1A-208, NIT, Faridabad	A/FIR for 10.10.2019	A/FIR for 10.10.2019	A/FIR for 10.10.2019	A/FIR for 10.10.2019	A/FIR for 10.10.2019	A/FIR for 10.10.2019	A/FIR for 10.10.2019	A/FIR for 10.10.2019	A/FIR for 10.10.2019	A/FIR for 10.10.2019	10.09.2019
230	Sh. Amit Sihag	Nact No. 2108/17	HB03-010202-2017	Asha Adlaha Vs. Sakil Khan	Sakil Khan	S/o Sh. Hasan Khan	M	Sakil Khan, S/o Sh. Hasan Khan, R/o H.No. BCP 1064, Badkhal Ward No. 13, Village Badkhal, Faridabad	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	12.09.2019
231	Sh. Amit Sihag	Nact No. 5617/15	HB03-015020-2015	Khushi Ram Vs. Deepak	Deepak	Sh. Jugal Kishroe	M	Deepak, S/o Sh. Jugal Kishore, R/o Deshera Ground Balmiki Basti, Hodal, Palwal	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	12.09.2019
232	Sh. Amit Sihag	Nact No. 2292/17	HB03-011487-2017	Aggcon Equipment Vs. Alok Ranjan	Alok Ranjan	Not mentioned	M	Alok Ranjan C/o Alok Ranjan Engineers & contractor, at C/o H.O. Master Sahab Residential colony, Govind Nagar, Ratu Road Tilita Ranchi and C/o Jitender Kumar Behar Sikshyakapada H.No. 173, Angul Odisha	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	12.09.2019
233	Sh. Amit Sihag	Nact No. 3999/17	HB03-018926-2017	Shivam Technologies Vs. Graintech Engineers	Alok Mishra	Not mentioned	M	Ashok Mishra, Prop., of M/s Graintech Engineers, 736, Groitam Building, 7 th Floor, Sector-19, Vashi, Mumbai	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	A/FIR for 24.09.2019	12.09.2019
234	Sh. Amit Sihag	Nact No. 2451/18	HB03-009693-2018	Jai Durg Traders Vs. Gohar Begum	Gohan Begum	W/o Sh. Jaahid Usain	F	Gohar Begum, W/o Jaahid Usain, R/o Gali No. 2, Near A.K. Telecom, H.No. 648, Rajeev Colony, Samaypur Road, Ballabgarh, Faridabad	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	16.09.2019
235	Sh. Amit Sihag	Nact No. 3597/18	HB03-014956-2018	Ravi Vs. Ajay Singh	Ajay Singh	S/o Sh. Lekh Ram	M	Ajay Singh, S/o Sh. Lekh Ram, R/o Village Chhapera, Tehsil & Distt. Nuh, also at Office No. 4, Ground Floor, Dhashmesh Plaza, Arjonda Chowk, Sector-20B, Mathura Road, Faridabad	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	17.09.2019
236	Sh. Amit Sihag	Nact No. 1960/18	HB03-007846-2018	Vijay Pal Vs. Dinesh Mandal	Dinesh Mandal	S/o Sh. Upender Mandal	M	Dinesh Mandal, S/o Sh. Upender Mandal, R/o H.No. 125, Gali No. 10, New Bharat Colony, Kheri Road, Nehar Par, Faridabad	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	17.09.2019
237	Sh. Amit Sihag	Nact No. 5765/15	HB03-015915-2015	Satinder Garg Vs. Vikas Jain	Vikas Jain	S/o Sh. Nand Kishore	M	Vikas Jain, S/o Sh. Nand Kishore Jain, R/o House In Ptech Gali, Chaabi Mohalla, Hodal, Tehsil Hodal, Palwal, Shop in the Name of M/s Triik Chand Nand Kishore Jain Cloth Merchant, Gandhi Chowk, Hodal, Palwal	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	24.09.2019
238	Sh. Amit Sihag	Nact No. 5764/15	HB03-015917-2015	Satinder Garg Vs. Vikas Jain	Vikas Jain	S/o Sh. Nand Kishore	M	Vikas Jain, S/o Sh. Nand Kishore Jain, R/o House In Ptech Gali, Chaabi Mohalla, Hodal, Tehsil Hodal, Palwal, Shop in the Name of M/s Triik Chand Nand Kishore Jain Cloth Merchant, Gandhi Chowk, Hodal, Palwal	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	A/FIR for 16.10.2019	24.09.2019
239	Sh. Amit Sihag	Nact No. 224/18	HB03-000821-2018	Global Traders Vs. Bhakti Communication	Vishvender Vasishtha	Not mentioned	M	Vishvender Vasishtha, Prop., of Bhakti Communication, Nehar Par, Kheri Road, Near Bikaner Sweets, Faridabad	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	A/FIR for 14.10.2019	24.09.2019
240	Sh. Amit Sihag	Nact No. 6975/18	HB03-016062-2018	Prem Parkash Vs. Gaurav Chauhan	Gaurav Sharma	S/o Sh. Nem Singh	M	Gaurav Chauhan, S/o Sh. Nem Singh Chauhan, R/o H.No. E-800, Dabua Colony, NIT, Faridabad	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	25.09.2019
241	Sh. Amit Sihag	Nact No. 1480/18	HB03-005695-2018	Abhishek Enterprises Vs. Trans Techno	Mahesh Giri	Not mentioned	M	Mahesh Giri, Prop., of M/s Trans Techno Engineers, Plot No. 36, Gonchi Sohna Road, Ballabgarh, Faridabad	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	25.09.2019
242	Sh. Amit Sihag	Nact No. 1316/17	HB03-006841-2017	Rashid Khan Vs. Amit	Amit	S/o Sh. Vijay Pal Bashila	M	Amit S/o Sh. Vijay Pal Bashila, R/o H.No. 236, Friends Colony, Village Fatehpur Chandila, Faridabad	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	26.09.2019
243	Sh. Amit Sihag	Nact No. 136/18	HB03-000558-2018	JBJ Traders Vs. Sigma Auto Enterprises	Kusum	Not mentioned	F	Kusum, Prop., of M/s Sigma Auto Enterprises, Plot No. 1, Near Anand Dharam Kanta Ricco Industrial Area, Kaharani Bhiwadi, Alwar, Rajasthan	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	A/FIR for 18.10.2019	27.09.2019
244	Sh. Amit Sihag	Nact No. 2280/17	HB03-011401-2017	Rakesh Chara Store Vs. Surender Kumar	Surender Kumar														

248	MS. NEELAM	NACT/3524/2016	HRFB03-016065-2016	Gayatri Vs. Laxmi Narayan Sharma	Laxmi Narayan Sharma	Shri Hansa	MALE	Village Junehera, Near Happy School, Tehsil Ballabgarh, District Faridabad					138	07.09.2019	
249	MS. NEELAM	NACT/2399/2016	HRFB03-009992-2016	M/s Aqua Enterprises Vs. M/s Manvi Enterprises	Sunil	---	MALE	Proprietor of M/s Manvi Enterprises, G-32, Basement, Lal Singh Market, Near Central Bank of India ATM, Ratiya Marg, Sangam Vihar, New Delhi-110062					138	07.09.2019	
250	MS. NEELAM	NACT/892/2017	HRFB03-005221-2017	JSD Engineering Products Vs. U.V. Engineering	Surya Narayan Singh	--	MALE	Proprietor of M/s U.V. Engineering, Shed No.1, Sardl Industrial Area, 14/6, Lakshmi Colony, Sector-31, Faridabad					138	11.09.2019	
251	MS. NEELAM	NACT/2885/2017	HRFB03-013388-2017	Agri Best India Vs. Laxmi Enterprises	Man Singh	--	MALE	Proprietor of M/s Laxmi Enterprises, Shop No.13, Anaj Mandi, Ballabgarh, District Faridabad					138	16.09.2019	
252	MS. NEELAM	NACT/2884/2017	HRFB03-013387-2017	Agri Best India Vs. Laxmi Enterprises	Man Singh	--	MALE	Proprietor of M/s Laxmi Enterprises, Shop No.13, Anaj Mandi, Ballabgarh, District Faridabad					138	16.09.2019	
253	MS. NEELAM	NACT/2888/2017	HRFB03-013386-2017	Agri Best India Vs. Laxmi Enterprises	Man Singh	--	MALE	Proprietor of M/s Laxmi Enterprises, Shop No.13, Anaj Mandi, Ballabgarh, District Faridabad					138	16.09.2019	
254	MS. NEELAM	NACT/5901/2017	HRFB03-029310-2017	Vijay Vs. Sumit	Sumit Kanswal	Shri Rajender Kanswal	MALE	House No.2-H/117, NIT, Faridabad					138	16.09.2019	
255	MS. NEELAM	NACT/2659/2016	HRFB03-012133-2016	M/s Faridabad Iron and Steel	Paramjeet	Sh. Surender Prasad	MALE	H. No.A-9/4, Prem Nagar-3, Kuraru Suleman Nagar, Nithari, North West Delhi					138	16.09.2019	
256	MS. NEELAM	NACT/3947/2017	HRFB03-018600-2017	M/s Atlas Alloys	Alrish Badhuni	--	MALE	Director M/s Atlas Alloys (India) Pvt. Ltd. Beawar - 305901 (Raj.)					138	17.09.2019	
257	MS. NEELAM	NACT/1946/2018	HRFB03-007732-2018	Meetu Gupta v. Piyush Infrastructure	Anil Goyal	--	MALE	Director of M/s Piyush Infrastructure India Pvt. Ltd. Kothi No.35, 36, Sector-9, Faridabad					138	17/09/2019	
258	MS. NEELAM	NACT/3325/2018	HRFB03-014987-2017	Sunil Kumar Vs. Javed Khan	Javed Khan	Shri Lajawab Khan	MALE	Proprietor/Director M/s JMR Developers Pvt. Ltd., At Plot No.16/6, Shyam Baba Market, Opp. MRF Showroom, Sector-19, Old Faridabad					138	27.09.2019	
259	MS. NEELAM	NACT/5437/2018	HRFB03-027063-2017	M/s Prompt Vs. M/s Auto	Amit Bhandari And Suresh Sharma	--	MALE	Proprietor/Auth. Signatory M/s A D Auto Parts Industries, at Plot No.75, Sec-II. Dc, li E Sidcul, Haridwar (Uttarakhand), also to be served at : Plot No.741-B, Second Floor, Pace City-II, Sector-37, Gurgaon					138	30.09.2019	
260	MS. NEELAM	NACT/3227/2017	HRFB03-014471-2017	Parveen Vs. Bijender	Bijender Kumar	Shishpal	MALE	H. No.383, bhim Basti, (Near Sector-18), Faridabad					138	30.09.2019	
261	MS. NEELAM	NACT/5430/2017	HRFB030271062017	RASHID KHAN VS SHARWAN GUPTA etc.	Sharwan Gupta	Jogender	MALE	House No.505, Nagla Enclave, Part-II, Faridabad					138	30.09.2019	
262															
263	MS. NEELAM	NACT/5199/2017	HRFB030251672017	MANISH KUMAR VS RAJAN SINGH etc.	Rajan Singh S/o Bhagirath	Bhagirath	MALE	House No.3404, Gali No.14, Sanjay Colony, Sector-23, Faridaba							04.10.2019
264	MS. NEELAM	NACT/4816/2017	HRFB030231862017	HARVANSH VS SABUDEEN etc.	Sabudeen S/o Happu	Happu	MALE	Village Kureshipur, Tehsil Badkhal, District Faridabad (Haryana)							04.10.2019
265	MS. NEELAM	NACT/252/2017	HRFB03-001920-2017	Sourav Enterprises Vs. Rayhant Garment etc.	Arun Yadav, Prop. Of M/s Rayhant Garment	N.A.	MALE	H. No.29, Village Kanhai, Ardee City-2, Gurgaon							10.10.2019
266	MS. NEELAM	NACT/7264/2018	HRFB030169222018	AVON MONEY SOLUTION INDIA PVT LTD VS PANKAJ THAKUR etc.	Pankaj Thakur S/o Heera Singh	Heera Singh	MALE	H. No.29, Gali No.25, Shiv Enclave, Part-1, Ismilpur, Faridabad							15.10.2019
267	MS. NEELAM	NACT/4220/2016	HRFB030196842016	SRI HYDRAULICS VS JAI GURUDEV ENTERPRISES etc.	Nitin Jain, Proprietor of M/s Jai Gurudev Enterprises	N.A.	MALE	House No.251-C, Ground Floor, Sri Ram Nagar Sahadara, Delhi-110032							18.10.2019
268	MS. NEELAM	NACT/4219/2016	HRFB030196832016	NIRMAN ENGINEERING VS JAI GURUDEV ENTERPRISES etc.	Nitin Jain, Proprietor of M/s Jai Gurudev Enterprises	N.A.	MALE	House No.251-C, Ground Floor, Sri Ram Nagar Sahadara, Delhi-110032							18.10.2019
269	MS. NEELAM	NACT/5141/2017	HRFB030249112017	AVON MONEY SOLUTION INDIA PVT LTD VS MOHAMMAD SUHEL etc.	Mohd. Suhel S/o Sh. Gafar Khan	Gafar Khan	MALE	Village Khandawali, near Govt. School, Tehsil Ballabgarh, Faridabad							18.10.2019
270	MS. NEELAM	NACT/1612/2018	HRFB030064242018	AVON MONEY SOLUTION INDIA PVT LTD VS Pankaj Thakur etc.	Pankaj Thakur S/o Sh. Heera Singh	Heera Singh	MALE	H. No.29, Gali No.25, Shiv Enclave, Part-1, Ismilpur, Faridabad							19.10.2019
271	MS. NEELAM	NACT/1613/2018	HRFB030064262018	AVON MONEY SOLUTION INDIA PVT LTD VS Pankaj Thakur etc.	Pankaj Thakur S/o Sh. Heera Singh	Heera Singh	MALE	H. No.29, Gali No.25, Shiv Enclave, Part-1, Ismilpur, Faridabad							19.10.2019
272	MS. NEELAM	NACT/4815/2017	HRFB030232392017	HANIF VS GULAB KHAN etc.	Gulab Khan S/o Chhotey Khan	Chhotey Khan	MALE	House No. 68-B, Subhash Colony, Ballabgarh, District Faridabad							22.10.2019
273	MS. NEELAM	NACT/2853/2017	HRFB030133732017	SHREE BALAJI DISTRIBUTORS VS S.S ENTERPRISES etc	Rajbir, Authorized Signatory of M/s S.S. Enterprises	N.A.	MALE	Shop No.45, New Dabua Colony, Near Sabzi Mandi, Faridabad							22.10.2019
274	MS. NEELAM	NACT/3569/2017	HRFB030162532017	R.K STEEL VS JAI SHRI MAHAKAAL INDUSTRIES etc.	Sunita Sharma S/o Proprietor M/s Jai Shri Mahakaal Industries	N.A.	MALE	J-2949, 3 rd Floor, Sainik Colony, Faridabad							23.10.2019
275	MS. NEELAM	NACT/2787/2017	HRFB030132332017	SANTOSH KUMAR VS DURGESH SINGH etc.	Durgesh Soni S/o Badle Ram Soni	Badle Ram Soni	MALE	House No.381/2, Ward No.5, Near Ruee Wali Gali, Jawahar Colony, NIT Faridabad							24.10.2019
276	MS. NEELAM	NACT/7839/2018	HRFB030193192018	SURENDER CHAUDHARY VS GIRRAJ etc.	Girraj S/o Sh. Inder Singh	Sh. Inder Singh	MALE	Sanju Photo Studio Ke Pass Village Deegh, P.O. Fatehpur Billoch, Ballabgarh, District Faridabad							30.10.2019
277	MS. NEELAM	NACT/4017/2017	HRFB030188812017	BESTECH BIOTECH PVT LTD VS ALPHA TECH PROJECTS INDIA PVT LTD etc	Umesh Bokan S/o Sh. Jag Ram	Sh. Jag Ram	MALE	Director/Partner, M/s Alpha Tech Projects India Pvt. (Ltd.), (RMC Division), Jail Road, Behind Sr. Girls Secondary School, V.P.O. Badshapur, Gurgaon-122101							30.10.2019
278	MS. NEELAM	NACT/2240/2017	HRFB030112492017	RAJESH GUPTA VS SAGAR VERMA etc	Sagar Verma S/o Sh. Braj Kishor Shrivastava	Braj Kishor Shrivastava	MALE	H. No.383/1, Surya Nagar, Faridabad							30.10.2019
279	MS. NEELAM	NACT/3792/2017	HRFB030177692017	SATENDER VS ANKUR etc.	Ankur S/o Sh. Raj Kumar Sharma @ Bania	N.A.	MALE	Village Fatehpur Billoch, Near Bus Stand Deegh Morh, Tehsil Ballabgarh, District Faridabad							31.10.2019
280	MS. NEELAM	NACT/2568/2017	HRFB030127592017	HDFC BANK LTD VS KULDEEP SINGH etc.	Kuldeep Singh S/o Sh. Jayapal Singh	Jayapal Singh	MALE	(U.P.), Also at C/o E149, Delhi 1 Greater Noida-201308, U.P., also at C/o PG Electro Plast Ltd. Unit III Unit 1 P-4/2 to 4/6, U.P. Badshapur, Gurgaon-122101							31.10.2019
281	MS. NEELAM	NACT/224/2017	HRFB030016272017	DEEPAK BHARDWAJ VS RAJBIR SINGH@PAPPU etc.	Rajbir Singh @ Pappu S/o Sh. Rattan Lal	Rattan Lal	MALE	Village Kalwaka, Tehsil & District Palwal (Haryana)							31.10.2019
282	Sh. Amit Sihag	Nact No. 3511/17	HB03- 015957-2017	The Faridabad Vs. Mohd. Hanif	Mohd. Hanif	S/o Sh. Nazar Mohd.	M	Mohd. Hanif, S/o Sh. Nazar Mohd., R/o Village Ladiapur, Tehsil Ballabgarh, Faridabad	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019	A/FIR for 19.10.2019			10.10.2019
283	Sh. Amit Sihag	Nact No. 4899/17	HB03- 023571-2017	Shah & Shah Engineers Vs. Noble Resourcing	Maya, Yogesh, Pratap & Harbiri Jorawar	Not mentioned	F & M	4 Pratap Singh & no. 5 Harbiri Jorawar Singh, all Chairpersons/Directors of M/s Noble Resourcing Business & Solutions Pvt. Ltd., situated at 49 Mile Stone, Delhi-Mathura	A/FIR for 02.11.2019	A/FIR for 02.11.2019	A/FIR for 02.11.2019	A/FIR for 02.11.2019			10.10.2019
284	Sh. Amit Sihag	Nact No. 8387/18	HB03- 021690-2018	Prem Chand Vs. Sunder	Sunder	Latour Singh	M	Sunder, S/o Sh. Latour Singh @ Puran Singh, R/o Village Rajupur, Khadar, Palwal	A/FIR for 02.11.2019	A/FIR for 02.11.2019	A/FIR for 02.11.2019	A/FIR for 02.11.2019			15.10.2019
285	Sh. Amit Sihag	Nact No. 3054/15	HB03- 006601-2015	S.P. Sales Vs. Vipul Industries	Vipul Pandey	Not mentioned	M	Vipul Pandey, Prop., of Vipul Industries, R/o H.No. 419, Sector-8, Faridabad	A/FIR for 30.10.2019	A/FIR for 30.10.2019	A/FIR for 30.10.2019	A/FIR for 30.10.2019			15.10.2019
286	Sh. Amit Sihag	Nact No. 2806/18	HB03- 011480-2018	Satyra Dev Vs. Nehru Lal	Nehru Lal	S/o Late Sh. Hukum Singh	M	Nehru Lal, S/o Late Sh. Hukum Singh, R/o Gali No. 1, Nahar Singh Colony, Near Shyam Lal MLA House, Near Kithwadi Chowk, Palwal	A/FIR for 02.11.2019	A/FIR for 02.11.2019	A/FIR for 02.11.2019	A/FIR for 02.11.2019			18.10.2019
287	Sh. Amit Sihag	Nact No. 7948/18	HB03- 019762-2018	Shree Jee Engineers Vs. Aggarwal Sales	Pawan Kumar	Not mentioned	M	Pawan Kumar, Prop., of M/s Aggarwal Sales Corporation, R/o Block-F, 22 Ft. Road, Sanjay Colony, Sector-23, Faridabad	A/FIR for 02.11.2019	A/FIR for 02.11.2019	A/FIR for 02.11.2019	A/FIR for 02.11.2019			18.10.2019

288	Sh. Amit Sihag	Nact No. 7785/18	HB03- 019155-2018	Bachu Vs. Pawan Bhadana	Pawan Bhadana	S/o Sh. Badlu	M	Pawan Bhadana, S/o Sh. Badlu, R/o Village Pali, Tehsil Badkal, Faridabad	A/FIR for 23.11.2019	A/FIR for 23.11.2019	A/FIR for 23.11.2019	A/FIR for 23.11.2019	22.10.2019
289	Sh. Amit Sihag	Nact No. 1465/18	HB03- 005596-2018	Rita Devi Vs. Shailender	Shailender	S/o Sh. Shyam	M	Shailender, S/o Sh. Shyam Singh, R/o Badarpur, New Delhi	A/FIR for 23.11.2019	A/FIR for 23.11.2019	A/FIR for 23.11.2019	A/FIR for 23.11.2019	22.10.2019
290	Sh. Amit Sihag	Nact No. 7259/18	HB03- 016905-2018	Delhi Public School Vs. Shobha Arya	Shoba Arya	Not mentioned	F	Shobha Arya, R/o H.No. 991-B, Jawahar Colony, Faridabad	A/FIR for 23.11.2019	A/FIR for 23.11.2019	A/FIR for 23.11.2019	A/FIR for 23.11.2019	22.10.2019
291	Sh. Amit Sihag	Nact No. 7468/18	HB03- 017667-2018	Manish Taneja Vs. Pankaj Bansal	Pankaj Bansal	Not mentioned	M	Pankaj Bansal, Prop., of M/s Atithi Restaurant & Dhaba Jajru Chowk Bye Pass Road, Faridabad	A/FIR for 23.11.2019	A/FIR for 23.11.2019	A/FIR for 23.11.2019	A/FIR for 23.11.2019	22.10.2019
292	Sh. Amit Sihag	Nact No. 3327/18	HB03- 013968-2018	Vinod Kumar Vs. Madan Lal Arora	Madan Lal Arora	S/o Sh. K.C. Arora	M	Madan Lal Arora, S/o Sh. K.C. Arora, R/o H.No. 1008 Ist Floor, Sector-16, Faridabad	A/FIR for 23.11.2019	A/FIR for 23.11.2019	A/FIR for 23.11.2019	A/FIR for 23.11.2019	22.10.2019
293	Sh. Amit Sihag	Nact No. 4613/17	HB03- 022102-2017	Rajnish Chaurasia Vs. Yogesh	Yogesh	S/o Sh. Rambir	M	Yogesh S/o Sh. Rambir, R/o Village Chharras District Bulandshahr, Uttar Pradesh	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	31.10.2019
294	Sh. Amit Sihag	Nact No. 2473/17	HB03- 012247-2017	Deepak Vs. Deepak	Deepak	S/o Sh. Mange Ram	M	Deepak, S/o Sh. Mange Ram, R/o H.No. 335, Band Gali, Adarsh Colony, NIT, Faridabad	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	31.10.2019
295	Sh. Amit Sihag	Nact No. 2546/17	HB03- 012693-2017	Vinod Bhadana Vs. Harry Singh	Harry Singh	S/o Sh. Gurjant Singh	M	Harry Singh, S/o Sh. Gurjant Singh, R/o G-62, SF Block G Saket Delhi, 2nd address: H.NO. 7D, Saket, New Delhi	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	31.10.2019
296	Sh. Amit Sihag	Nact No. 3306/17	HB03- 014864-2017	The Faridabad Vs. Shreepal	Shreepal	S/o Sh. Dulheram	M	Shreepal, S/o Sh. Dulheram, R/o Village Chhainsa, Tehsil Ballabgarh, Faridabad	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	31.10.2019
297	Sh. Amit Sihag	Nact No. 4028/17	HB03- 019052-2017	Krishna Trading Vs. Gurnam Singh	Gurnam Singh	S/o Sh. Vir Singh	M	Gurnam Singh, S/o Sh. Vir Singh, R/o H.No. DB 745, Dabua Colony, NIT, Faridabad, also at H.No. DB-1745, Dabua Colony, Ward No. 7, NIT, Faridabad	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	31.10.2019
298	Sh. Amit Sihag	Nact No. 4027/17	HB03- 019051-2017	Krishna Trading Vs. Gurnam Singh	Gurnam Singh	S/o Sh. Vir Singh	M	Gurnam Singh, S/o Sh. Vir Singh, R/o H.No. DB 745, Dabua Colony, NIT, Faridabad, also at H.No. DB-1745, Dabua Colony, Ward No. 7, NIT, Faridabad	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	31.10.2019
299	Sh. Amit Sihag	Nact No. 2087/17	HB03- 010161-2017	Sushil Kumar Vs. Raghubir Jangra	Raghubir Sigh	S/o Sh. Khushi Ram	M	Raghubir Jangra, S/o Sh. Khushi Ram, Village Arya Nagar, Tehsil Arya Nagar Hisar	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	31.10.2019
300	MS. NEELAM	NACT/3183/2017	HRFB030251672017	SATBIR DAGAR VS AMIT TRADERS etc.	JITENDER	N.A.	MALE	Jitender, Proprietor of M/s Amit Traders, Office at : In front of Govt. School, Gali No.1, Village Chankri, Tehsil & District Faridabad					01/11/19
301	MS. NEELAM	NACT/5177/2017	HRFB030250382017	BITENDER RAJPAL VS SHAKUNTLA SHARMA	Shakuntla Sharma	Jagdish Sharma	FEMALE	House No.326/7, Nangla Enclave, Part-I, NIT Faridabad					04/11/19
302	MS. NEELAM	NACT/3010/2017	HRFB030137672017	SATBIR TYAGI etc.	Satbir Tyagi	Rajender Tyagi	MALE	Village Dalelpur, Noida, 201301, Uttar Pradesh					05/11/19
303	MS. NEELAM	NACT/3582/2017	HRFB030162722017	Aggcon Equipments International (P) Ltd VS ALOK RANJAN etc.	Alok Ranjan	NA	MALE	C/o Alok Ranjan Engineers and Contractors, C/o H. O. Master Saheb Residential Colony, GovindnagarRatu, Road, Tilita, Ranchi, Jharkhand-835222, and/or at C/o Jitendra Kumar Behera Sikshyakapada, H. No.173, Angul, (Odisha) India					05/11/19
304	MS. NEELAM	NACT/6607/2017	HRFB030325972017	ANOOP KUMAR VS RAJEEV KUMAR MANDAL etc.	Rajeev Kumar Mandal AND Bobby Mandal	N.A.	MALE	BOTH RESIDING AT Flat No.904, Tower C-3, Casa Bella Vatika, Sector-82, Manesar, near Manesar Toll Gurugram					05/11/19
305	MS. NEELAM	NACT/3841/2017	HRFB030179362017	ELITE AUTO ENGINEERS PVT LTD VS NIHAL AUTOMOBILES etc.	Prabhakar Kumar Dubey	N.A.	MALE	Prop. Of M/s Nihal Automobiles, Chapra Siwan Main Road, Daudpur, Saran, Bihar-841205					05/11/19
306	MS. NEELAM	NACT/5818/2017	HRFB030287192017	ACTION CONSTRUCTION EQUIPMENT LIMITED VS SWATHI MATERIAL HANDLING EQUIPMENT LTD etc.	Chandra Prakash Karkera and Chethana Chandra Prakash Karkera	N.A.	MALE	BOTH ARE DIRECTORS AT Director, M/s Swathi Material Handling Equipments Pvt. Ltd. R/o 22, 5th Crss, P&T Layout Horamavu Main Road, Banaswadi, Bangalore-560043, Karnataka					05/11/19
307	MS. NEELAM	NACT/3669/2017	HRFB030166702017	DARGAR HARDWARE STORE VS S.N. ENGINEERING WORKS etc.	Murgan	N.A.	MALE	Authorized Signatory S.N. Engineering Works, R/o House No.970, Sector-23, Faridaba					05/11/19
308	MS. NEELAM	NACT/5174/2017	HRFB030251222017	RATTAN PAL VS INDIAN GRAPHICS etc.	Harender Bhatia	N.A.	MALE	Proprietor of M/s Indian Graphics, Shop No.90-91, First Floor, Near Hardwar Chowk, Faridabad					05/11/19
309	MS. NEELAM	NACT/5881/2017	HRFB030291942017	RAJAN GARG VS KEWAL KRISHAN etc.	Kewal Krishan	Sh. Krishan Chand Bhatia	MALE	H. No.1/141, Shastri Colony, Gali No.3, Old Faridabad					23/11/19
310	MS. NEELAM	NACT/1461/2018	HRFB030056042018	HARSH AGGARWAL VS PIYUSH INFRASTRUCTURE INDIA PVT LTD etc.	Anil Goyal	N.A.	MALE	Director of M/s Piyush Infrastructure India Pvt. Ltd., near YMCA Chowk, Mathura Road, Faridabad					25/11/19
311	MS. NEELAM	NACT/48/2018	HRFB030001842018	SHIV DAYAL VS MAYA SINGH etc.	Maya Singh	Sanjay Yadav	MALE	House No.A-4/11, Ananta Colony, Nadesar, Varanasi (UP)-221002					28/11/19
312	Sh. Amit Sihag	Nact No. 3389/17	HB03- 015522-2017	Rajender Singh Vs. Jitender	Jitender	S/o Sh. Narender Kumar	M	Jitender Goemer @ Sonu S/o Sh. Narender Kumar, R/o 48, Krishna Market, Kalkaji, New Delhi	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	A/FIR for 14.11.2019	02.11.2019
313	Sh. Amit Sihag	Nact No. 3746/17	HB03- 017485-2017	Pankaj Vs. M/s S.R. Steel	Shiv Gopal Shingh	S/o Sh. Ram Lagan Singh	M	Shiv Gopal Singh, S/o Ram Lagan Singh, R/o H.No. 20, Babhinayavan Ibrahipurakandee, Faizabad, U.P	A/FIR for 23.11.2019	A/FIR for 23.11.2019	A/FIR for 23.11.2019	A/FIR for 23.11.2019	04.11.2019
314	Sh. Amit Sihag	Nact No. 4416/17	HB03- 020736-2017	Somduitt Vs. Usman	Usman	S/o Sh. Fakira	M	Usman S/o Sh. Fakira, R/o Madan Wali Masjid, Fatehpur Taga, Near Service Station Ballabgarh, Faridabad	A/FIR 19.11.2019	A/FIR 19.11.2019	A/FIR 19.11.2019	A/FIR 19.11.2019	05.11.2019
315	Sh. Amit Sihag	Nact No. 5922/15	HB03- 016429-2015	Devender Kumar Vs. Rajesh Kumar	Rajesh Kumar	S/o Sh. Jhangiram	M	Rajesh Kumar, S/o Sh. Jhangiram, R/o H.No. 1944, Jawahar Colony, NIT, Faridabad	A/FIR 19.11.2019	A/FIR 19.11.2019	A/FIR 19.11.2019	A/FIR 19.11.2019	05.11.2019
316	Sh. Amit Sihag	Nact No. 32/18	HB03-000051-2018	Satya Veer Singh Vs. M/s R.B. Associates	Nitin	Not mentioned	M	Nitin, Prop., of M/s R.B. Associates, Plot No. 3E, 127, II Floor, NIT, Faridabad	A/FIR for 10.12.2019	A/FIR for 10.12.2019	A/FIR for 10.12.2019	A/FIR for 10.12.2019	06.11.2019
317	Sh. Amit Sihag	Nact No. 4674/17	HB03-022602-2017	R.K. Jha Vs Amresh Mishra	Dhrubhajiyoti	Not mentioned	M	Dhrubhajiyoti Hazarika, R/o Rajendra Bhawan, Rajendra Place, New Delhi	A/FIR for 11.12.2019	A/FIR for 11.12.	A/FIR for 11.12.	A/FIR for 11.12.	06.11.2019
318	Sh. Amit Sihag	Nact No. 4673/17	HB03-022604-2017	R.K. Jha Vs. Amresh Mishra	Dhrubhajiyoti	Not mentioned	M	Delhi	A/FIR for 11.12.	A/FIR for 11.12.	A/FIR for 11.12.	A/FIR for 11.12.	06.11.2019
319	Sh. Amit Sihag	Nact No. 1366/15	HB03- 002974-2015	Ved Parkash Vs. Jitender Sharma	Jitender Kumar	Not mentioned	M	Jitender Sharma, R/o M/s Shiv Ganga Property Dealers Sanjay Enclave 30 Ft. Road, Parvatiaaya Colony, Near Dayal Hospital, NIT, Faridabad	A/FIR for 21.11.2019	A/FIR for 21.11.2019	A/FIR for 21.11.2019	A/FIR for 21.11.2019	07.11.2019
320	Sh. Amit Sihag	Nact No. 1614/17	HB03- 008263-2017	Ritu Goyal Vs. Sanjay Dagar	Sanjay Dagar	S/o Sh. Satbir Dagar	M	Sanjay Dagar, S/o Sh. Satbir Dagar, R/o Village Jharsaintil, Near Mata Chowk, Tehsil Ballabgarh, Faridabad	A/FIR for 21.11.2019	A/FIR for 21.11.2019	A/FIR for 21.11.2019	A/FIR for 21.11.2019	14.11.2019
321	Sh. Amit Sihag	Nact No. 2510/17	HB03- 012539-2017	Iqbal Vs. Mustak	Mustak	S/o Sh. Sule Khan	M	Mustak, S/o Sh. Sule Khan, R/o Mandpuri, Tehsil Sohna, Distt. Gurgaon	A/FIR for 28.11.2019	A/FIR for 28.11.2019	A/FIR for 28.11.2019	A/FIR for 28.11.2019	15.11.2019
322	Sh. Amit Sihag	Nact No. 7254/18	HB03- 016864-2018	Jai Durga Traders Vs. Mohit Machine	Nutan	Not mentioned	F	Nutan, Authorized Signatory of M/s Mohit Machine Tools, Plot No. 26, Sector-24, Faridabad	A/FIR for 12.12.2019	A/FIR for 12.12.2019	A/FIR for 12.12.2019	A/FIR for 12.12.2019	15.11.2019
323	Sh. Amit Sihag	Nact No. 6357/17	HB03- 031573-2017	Rajkumar Vs. Buzar Multi Services	Rajesh Tata	Not mentioned	M	Rajesh Tata, A.R. of M/s Bujer Multi Services Pvt. Ltd., R/o Ward No. 7, Near Girls Sr. Sec. School, Amedkar colony, Village & P.O. Punhana, Distt. Nuh	A/FIR for 13.12.2019	A/FIR for 13.12.2019	A/FIR for 13.12.2019	A/FIR for 13.12.2019	15.11.2019
324	Sh. Amit Sihag	Nact No. 3502/17	HB03- 015948-2017	The Faridabad Vs. Deepak	Deepak	S/o Sh. Partap Singh	M	Deepak, S/o Sh. Partap Singh, R/o Village Behalpur, Ballabgarh, Faridabad	A/FIR for 30.11.2019	A/FIR for 30.11.2019	A/FIR for 30.11.2019	A/FIR for 30.11.2019	15.11.2019
325	Sh. Amit Sihag	Nact No. 5115/16	HB03- 025090-2016	The Faridabad Vs. Khubi Ram Prompt Enterprises Vs. Gur Charan Singh	Khubi Ram	S/o Sh. Shankar	M	Khubi Ram, S/o Sh Shankar, Opposite Govind Doors Wali Gali, Adarsh Nagar, Malema Road, Ballabgarh	A/FIR for 28.11.2019	A/FIR for 28.11.2019	A/FIR for 28.11.2019	A/FIR for 28.11.2019	15.11.2019
326	Sh. Amit Sihag	Nact No. 3599/18	HB03-014955-2018	M/s Navya Fabrics Vs. M/s Tilak Exports	Gur Charan Singh	S/o Sh. Jodh Raj Singh	M	Gur Charan Singh, S/o Sh. Jodh Raj Singh, Prop., of M/s G.M. Coating, Plot No. 415, Sector-58, Faridabad	A/FIR for 02.12.2019	A/FIR for 02.12.2019	A/FIR for 02.12.2019	A/FIR for 02.12.2019	19.11.2019
327	Sh. Amit Sihag	Nact No. 8507/18	HB03-022584-2018	M/s Navya Fabrics Vs. M/s Tilak Exports	Ms. Manju	Not mentioned	F	Ms. Manju Farsaiya, Prop., of M/s Tilak Exports A 88, Sector-58, Noida, U.P.	A/FIR for 11.12.2019	A/FIR for 11.12.2019	A/FIR for 11.12.2019	A/FIR for 11.12.2019	20.11.2019
328	Sh. Amit Sihag	Nact No. 2980/17	HB03-013633-2017	Sarla Oberoi Vs. Vijay Kumar	Vijay Kumar	S/o Sh. Anil Kumar	M	Vijay Kumar, S/o Sh. Anil Kumar, R/o H.No. 3A-WH-104, NIT, Faridabad	A/FIR for 28.11.2019	A/FIR for 28.11.2019	A/FIR for 28.11.2019	A/FIR for 28.11.2019	22.11.2019
329	Sh. Amit Sihag	Nact No. 2981/17	HB03-013634-2017	Sarla Oberoi Vs. Vijay Kumar Jagdev Sharma Vs. Sanjay Sharma	Vijay Kumar	S/o Sh. Anil Kumar	M	Vijay Kumar, S/o Sh. Anil Kumar, R/o H.No. 3A-WH-104, NIT, Faridabad	A/FIR for 28.11.2019	A/FIR for 28.11.2019	A/FIR for 28.11.2019	A/FIR for 28.11.2019	22.11.2019
330	Sh. Amit Sihag	Nact No. 2184/15	HB03-004479-2015	Jagdev Sharma Vs. Sanjay Sharma	Sanjay Sharma	S/o Sh. Moti Lal Sharma	M	Sanjay Sharma, S/o Sh. Moti Lal Sharma, R/o H.No. 397, Barh Mohalla Main Bajar, Old Faridabad, Faridabad	A/FIR for 28.11.2019	A/FIR for 28.11.2019	A/FIR for 28.11.2019	A/FIR for 28.11.2019	22.11.2019

331	Sh. Amit Sihag	Nact No. 4917/17	HB03-023741-2017	Krishan Kumar Vs. Devikripa Transport	Sunil Khajuria	Not mentioned	M	Sunil Khajuria, Prop., of M/s Devikripa, Transport Plot No. 82, Control Wadi Shivaji Nagar, Near Prakash Road Line Nagpur	A/FIR for 19.12.2019	A/FIR for 19.12.2019	A/FIR for 19.12.2019	A/FIR for 19.12.2019	28.11.2019
332	Sh. Amit Sihag	Nact No. 4391/17	HB03-020493-2017	Anil Kumar Vs. Dhanraj	Dhanraj	S/o Sh. Baldev	M	Dhanraj, S/o Sh. Badley Ram, Village Tigaon, Faridabad	A/FIR for 12.12.2019	A/FIR for 12.12.2019	A/FIR for 12.12.2019	A/FIR for 12.12.2019	28.11.2019
333	Sh. Amit Sihag	Nact No. 8584/18	HB03-022937-2018	Sunil Kumar Vs. Yogender	Yogender	S/o Sh. Jai Pal	M	Yogender S/o Sh. Jai Pal, R/o Village Khajurka, Tehsil & Distt. Palwal	A/FIR for 09.01.20	A/FIR for 09.01.20	A/FIR for 09.01.20	A/FIR for 09.01.20	05.12.2019
334	Sh. Amit Sihag	Nact No. 3196/17	HB03-014552-2017	Shri Balaji Vs. A.K. Paints	Abhay Kumar	Not mentioned	M	Abhay Kumar Srivastava, Prop., of M/s A.K. Paints, Rajeev Colony, Sector-56A, Samaipur Road, Ballabgarh, Faridabad	A/FIR for 18.12.2019	A/FIR for 18.12.2019	A/FIR for 18.12.2019	A/FIR for 18.12.2019	12.12.2019
335	Sh. Amit Sihag	Nact No. 3197/17	HB03-014553-2017	Shri Balaji Vs. A.K. Paints	Abhay Kumar	Not mentioned	M	Abhay Kumar Srivastava, Prop., of M/s A.K. Paints, Rajeev Colony, Sector-56A, Samaipur Road, Ballabgarh, Faridabad	A/FIR for 18.12.2019	A/FIR for 18.12.2019	A/FIR for 18.12.2019	A/FIR for 18.12.2019	12.12.2019
336	Sh. Amit Sihag	Nact No. 3122/17	HB03-014317-2017	Manish Sanitory Vs. A.K. Paints	Abhay Kumar	Not mentioned	M	Abhay Kumar Srivastava, Prop., of M/s A.K. Paints, Rajeev Colony, Sector-56A, Samaipur Road, Ballabgarh, Faridabad	A/FIR for 18.12.2019	A/FIR for 18.12.2019	A/FIR for 18.12.2019	A/FIR for 18.12.2019	12.12.2019
337	Sh. Amit Sihag	Nact No. 3968/17	HB03-018737-2017	Giani Ram Vs. Prem Chand	Prem Chand	S/o Sh. Kishan Sharma	M	Prem Chand, S/o Sh. Kishan Sharma, R/o Village Bhainsrawali, Tehsil Ballabgarh, Faridabad, C/o ITI Office, Sector-18, Fareed Park, Old Faridabad	A/FIR for 18.12.2019	A/FIR for 18.12.2019	A/FIR for 18.12.2019	A/FIR for 18.12.2019	12.12.2019
338	Sh. Amit Sihag	Nact No. 3879/17	HB03-018277-2017	Virender Vs. Prem Singh	Prem Singh	S/o Sh. Pahlad Singh	M	Prem Singh, S/o Pahlad Singh, Village Rajpur Khadar, P.O. Mohna Tehsil & Distt. Palwal	A/FIR for 10.01.20	A/FIR for 10.01.20	A/FIR for 10.01.20	A/FIR for 10.01.20	20.12.2019
339	Sh. Amit Sihag	Nact No. 534/17	HB03-003534-2017	Vikash Chaudhary Vs. Devi	Devis	Not mentioned	F	Devi, R/o Plot No. 64, Sector-27A, Near Mewla Maharajpur, Faridabad	A/FIR for 10.01.20	A/FIR for 10.01.20	A/FIR for 10.01.20	A/FIR for 10.01.20	20.12.2019
340	MS. NEELAM	NACT/3781/2017	HRFB030175022017	TRILOK CHAND VS AJAY KUMAR etc.	Ajay Kumar	Shri Surajpal Singh	MALE	House No.497, 22 Ft. Road, Parwatia Colony, near Disposal NIT Faridabad					04.12.2019
341	MS. NEELAM	NACT/4082/2017	HRFB030192102017	G.C.M. JEWELLERS VS SOURAV VERMA etc.	Gaurav Verma	sh. Mange Lal	MALE	Sunaron Wali Gali, Tigaon, Faridabad, Haryana					04.12.2019
342	MS. NEELAM	NACT/1031/2018	HRFB030040182018	NEW APCO PAINTS AND CHEMICALS VS SANJAY TRADERS etc.	Aruna Soni	N.A.	MALE	Prop. M/s Sanjay Traders, Plot No.14, 1st Floor, Milind Nagar, Khambha, Nagpur (M. Corp.), Nagpur (Urban), Maharashtra-440025, IInd Address - Plot No.R-1, Flat No.305, Wing C, Khad Gaon Road, Wadi Lava, Nagpur-440023					04.12.2019
343	MS. NEELAM	NACT/15406/2013	HRFB030058092013	SAHEED VS NASEEM AHMED etc.	Naseem Ahmed	Sh. Deen Mohd.	MALE	Village Chandaini, P.O. Ferozpur Namak, Tehsil Nuh, District Mewat (Haryana)					04.12.2019
344	MS. NEELAM	NACT/3721/2015	HRFB030077212015	WHARF INTERNATIONAL INDIA PVT LTD VS SHREE DHARESVARI EXPORTS etc.	Ratnesh B. Dholkia	N.A.	MALE	Proprietor/ Authorized Signatory, M/s Shree Dhareshvari Exports, A/20, Jamnavad Road, B/H Housing Board Meeranagar, Dhoraji-360410, Gujarat					05.12.2019
345	MS. NEELAM	NACT/3569/2018	HRFB030147362018	ANKIT CHUHAN VS PARVEEN KUMAR BUILDING MATERIAL SUPPLIER AND CONSTRUCTIONS etc.	Parveen Kumar	N.A.	MALE	Prop. Parveen Kumar Building Material Supplier & Construction, C/o Shop No.149/G, Tirkha Colony, Ballabgarh, District Faridabad					06.12.2019
346	MS. NEELAM	NACT/850/2017	HRFB030050992017	NAUSHAD ALI VS SUNIL DUTT BHARDWAJ etc.	Sunil Dutt Bhardwaj	Sh. Brahma Nand	MALE	5D/68, NIT Faridabad-121001					06.12.2019
347	MS. NEELAM	NACT/608/2018	HRFB030024602018	PARVEEN GODARA VS DHARMENDER SINGH etc.	Dharmender Singh	Sh.Udayveer Singh	MALE	Fat No.701, Deep Chand Apartments, Vijay Nagar, near Namkeen Godam, Opo Malerna Road, Ballabgarh-121004					06.12.2019
348	MS. NEELAM	NACT/4756/2017	HRFB030230632017	INDOTHERM EQUIPMENT CORPORATION VS BHERUNATH NAMKEEN ENTERPRISES etc.	Brijesh Kumar Kulmi	Nand Lal Kulmi	MALE	Ashirwad Colony, near Railway Station Temple Kakroli Badrada, District Rajsamand, Rajasthan-313324; Proprietor of M/s Bherunath Namkeen Enterprises					06.12.2019
349	MS. NEELAM	NACT/7575/2018	HRFB030182042018	S.K GUPTA VS ROOP RAM etc.	Roop Ram	Late Shri Khem Chand	MALE	Proprietor & Authorized Signatory, M/s Zealot Scientific & Chemicals, SF-9, IInd Floor, Vishnu Palace, Ajrona Flyover, Sector-20B, Faridabad, Or at : Village Mohla, P.O. Sikri, Tehsil Ballabgarh, District Faridabad					07.12.2019
350	MS. NEELAM	NACT/8181/2018	HRFB030206702018	M/S PREM RATAN FILLING STATION VS ALAM KHA etc.	Alam Kha	Ayub Kha	MALE	near Primary School, Village Aterna Tehsil Ballabgarh, District Faridabad					13.12.2019
351	MS. NEELAM	NACT/2991/2018	HRFB030124552018	MITHELAL VS RAJENDER DHAWAN etc.	Rajender Dhawan	Sh. K.N. Dhawan	MALE	House No.605, Sector-7B, Faridabad, Haryana					20.12.2019
352	MS. NEELAM	NACT/885/2018	HRFB030035762018	ASHOKA TRADING CO VS RAHUL DHAWAN etc.	Rahul Dhawan alias Sunny	N.A.	MALE	5-K/33, Second Floor, NIT Faridabad					21.12.2019
353	MS. NEELAM	NACT/8841/2018	HRFB030239012018	M/S BRIGHT INDUSTRIES VS KAMLESH KUMAR SINGH etc.	Kamlesh Kumar Singh	Sh. Kandhi Lal Singh	MALE	H. No.2398, 1st Floor, Sector-8, Faridabad, also at Badve Autotech Pvt. Ltd., Plot No.535, Vithalpur near Hondal Two Wheeler Company, District Mahsana (Gujrat).					21.12.2019
354	MS. NEELAM	NACT/7765/2018	HRFB030189732018	NAVEEN TANWAR VS KUNAL SHARMA etc.	Kunal Sharma	Rajeev Sharma	MALE	House No.3854, Ground Floor, 36 Gaj, Housing Board Colony, Sector-3, Faridabad					21.12.2019
355	SH PARDIP KUMAR	NACT/5929/2017	HRFB030293312017	FBD BANK V/S SANDEEP	SANDEEP	AJIT YADAV	MALE	Near DurgaNuring Home, Bhaget Singh Colony Tehsil Ballabgarh		KOTWALI		138 NIACT	05/12/19
356	SH PARDIP KUMAR	NACT/2646-2017	HRFB030130452017	RUPESH V/S BABU LAL	BABU LAL	Panna Ram Verma		Hno. 28, Gali No. 8 Bharat Colony Hanuman Nagar, Near Brilliant Modern Public School, Nehar Par, Old Faridabad		KOTWALI		138 NIACT	06/12/19
357	SH PARDIP KUMAR	NACT/3937-2017	HRFB030185692017	ANIL V/S RAKESH	RAKESH	Mannu Singh		Hno. 2455, Sector-55, Faridabad		NIT		138 NIACT	6/12/19
358	SH PARDIP KUMAR	NACT/4822-2017	HRFB030232722017	KRISHAN V/S JITENDER	JITENDER	Shiv Shankar Mishra		Hno. 610, Sector-91, Faridabad		NIT		138 NIACT	06/12/19
359	SH PARDIP KUMAR	NACT/3078-2017	HRFB030139702017	SUNITA V/S SANJIV	SANJIV	Puran Chand Gupta		Hno. FCA-97, Gali No. 5, Near PNB ATM, Jain Colony, Ballabgarh		NIT		138 NIACT	10/12/19
360	SH PARDIP KUMAR	NACT/1450-2018	HRFB030055322018	GOPAL V/S PINTOO	PINTOO	Khushal		C/o Sunil Nagar Hno. 225, Gali Durga Nursing Home Bhaget Singh Colony, Ballabgarh		NIT		138 NIACT	12/12/19
361	SH PARDIP KUMAR	NACT/4828-2016	HRFB030234832016	MOHAN V/S SANTU	SANTU	Ratan Singh		Hno. DF-145, Dabua Gazipur Road Near Pappu Ki Chakki Wali Gali, Dubua, NIT, Faridabad		CENTRAL		138 NIACT	13/12/19
362	SH PARDIP KUMAR	NACT/5391-2017	HRFB030266632017	RAM AVTAR V/S VINOD	VINOD	Rati Ram		Hno. 908/B, Chawla Colony, Ballabgarh, Faridabad		NIT		138 NIACT	14/12/19
363	SH PARDIP KUMAR	NACT/3986-2016	HRFB030188402016	MAHESH V/S GAURAV	GAURAV	Ram Gopal Bhardwaj		R/o Hno. 229, Sector-6, P & T Colony, R.K. Puram, New Delhi		KOTWALI		138 NIACT	16/12/19
364	SH PARDIP KUMAR	NACT/1820-2017	HRFB030089682017	PARDEEP V/S ANIL	ANIL	Prem Narayan		R/o Hno. 142 Sector 21-C, Faridabad		C.B.		138 NIACT	16/12/19
365	SH PARDIP KUMAR	NACT/4606/2017	HRFB030220452017	SAMARVIR V/S SAVITA	SAVITA	w/o Shri Dhanraj		Village Tigaon, Bhainsrawali Road, Tigaon Sub Tehsil Tigaon, Distt. Faridabad		C.B.		138 NIACT	18/12/19
366	SH PARDIP KUMAR	NACT/3886/2017	HRFB030183422017	SATBIR V/S MAHESH	MAHESH	Satbir		village Gharrat, Tehsil Hathin, Distt. Palwal		NIT		138 NIACT	21/12/19
367	SH PARDIP KUMAR	NACT/1929-2018	HRFB030076852018	DINESH V/S POOJA	POOJA	Rati Ram		R.K. Jewellers, Behind of Sh. Gyasi Ki Kothi, Surya Vihar, Sehatpur, Faridabad		NIT		138 NIACT	21/12/19
368	SH PARDIP KUMAR	NACT/9156-2018	HRFB030252392018	LALBAHADUR V/S LAXMI		Hans Raj		Village Junhera P.O. Dayalpur Tehsil Ballabgarh Distt.		NIT		138 NIACT	21/12/19
369	Sh. Amit Sihag	Nact No. 1068/18	HB03-004183-2018	Brij Lal Vs. Rakesh	Rakesh	S/o Sh. Satbir Singh	M	Rakesh, S/o Satbir, R/o Village Faridpur, Shamsan Ghat Wali Gali, Faridabad	A/FIR for 20.01.20	A/FIR for 20.01.20	A/FIR for 20.01.20	A/FIR for 20.01.20	06.01.20
370	Sh. Amit Sihag	Nact No. 8856/18	HB03-004183-2018	M/s Attri Building Vs. M/s Aggarwal	Pawan Aggarwal	Not mentioned	M	Pawan Aggarwal, Director of M/s Aggarwal Sales Corp., Pvt. Ltd., at Shop No. 1 Apna Ghar Market, Sohna Road, Ballabgarh, Faridabad	A/FIR for 20.01.20	A/FIR for 20.01.20	A/FIR for 20.01.20	A/FIR for 20.01.20	06.01.20
371	Sh. Amit Sihag	Nact No. 864/17	HB03-005118-17	Rajender Sharma Vs. Rohan Kumar	Rohan Kumar	Not mentioned	M	Rohan Kumar Chauhan, Director of M/s Raj Kumar Hatcheries And Farming Pvt. Ltd., Town Thana Chowk Hajipur, District Vaishali, Bihar	A/FIR for 12.02.202	A/FIR for 12.02.2020	A/FIR for 12.02.202	A/FIR for 12.02.2020	15.01.2020
372	Sh. Amit Sihag	Nact No. 4650/17	HB03-022347-17	Chetan Singh Vs. Vinod Kumar	Vinod Kumar	S/o Sh. Bhajan Lal	M	Vinod Kumar, S/o Sh. Bhajan Lal, H.No. 99, Jeevan Nagar, Village Gonchi, Ballabgarh, Faridabad	A/FIR for 24.01.202	A/FIR for 24.01.2020	A/FIR for 24.01.202	A/FIR for 24.01.2020	15.01.2020
373	Sh. Amit Sihag	Nact No. 611/18	HB03-002447-18	Brijesh Vs. Manish	Manish	S/o Sh. Rajender	M	Manish, S/o Rajender, R/o Village Kheri Kalan, Hag Mohalla, Tehsil & Distt. Faridabad	A/FIR for 07.02.202	A/FIR for 07.02.2020	A/FIR for 07.02.202	A/FIR for 07.02.2020	15.01.2020
374	Sh. Amit Sihag	Nact No. 3439/17	HB03-015767-17	Satbir Singh Vs. Yashi International	Sudhir Kumar	S/o Sh. Narender Kumar	M	Sudhir Kumar, S/o Sh. Narender Kumar, H.No. R-7B, Gree Park, New Delhi	A/FIR for 24.01.202	A/FIR for 24.01.2020	A/FIR for 24.01.202	A/FIR for 24.01.2020	17.01.2020
375	Sh. Amit Sihag	Nact No. 9070/18	HB03-024867-18	Pankaj Jaiswal Vs. Naveen Kumar	Naveen Kumar	S/o Sh. Jai Singh	M	Naveen Kumar, S/o Sh. Jai Singh, R/o Water Near Khand Vikas And Panchayat Adhikari, Ballabgarh, Faridabad	A/FIR for 14.02.202	A/FIR for 14.02.2020	A/FIR for 14.02.202	A/FIR for 14.02.2020	17.01.2020
376	Sh. Amit Sihag	Nact No. 2539/18	HB03-010029-18	Sumit Chaudhary Vs. Manoj @ Bunty	Manoj	S/o Sh. Mukesh	M	Manoj @ Bunty, S/o Sh. Mukesh, R/o J-1003, Mangolpuri, New Delhi	A/FIR for 14.02.202	A/FIR for 14.02.2020	A/FIR for 14.02.202	A/FIR for 14.02.2020	17.01.2020
377	Sh. Amit Sihag	Nact No. 2297/18	HB03-009052-18	Ravinder Sharma Vs. Jaydev Infratech	Ashok Kumar	Not mentioned	M	Ashok Kumar, R/o H.No. J-198, SEC Gaama, Greater Noida, U.P., Authorized Signatory of M/s Jaydev Infratech Pvt. Ltd., Registered Office UGF 10, 1st Floor Omaxe Arcade, Greater Noida, U.P.	A/FIR for 19.02.202	A/FIR for 19.02.2020	A/FIR for 19.02.202	A/FIR for 19.02.2020	17.01.2020

378	Sh. Amit Sihag	Nact No. 8149/18	HB03-020440-18	Mahipal Vs. Manoj Gurusabh Power Vs. Betala Agrotech	Manoj	S/o Sh. Sri Bhagwan	M	Manoj, S/o Sh. Sri Bhagwan, R/o VPO Gawalsan Dadri Road, Tehsil & Distt. Jhajjar, Haryana	A/FIR for 15.02.2020	A/FIR for 15.02.2020	A/FIR for 15.02.2020	A/FIR for 15.02.2020	18.01.2020
379	Sh. Amit Sihag	Nact No. 7938/18	HB03-019729-18	Kamlesh Rajendra Betala, Proprietor of M/s Betala Agrotech, R/o 79, Gultekdi Market Yard, Pune-411037	Kamlesh	Not mentioned	M	Kamlesh Rajendra Betala, Proprietor of M/s Betala Agrotech, R/o 79, Gultekdi Market Yard, Pune-411037	A/FIR for 15.02.2020	A/FIR for 15.02.2020	A/FIR for 15.02.2020	A/FIR for 15.02.2020	18.01.2020
380	Sh. Amit Sihag	Nact No. 6756/2018	HB03-015172-2018	Laxman Sharma Vs. Rajender Dario Exim Pvt. Ltd. Vs. Balaji Wall Papers	Rajender	S/o Sh. Bhagwati	M	Rajender, S/o Sh. Bhagwati Sharma, R/o H.No. 89, Bharat Colony, 24 Road Kheri Road, Faridabad	A/FIR for 20.04.2020	A/FIR for 20.04.2020	A/FIR for 20.04.2020	A/FIR for 20.04.2020	20.01.2020
381	Sh. Amit Sihag	Nact No. 2232/2017	HB03-011280-2017	Pearl Aranya Pvt. Ltd. Vs. Balaji Apparels	Raj Kaushal	S/o Sh. Ram Jiwan Ram	M	Raj Kaushal @ Vipin, S/o Sh. Ram Jiwan Ram, Prop. of Balaji Wallpapers, H.No. 70, Ground Floor Housing Board Colony, Sector-21B, Faridabad.	A/FIR for 28.01.2020	A/FIR for 28.01.2020	A/FIR for 28.01.2020	A/FIR for 28.01.2020	20.01.2020
382	Sh. Amit Sihag	Nact No. 3400/2017	HB03-015533-2017	Pearl Aranya Pvt. Ltd. Vs. Balaji Apparels	Sumit Monga	Not mentioned	M	Sumit Monga @ Loverly, Prop. of M/s Balaji Apparels, Flat No. 203, Neelkanth Apartment, Plot No. 24, Sector-21C, Faridabad	A/FIR for 28.01.2020	A/FIR for 28.01.2020	A/FIR for 28.01.2020	A/FIR for 28.01.2020	20.01.2020
383	Sh. Amit Sihag	Nact No. 3458/2017	HB03-015821-2017	Pearl Aranya Pvt. Ltd. Vs. Balaji Apparels	Sumit Monga	Not mentioned	M	Sumit Monga @ Loverly, Prop. of M/s Balaji Apparels, Flat No. 203, Neelkanth Apartment, Plot No. 24, Sector-21C, Faridabad	A/FIR for 28.01.2020	A/FIR for 28.01.2020	A/FIR for 28.01.2020	A/FIR for 28.01.2020	20.01.2020
384	Sh. Amit Sihag	Nact No. 2801/2017	HB03-013297-2017	SRC Logistics Vs. H.A. Jayanath	H.A. Jayanath	S/o Sh. H.S. Amruth Kumar	M	H.A. Jayanath, S/o H.S. Amruth Kumar, R/o H.No. 550, 1 Main Nagendra Block, Banashankuri III Stage, Bangalore, Karnataka	A/FIR for 29.01.2020	A/FIR for 29.01.2020	A/FIR for 29.01.2020	A/FIR for 29.01.2020	21.01.2020
385	Sh. Amit Sihag	Nact No. 2895/2017	HB03-013428-2017	SRC Logistics Vs. H.A. Jayanath	H.A. Jayanath	S/o Sh. H.S. Amruth Kumar	M	H.A. Jayanath, S/o H.S. Amruth Kumar, R/o H.No. 550, 1 Main Nagendra Block, Banashankuri III Stage, Bangalore, Karnataka	A/FIR for 29.01.2020	A/FIR for 29.01.2020	A/FIR for 29.01.2020	A/FIR for 29.01.2020	21.01.2020
386	Sh. Amit Sihag	Nact No. 4200/2017	HB03-019796-2017	Jai Bhagwan Vs. Sunder Singh	Sunder Singh	S/o Sh. Rattan Singh	M	Sunder Singh, S/o Sh. Rattan Singh, H.No. 1966/13, Mewla Maharajpur, Near Pathak, Faridabad	A/FIR for 29.01.2020	A/FIR for 29.01.2020	A/FIR for 29.01.2020	A/FIR for 29.01.2020	21.01.2020
387	Sh. Amit Sihag	Nact No. 1555/2017	HB03-01555/2017	Shyam Lal Vs. Jagdish Bhati	Jagdish Bhati	S/o Sh. Mange Ram	M	Jagdish Bhati, S/o Sh. Mange Ram, Village Nacholi, Faridabad	A/FIR for 29.01.2020	A/FIR for 29.01.2020	A/FIR for 29.01.2020	A/FIR for 29.01.2020	22.01.2020
388	Sh. Amit Sihag	Nact No. 104/2016	HB03-000596-2016	Anil Kumar Vs. Umesh Chaudhary	Umesh Chaudhary	S/o Sh. Gian Singh	M	Umesh Chaudhary, S/o Sh. Gian Singh, R/o H.No. 2452, Nangla Enclave, Part-II, Faridabad	A/FIR for 29.01.2020	A/FIR for 29.01.2020	A/FIR for 29.01.2020	A/FIR for 29.01.2020	22.01.2020
389	Sh. Amit Sihag	Nact No. 769/2018	HB03-003194-2018	Gurusabh Power Vs. P.S. Engineers	Pankaj Kumar	Not mentioned	M	Pankaj Kumar, Prop., of M/s P.S. Engineers, 1787, MIE Part B, Bahadurgarh, District Jhajjar, Haryana	A/FIR for 24.02.2020	A/FIR for 24.02.2020	A/FIR for 24.02.2020	A/FIR for 24.02.2020	27.01.2020
390	Sh. Amit Sihag	Nact No. 2706/2018	HB03-010787-2018	Shubham Gupta Vs. Shailesh Mehta	Shailesh Mehta	Not mentioned	M	Shailesh Mehta, R/o A118, 1st Floor, Nirvana Courtyard, Gurgaon, Haryana	A/FIR for 25.02.2020	A/FIR for 25.02.2020	A/FIR for 25.02.2020	A/FIR for 25.02.2020	28.01.2020
391	Sh. Amit Sihag	Nact No. 6809/2018	HB03-015439-2018	Neeraj Jhamb Vs. Mukesh Kapoor	Mukesh Kapoor	S/o Sh. Jagdish Kapoor	M	Mukesh Kapoor, S/o Sh. Jagdish Kapoor, R/o H.No. B-8, Dabua Colony, NIT, Faridabad	A/FIR for 20.02.2020	A/FIR for 20.02.2020	A/FIR for 20.02.2020	A/FIR for 20.02.2020	28.01.2020
392	MS. NEELAM	NACT/1108/2018	HRFB03-004407-2018	YAKS BHANG VS SARAJ MUKHARJAL	Rahul	MAHINDER	MALE	Village Machghar, Tehsil Ballabgarh, District Faridabad					03.01.2020
393	MS. NEELAM	NACT/252/2018	HRFB030009942018	etc.	SAHIL MUNJAL	NA	MALE	House No.468, Sector-31, Faridabad					04.01.2020
394	MS. NEELAM	NACT/3074/2018	HRFB030128012018	KULVINDER DHANKAR VS SURESH PAL etc.	Suresh Pal	Pritam Singh	MALE	Flat No.1101, Tower B-2, Pocket-A, KLJ Greens, Sector-77, Greater Faridabad					04.01.2020
395	MS. NEELAM	NACT/9620/2018	HRFB030278702018	ANIL KUMAR VS GAJENDRA SINGH etc.	Gajender Singh	Giriraj Singh	MALE	House No.103, Vinay Nagar, Agwanpur, Opp. Suraj Building Material Supplier, Faridabad					04.01.2020
396	MS. NEELAM	NACT/3176/2017	HRFB030143862017	DUSHYANT KUMAR VS KAMLESH KUMAR SINGH etc.	Kamlesh Kumar Singh	NA	MALE	H. No. 2398, Sector-8, Faridabad, also at : General Manager, Victoria Tools Engineering (P) Ltd., Plot No.1049, Sector-58, Faridabad					04.01.2020
397	MS. NEELAM	NACT/3172/2017	HRFB030143852017	DUSHYANT KUMAR VS KAMLESH KUMAR SINGH etc.	Kamlesh Kumar Singh	NA	MALE	H. No. 2398, Sector-8, Faridabad, also at : General Manager, Victoria Tools Engineering (P) Ltd., Plot No.1049, Sector-58, Faridabad					04.01.2020
398	MS. NEELAM	NACT/413/2017	HRFB030029862017	DEEP BLUE EXPRESS PVT. LTD. VS HITESH KUMAR etc.	Hitesh Kumar	NA	MALE	Proprietor, M/s Soham International F-2, Marvel Complex Akshar Chowk, Amin Marg, Rajkot-360005 (GUJ)					04.01.2020
399	MS. NEELAM	NACT/4181/2017	HRFB030195722017	SAKIR VS PAPPU KHAN etc.	Pappu Khan	Nasroo	MALE	Nehru Colony, NH-3, Near Masjid, NIT Faridabad					06.01.2020
400	MS. NEELAM	NACT/5789/2017	HRFB030285732017	AJAY KUMAR AGRAWAL VS DEEPAK KATARIA etc.	Deepak Kataria	Sh. Jawahar Lal	MALE	House No. 3393, Near Police Chowki, Sector-3, Ballabgarh, District Faridabad					06.01.2020
401	MS. NEELAM	NACT/445/2018	HRFB030016472018	RAVINDER SINGH VS RAVI SINGH etc.	Ravi Singh	Narain Singh	MALE	House No. MCF-3404, Gali No.14, Sanjay Colony, Sector-23, NIT Faridabad					06.01.2020
402	MS. NEELAM	NACT/3253/2017	HRFB030146902017	SANJEEV KUMAR VS MANOHAR etc.	Manohar	Ram Dass	MALE	House No B-258, Dabua Colony, Near AD Senior Secondary School, Gali No.2, NIT Faridabad, Haryana, Also at : House No.610, Neela Bata Road, A.C. Nagar, NIT Faridabad					06.01.2020
403	MS. NEELAM	NACT/4399/2017	HRFB030203942017	SUNIL KUMAR VS BHAGAT SINGH etc.	Bhagat Singh	Yad Ram	MALE	Village & P.O. Pali, Teh. & Distt. Faridabad					08.01.2020
404	MS. NEELAM	NACT/5754/2017	HRFB030284612017	KAILASH CHANDER VS MAHINDER SINGH etc.	Mahinder Singh	NA	MALE	Machine Operator C/o Government Press (Machine Section) Hardware Chowk, NIT Faridabad, 2 nd Address : House No.D-818, C/o Goyal Building Material Supplier, Near Kumau Mandir, Dabua Colony, NIT Faridabad					08.01.2020
405	MS. NEELAM	NACT/3583/2017	HRFB030162712017	SATISH KUMAR VS ABDUL RASHID etc.	Abdul Rashid	NA	MALE	Warder in District Jail Neemka, Distt. Faridabad, 2 nd Address: VPO Doha, Tehsil Ferozpur Jhirka, District Mewat					08.01.2020
406	MS. NEELAM	NACT/5902/2017	HRFB030293112017	FINE TECH TISSUE MACHINE VS M/S JALANDHAR COMMERCIAL CO. etc.	Deepak Rajpal	NA	MALE	Proprietor of M/s Jalandhar Commercial Co, Resident of 126, Tower Enclave Phase-1, Nakodar Road Jalandhar (P.B.)					17.01.2020
407	MS. NEELAM	NACT/6757/2017	HRFB030329132017	SHYAM LAL VS CNGN BUILD etc.	Kumar Pal	Pirithi	MALE	Proprietor/Principal Officer, R/o Indira Vikash Colony, Village Bhankri, Sector-49, in front of Gatta Factory, Faridabad					17.01.2020
408	MS. NEELAM	NACT/4079/2017	HRFB030191672017	RAJENDER KUMAR VS KANWAR PAL etc	Kumar Pal	Pirithi	MALE	Proprietor/Principal Officer, R/o Indira Vikash Colony, Village Bhankri, Sector-49, in front of Gatta Factory, Faridabad					17.01.2020
409	MS. NEELAM	NACT/397/2017	HRFB030028882017	GABA BUILDERS PVT LTD VS Piyush Buildwell India Limited etc.	Anil Goyal	NA	MALE	Director of M/s Piyush Buildwell India Limited, House No.36, Sector-9, Faridabad-121006					21-01-2020
410	MS. NEELAM	NACT/3632/2017	HRFB030165422017	BEGETTER FOODS PVT LTD VS THANGAPANDIAN etc.	Thangapandian	NA	MALE	Proprietor of M/s Sri Rudra Exim, 3/551, Aruljothi Nagar, Trichy Road, Karanmpettai, Tiruppur, Tami Tamilnadu					28.01.2020
411	MS. NEELAM	NACT/4662/2017	HRFB030224592017	MARS WELLNESS VS M/SGREAT INDIA ENTERTAINMENT etc.	Prasun Kumar Jha	Ravindra Nath Jha	MALE	R/o Sashtri Nagar, Sipahi Tola, Purneam Bihar-854301					28.01.2020
412	MS. NEELAM	NACT/5224/2017	HRFB030253792017	VIDHI ENTERPRISES VS THE ROBIN CO OP LAB AND COST SOCIETY LTD etc.	Maksood	Safir Khan	MALE	Authorized Signatory of M/s The Robin Co Op Lab and Const Society Ltd., Village Adbar, Tehsil Nuh, Distt. Mewat					28.01.2020
413	MS. NEELAM	NACT/8391/2018	HRFB030216122018	RAHUL GUPTA VS ANIL KUMAR NAGAR etc.	Anil Kumar Nagar	Sh. Rajender Nagar	MALE	House No.259, New Bhoor Colony, Near Shiv Mandir, Old Faridabad, District Faridabad-121002					28.01.2020
414	MS. NEELAM	NACT/6753/2017	HRFB030330162017	JITENDER SHARMA VS MOHD YUSUF etc.	Mohd. Yusuf	NA	MALE	Director/Authorized Signatory of SRD prize Distribution Club, Resident of DC 232/2, Ward No.3, Near Hari Bol Ashram, Mohan Nagar, Palwal-121102					28.01.2020
415	MS. NEELAM	NACT/220/2018	HRFB030007972018	MUKESH YADAV VS CNGN BUILD etc.	Kunwar Pal	Sh. Prithvi Singh	MALE	Proprietor of M/s C.N.G.N. Build, R/o Village Bhankri, Near Police Post Bhankri, Shamsan Road, Tehsil Badhkal, District Faridabad					28.01.2020
416	MS. NEELAM	NACT/3948/2017	HRFB030185882017	MANISHA VS MANJU J HOMES INDIA LTD etc.	Akshay Jain	NA	MALE	Director/Authorized Signatory M/s Manju J Homes India Limited, C-10, Ramprastha, Ghaziabad (U.P.)					29.01.2020
417	FBD	NACT/8559-2018	HRFB030227472018	RAMKUMAR V/S OM BIR	OMBIR SHARMA	KISHNU SINGH	MALE	VILLAGE SIHOR, HOLY MOHALLA PALWAL H.No. F-491, SGM Nagar, Near Sector-21 D Housing Board Colony Distt. Faridabad	CHHAINSHA			138 NI ACT	04/01/20
418	SH PARDIP KUMAR JMFC FBD	NACT/2072-2018	HRFB030083252018	kunal v/s ajay	ajay bhadana	sunil kumar	MALE	Village Siher, Near Neemka Tehsil Ballabgarh, Distt. Faridabad	city ballabgarh			138 NI ACT	06/01/20
419	SH PARDIP KUMAR JMFC FBD	NACT/9045-2018	HRFB030247442018	SHRICHAND V/S DHANGESH	CHANDER PAL	RAMBIR	MALE	Village Siher, Near Neemka Tehsil Ballabgarh, Distt. Faridabad	city ballabgarh			138 NI ACT	08/01/20
420	SH PARDIP KUMAR JMFC FBD	NACT/4115-2017	HRFB030193152017	AGGCON V/S VAIDEHI	ANJU GHOSH		FEMALE	Anju Ghosh director of Vaidehi Buildcon Pvt. Ltd. H.O. Glat No. C-607, Humsub Apt. Plot No. 14 Sector-4, Dwarka New Delhi South West Delhi,	SEC 31			138 NI ACT	10/01/20
421	SH PARDIP KUMAR JMFC FBD	NACT/4114-2017	HRFB030193142017	AGGCON V/S VAIDEHI	ANJU GHOSH		FEMALE	Anju Ghosh director of Vaidehi Buildcon Pvt. Ltd. H.O. Glat No. C-607, Humsub Apt. Plot No. 14 Sector-4, Dwarka New Delhi South West Delhi,	SEC 31			138 NI ACT	10/01/20
422	SH PARDIP KUMAR JMFC FBD	NACT/3963-2017	HRFB030187122017	AGGCON V/S VAIDEHI	ANJU GHOSH		FEMALE	Anju Ghosh director of Vaidehi Buildcon Pvt. Ltd. H.O. Glat No. C-607, Humsub Apt. Plot No. 14 Sector-4, Dwarka New Delhi South West Delhi,	SEC 31			138 NI ACT	10/01/20
423	SH PARDIP KUMAR JMFC FBD	NACT/3962-2017	HRFB030187162017	AGGCON V/S VAIDEHI	ANJU GHOSH		FEMALE	Anju Ghosh director of Vaidehi Buildcon Pvt. Ltd. H.O. Glat No. C-607, Humsub Apt. Plot No. 14 Sector-4, Dwarka New Delhi South West Delhi,	SEC 31			138 NI ACT	10/01/20
424	SH PARDIP KUMAR JMFC FBD	NACT/5409/2017	HRFB030269182017	VIKRAM VS SANTOSH	SANTOSH	KISHORE KUMAR	MALE	HNO. 1353, Near Nathi Ki Kothi, Ward No. 40, Subhash Colony Ballabgarh, Faridabad	city ballabgarh			138 NI ACT	13/1/20

425	SH PARDIP KUMAR JMIC FBD	NACT/2010-2018	HRFB030080622018	ABHINAV VERMA VS PIYUSH	ANIL GOYAL			Piyush Infrastructure India Pvt. Ltd. 1st Floor, Plot No. 5 YMCA Chowk, NH main Mathura Road, Faridabad		city ballabgarh		138 NI ACT	14/1/20
426	SH PARDIP KUMAR JMIC FBD	NACT/2011-2018	HRFB030080632018	AKASH JINDAL VS PIYUSH INFRASTRUCTURE	ANIL GOYAL	MALE		Piyush Infrastructure India Pvt. Ltd. 1st Floor, Plot No. 5 YMCA Chowk, NH main Mathura Road, Faridabad		CITY BALLABHGARH		138 NI ACT	14/1/20
427	SH PARDIP KUMAR JMIC FBD	NACT/2008/2018	HRFB030080642018	PREETI GOYAL@PREETI JINDAL VS PIYUSH INFRASTRUCTURE	ANIL GOYAL	MALE		Piyush Infrastructure India Pvt. Ltd. 1st Floor, Plot No. 5 YMCA Chowk, NH main Mathura Road, Faridabad		CITY BALLABHGARH		138 NI ACT	14/1/20
428	SH PARDIP KUMAR JMIC FBD	NACT/2042-2018	HRFB030081672018	SHYAM SUNDER VS PIYUSH INFRASTRUCTURE	ANIL GOYAL	MALE		Piyush Infrastructure India Pvt. Ltd. 1st Floor, Plot No. 5 YMCA Chowk, NH main Mathura Road, Faridabad		CITY BALLABHGARH		138 NI ACT	14/1/20
429	SH PARDIP KUMAR JMIC FBD	NACT/2041-2018	HRFB030081682018	RAJ KUMARI VS PIYUSH INFRASTRUCTURE	ANIL GOYAL	MALE		Piyush Infrastructure India Pvt. Ltd. 1st Floor, Plot No. 5 YMCA Chowk, NH main Mathura Road, Faridabad		CITY BALLABHGARH		138 NI ACT	14/1/20
430	SH PARDIP KUMAR JMIC FBD	NACT/1/2017	HRFB030000022017	MED SOURCE OZONE BIOMEDICALS PVT LTD VS SPARTANS MEDICAL SERVICES	SUBRAMANIPURAM	MALE		M/s Spartans Medical Services No. 33/9, Subramaniapuram Extn. Salem, Tamilnadu Faridabad		SEC 31		138 NI ACT	15/1/20
431	SH PARDIP KUMAR JMIC FBD	NACT/1025-2018	HRFB030039762018	KAMINI YADAV VS PAWAN KUMAR	PAWAN KUMAR	MALE	DHARAMBIR GOYAL	Pawan Kumar son of Sh. Dharambir Goyal Hno. 631, 1st Floor, Sector-37, Faridabad		CITY BALLABHGARH		138 NI ACT	15/1/20
432	SH PARDIP KUMAR JMIC FBD	NACT/2393/2018	HRFB030095732018	DEEP BHARDWAJ VS ARV HOLIDAYS PVT LTD	ARUN SHARMA	MALE		Arun Kumar son of Sh. Dharambir Goyal Hno. 631, 1st Floor, Building No. 3 Ch. Kaluram Market, MG Road, Ghitorni, New Delhi		CITY BALLABHGARH		138 NI ACT	15/1/20
433	SH PARDIP KUMAR JMIC FBD	NACT/2817/2018	HRFB030115122018	MANOJ KUMAR VS ARUN KUMAR	ARUN KUMAR	MALE	TEJ PAL	Arun Kumar son of Sh. Tej Pal R/o Village Pehladpur Mazra, Badrola, Tehsil Togaon Distt. Faridabad		TIGAON		138 NI ACT	15/1/20
434	SH PARDIP KUMAR JMIC FBD	NACT/7520-2018	HRFB030170592018	KAMINI VERMA VS PATEL ENGINEERING CO	MAHESH PATEL	MALE		Mahesh Patel, Director/ authorized Signatory of M/s Patel Engineering office situated at 684, Sector-37, Faridabad		SARAI KHAWAJA		138 NI ACT	18/01/20
435	SH PARDIP KUMAR JMIC FBD	NACT/4527-2016	HRFB030217862016	VENUS STAMPINGS PVT LTD VS PRINCE APPLIANCES PVT LTD	Chinnapan Jyaraj	MALE		Mr. Chinnapan Jyaraj Director/authorized signatory M/s Prince Appliances Pvt. Ltd. Annasamy Pillai Colony Tamil Nadu		MUJESAR		138 NI ACT	20/01/20
436	SH PARDIP KUMAR JMIC FBD	NACT/4793/2016	HRFB030235102016	VENUS STAMPINGS PVT LTD VS PRINCE APPLIANCES PVT LTD	Chinnapan Jyaraj	MALE		Mr. Chinnapan Jyaraj Director/authorized signatory M/s Prince Appliances Pvt. Ltd. Annasamy Pillai Colony Tamil Nadu		MUJESAR		138 NI ACT	20/01/20
437	SH PARDIP KUMAR JMIC FBD	NACT/4794/2016	HRFB030235092016	VENUS STAMPINGS PVT LTD VS PRINCE APPLIANCES PVT LTD	Chinnapan Jyaraj	MALE		Mr. Chinnapan Jyaraj Director/authorized signatory M/s Prince Appliances Pvt. Ltd. Annasamy Pillai Colony Tamil Nadu		MUJESAR		138 NI ACT	20/01/20
438	SH PARDIP KUMAR JMIC FBD	NACT/3375-2017	HRFB030155252017	RAJESH GUPTA VS DANISH HUSSAIN	Danish Hussain	MALE		Danish Hussain, R/o Hno. D-14, Gali No. 3 Madrass Colony, Hari Nagar Extension, Jaitpur Near MCD Public School, New Delhi		SARAI KHAWAJA		138 NI ACT	20/01/20
439	SH PARDIP KUMAR JMIC FBD	NACT/2910-2017	HRFB030134592017	SHYAM SUNDER VS DEVRAJ YADAV	Devraj Yadav	MALE		Devraj Yadav R/o H.No. 530, Surya Nagar, Phase-I Sector-91, Gate No. 2 Faridabad		SARAI KHAWAJA		138 NI ACT	21/01/20
440	SH PARDIP KUMAR JMIC FBD	NACT/4208-2017	HRFB030197802017	UCO Bank VS AGARWAL SALES CORP	Pawan Kumar Gupta	MALE	NIRANJAN LAL GUPTA	Pawan Kumar Gupta son of Sh. Niranjan Lal Gupta R/o Hno. 488, Ward No. 2 Sanjay Colony Sector-23, Faridabad		N.I.T.		138 NI ACT	21/01/20
441	SH PARDIP KUMAR JMIC FBD	CRM/184/2018	HRFB030276042018	VIRPAL VS BIJENDER SINGH	Bijender Singh	MALE	CHETI RAM	Bijender Singh son of Sh. Cheti Ram proprietor of Archu Motors R/o Panchaula Mohalla, Village Badoli, Tehsil & District Faridabad		CITY BALLABHGARH			21/01/20
442	SH PARDIP KUMAR JMIC FBD	NACT/4495/2017	HRFB030211622017	SURJEET SINGH VS INDERPREET SINGH	Inderpreet Singh	MALE	MANMOHAN SINGH	Inderpreet Singh son of Sh. Manmohan Singh R/o Hno. 467, Street No. 2, Ward No. 9 Near Samrala Chowk, Guru Arjun Dev Nagar, Ludhiana		N.I.T.		138 NI ACT	23/01/20
443	SH PARDIP KUMAR JMIC FBD	NACT/4595/2017	HRFB030219042017	Jai Chemicals VS M/S CHANDRAKAR TRADERS	Govind Chandrakar	MALE		Govind Chandrakar proprietor of M/s Chandrakar Traders son of Mani Pal Singh Chandrakar Main Road, Doondilohara, Post Doondilohara District Balod		SARAI KHAWAJA		138 NI ACT	23/01/20
444	SH PARDIP KUMAR JMIC FBD	NACT/1038-2018	HRFB030041412018	NEELAM KULSHRESTHA VS SANJAY KUMAR GUPTA	Sanjay Kumar Gupta	MALE		Sanjay Kumar Gupta Director of Ananya Associates Pvt. Ltd. 2298 Sector-16, Faridabad		N.I.T.		138 NI ACT	23/01/20
445	SH PARDIP KUMAR JMIC FBD	NACT/4340-2015	HRFB030091732015	P.A.R.R.D.B LTD VS SANJAY KUMAR	Sanjay	MALE	JAWAHAR SINGH	Sanjay Kumar son of Jawahar Singh, Hno. 909 SGM Nagar, Faridabad		KOTWALI		138 NI ACT	24/01/20
446	SH PARDIP KUMAR JMIC FBD	NACT/3342/2018	HRFB030139422018	RAJESH SHARMA VS JITENDRA KUMAR	Jitender Kumar Jha	MALE	Raj Kumar Jha	Jitender Kumar Jha son of Sh. Raj Kuar Jha R/o Hno. 1405 Housing Board Colony Sector-62, Ballabgarh, Faridabad		CITY BALLABHGARH		138 NI ACT	24/01/20
447	SH PARDIP KUMAR JMIC FBD	NACT/7275/2018	HRFB030169302018	MAHAVIR SAINI VS BHARAT INDUSTRIES	Mahender Saini	MALE	NAWAL	Mahender Saini son of Sh. Nawal R/o Ajrondia Niwas, Saini Nagar, Sector 64 Uncha Gaon, Ballabgarh, Faridabad		CITY BALLABHGARH		138 NI ACT	24/01/20
448	MS. NEELAM	NACT/5707/2017	HRFB030282072017	JYOTI SHARMA VS SACHIN SHARMA etc.	Sachin Sharma	MALE	Shri Chand Kishore	H. No.254, Gali No.4, Phase-5, Shiv Vihar, Karawal Nagar, Delhi-110094					07.02.2020
449	MS. NEELAM	NACT/625/2018	HRFB03-002462-2018	JYOTI SHARMA VS SACHIN SHARMA etc.	Sachin Sharma	MALE	Shri Chand Kishore	H. No.254, Gali No.4, Phase-5, Shiv Vihar, Karawal Nagar, Delhi-110094					07.02.2020
450	MS. NEELAM	NACT/2642/2018	HRFB030104682018	SURENDER SINGH VS PIYUSH COLONISER LTD etc	Anil Goyal	MALE	N.A.	Director of M/s Piyush Colonisers Limited, Piyush Tower, Global-I, Opp. YMCA Chowk, Faridabad-121001					07.02.2020.
451	MS. NEELAM	NACT/1229/2016	HRFB030046582016	M.G. INFRASTRUCTURE EQUIPMENTS VS U-CLIX INFRA LTD etc.	Mohit Chaudhary and Maneesh Chaudhary	MALE	N.A.	Both are Directors as well as Auth. Signatory, M/s U-Clix, Infra Ltd. C-84, Janpath, Lal Kothi Scheme, New Assemble Road, Tank Road, Jaipur-302015, Rajasthan					10.02.2020
452	MS. NEELAM	NACT/4810/2017	HRFB030231952017	RANBIR VS NARESH KUMAR etc.	Naresh Kumar	MALE	Sh. Rati Ram	Mohalla Gujarwara, village Machgarh, Tehsil Ballabgarh, District Faridabad					15.02.2020
453	MS. NEELAM	NACT/3910/2017	HRFB030182822017	BIJENDER SINGH VS Kamal Tyre Service etc.	Kamal Singh	MALE	N.A.	Proprietor of Kamal Tyre Service, S/o Sh. Mohan Singh, R/o of Dev Nagar, Palwal, Tehsil & Distt. Palwal (Hr.)					15.02.2020
454	MS. NEELAM	NACT/5412/2017	HRFB030269122017	OM BHAGWAN GOYAL VS COSMIC BUILDWELL PVT LTD etc.	Dinesh Singh	MALE	N.A.	(Director of M/s Cosmic Buildwell Pvt. Ltd.) S/o Sh. Megh Nath Singh, R/o 727/5, Patel Nagar, Gurgaon, Haryana					15.02.2020
455	MS. NEELAM	NACT/170/2017	HRFB030013542017	PREM CHAND VS UMAR KHAN etc.	Umar Khan	MALE	sh. Sakmal Khan	Village Mawai, near Mahender Property Dealer Ka Office, Tehsil & District Faridabad					15.02.2020
456	MS. NEELAM	NACT/5136/2014	HRFB03-009296-2014	Ravinder Sachdeva Vs. Nasir Malik	Nasir Malik	MALE	Late Slauddin	B-P-360(B), SGM Nagar, Near HUDA Flats, Sector-48, Faridabad					24.02.2020
457	MS. NEELAM			M/s Ashish Industrial Vs. M/s S.K. Precision	Neeraj Vajpayee	MALE	N.A.	Authorised Signatory M/s S.K. Precision Engg. Co., At : Plot No.E-51/52, Sanjay Colony, Sector-23, Faridabad, Also at: Plot No.89, (Gali of Dr. Sengar) Block-C, Dabua Colony, NIT Faridabad					24.02.2020